big business and so on I hope my friend, Mr. Lokanath Misra, who has b.come my conscience-keeper in Parwill rally to my support when I demand that the voice against monopoly, big money and reaction shall always prevail in this Pariiament and in this voice both shall join together. That high tradition we shall always maintain.

SHRI CHANDRA SHEKHAR: It will be maintained. Do not worry.

THE ARMS (AMENDMENT) BILL, 1971

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): Sir, I beg to move leave to introduce a Bill to amend the Arms Act, 1959.

The question was put and the motion was adopted.

SHRI RAM NIWAS MIRDHA: Sir. I introduce the Bill.

SHRI BHUPESH GUPTA (West Bengal): What about the papers I asked for?

MR. DEPUTY CHAIRMAN: In the afternoon, we are discussing working of an important Ministry and a large number of Members will be participating in the debate. Therefore, we will have to adjourn till 2 P.M. only.

The House stands adjourned till P.M.

> The House then adjourned for lunch at half past one of the clock

House reassembled, after lunch, at two of the clock, THE VICE-CHAIRMAN (SHRI RAJENDRA SINHA) in the Chair.

DISCUSSION ON THE WORKING OF THE MINISTRY OF INFOR-MATION AND BROADCAST-ING

श्री लाल ग्राडवाणी (दिल्ली) : उप-सभाध्यक्ष जी, मै ग्रापका ग्राभारी हूं कि

ब्रापने इस महत्वपूर्ण चर्चा को ब्रारम्भ करने का मझको अवसर दिया है। मैं उनका भी भ्राभारी हं, जिन्होने मझे यह ग्रवसर देने वे लिए कूछ विलम्ब भी होने दिया । **वैसे** इस वर्ष जो हमने 4 मंत्रालय चने विचार के लिए, उनमें में बाकी तीनों का सम्बन्ध देश की समद्धि और सम्पन्नता से है, किन्तु यह जो मत्रालय है, युचना ग्रौर प्रसारण का, उसका एक प्रकार से सम्बन्ध हमारे राजनैतिक ढाचे से है। यह जरूर है कि देश की सम्पन्नता श्रौर समृद्धि मे भी इसका महत्वपूर्ण योगदान है ग्रौर होना चाहिए । लेकिन बाकी तीनों मतालय, जिनमें से 2 की चर्चा हम कर च हैं श्रौर एक की करने जा रहे है. उनका किसी **भी** राजनैतिक ढाचे से सम्बन्ध नही । किसी भी प्रकार का देश हो, वह लोकतंत्रीय हो ग्रथा श्रीर किसी व्यवस्था को स्वीकार करता हो, वहां पर प्राय: उन सभी विषयों के बारे मे एक ही दृष्टिकोण हो सकता है । किन्तु जब हम सूचना ग्रीर प्रमारण मत्रालय के बारे मे चर्चा करते हैं, उसकी ग्रालोचना करते है, उसके कार्यकलापों का विक्लेषण करते है, तो हमने जो राजनीतिक ढाचा स्वीकार किया है, जो राजनीतिक प्रणाली स्वीकार की है, उसका बहुत बड़ा महत्व है भ्रौर उससे भ्रलिप्त हो कर, उससे भ्रल्ग ह कर हम सूचना श्रीर प्रसारण मंत्रालय के बारे में नहीं सोच सकते है। यह सब से प्रमुख बात है, जो मैं समझता हं कि हमको ध्यान करना चाहिये। किन्त दर्भाग्य से ग्राज मंत्रालय का जिस प्रकार से काम चल रहा है, उससे लगता है कि इस बात को ध्यान में नहीं रखा जाता है कि भारत ने लोकतन्त्र को स्वीकार किया है ग्रौर यह निर्णय किया है कि हम देश की उन्नति लोक-तंत्रीय तरीको से करेगे।

वास्तव मे सूचना श्रीर प्रसारण मंत्रालय का जिनना सारा काम है, वह इस समय स्वभाविक रूप से सरकार के कार्यकलापों को, सरकार की उपलब्धियों को, जनता को ព្រឹត है ग्रौर

[श्री लाल ग्रडवाणी]

इसके साथ-साथ यह भी त्रावश्यक है कि जो लोकतन्त्र हमने स्वीकार किया है, उस लोक-तन्त्र को मजबत करने के लिए श्रनुकुल वातावरण बनायें । हमारी सबसे बडी शिकायत इस सूचना ग्रीर प्रसारण मंत्रालय से यह है कि वह इस दिशा में बिलकुल ही प्रयत्न-भील नहीं है। इतना ही नहीं बल्कि जिस मार्ग पर वह चल रहा है, शनै:-शनै: देश के अन्दर लोकतन्त्र के लिए वातावरण ट्टता जा रहा है। शायद यही कारण है कि जो तानाशाही देश थे, वे प्रायः उनके नोमनक्लेचर के अनुरूप जाते है और वे इसे इन्फारमेशन ब्राडकास्टिंग मिनिस्टी नही कहते । नाजी जर्मनी का तानाशाही हिटलर इसको मिनिस्ट्री स्राफ प्रोपेगडः कहा करता श्रौर कभी-कभी यह लगता है कि हम भी यही मान कर चल रहे है कि सूचना मंत्रालय का प्रमुख नाम प्रोपेगन्डा करना है, सरकारी नीतियों का प्रचार करना है ग्रौर इस तरह से यह एक प्रचार मंत्रालय रह गया है। सरकारी प्रचार मंत्रालय रह गया है ग्रीर सूचना ग्रीर प्रसारण मंत्रालय नहीं रह गया है।

एक काम जरूर है और मैं इसको इन्कार नहीं करता कि सरकार की जितनी सारी नीतिया है, सरकार के जितने सारे काम है, उनके बारे में जनना को जानकारी देना यह एक काम इम मंद्रालय का है। लेकिन यह प्रमुख काम नहीं है और आज प्रमुख ही नहीं बिक्क सबसे बड़ा काम यही एक काम रह गया है इस महालय का । मै यह अनुभव करता हूं कि अगर हमें हिन्दुस्तान में लोकतत्न को मजबूत करना है, तो इसमें सबसे बड़ा योगदान जो कर सकता है, वह यह मंद्रालय कर सकता है और सबसे बड़ा नुकसान भी यही मंतालय कर सकता है ।

ग्राज इस मंत्रालय द्वारा मचालित जो ग्राल इंडिया रेडियो है वह इतने लोगो के पास पहुंचता है, जिनके पास ग्रखवार नहीं पहुंचते है। ग्रखवार तो केवल कम लोगो के पास

पहुंचते है श्रौर वे भी उन लोगों के पास पहचते हैं जो शिक्षित हैं, पढ़े निखे लोग हैं, उन तक ही ग्रखबार पहंचते है । इन पढ़े लिखे लोगों में से भी विचने ग्रखबार पढते है; क्योकि ग्रधिकतर हैड लाइन रीडर होते है, शीर्षक पह ज्या ग्रीर पाच मिनट में सब काम खत्म हे य लेकिन जो ग्राल इंडिया रेडियो है, गाव शवाणी है, उसकी म्रावाज गाव-गाव तक जाती है, शिक्षित. ग्रशिक्षित सब तक ज े और इस तरह से उसके द्वारा जो चीके उन तक उससे एक भमिका ः हे बनेगी श्रौर उसके बारे में उनके रन : विकास होगा । श्राज यह जो भिम्ब हा उन तक पहचा रहे है, उसके द्वारा हम उनके सोचने की शक्ति को कुठित कर रहे है। यह सोचने के लिये उन्हे प्रेरित नहीं करते कि क्या पक्ष-विपक्ष हो सकता है किसी पहत बा, हम यही बताते है कि यह सरकारी र है, यही सही है भ्रीर दूसरा विलक्त गता है। एक समय था जब सरकारी पक्ष है 🕡 विपक्ष के लोग 🕏 साथ सहमत थे कि न उ उडिया रेडिया की एक ब्राटोनोमस े हन दिया जाये, उसे एक स्वायत्त नियम का रूप दिया जाना चाहिये। सरकार ने नभी भी इस बात को खले तौर पर स्पष्ट भी विशा कि स्नाखिर उसको स्रापत्ति व्य ह, क्यों नहीं बनाना चाहिया। चन्दा कमार ने जो टिप्पणी दी वह बहुत प्रबल तर्क मधीर चन्दा कमेटी ने स्वयं पडित नेहरू का उद्धरण दिया था, जिसमे पडित ने हरू ने ग्रारम्भ में ग्राश्वासन दिया था कान्स्टीटएः असेम्बली हमारी कल्पना यह है कि हिन्दुस्तान में त्राल इंडिया रेडियं *वि* बी भी के मोडेल पर डेवलप किया जां, लंकिन सब तका क बावजूद सरकार से ब्ब भी पूछा जाता है तो एक कैटेगोरिकल : इक जवाब दे दिया जाता है कि हम वन्द के लिये तैयार नहीं हैं, हम इस बात के नरी करेगे । क्यो नहीं करेगे इसको समझाने 💎 े शिश नही की गई 👔 मेरी शिकायत परनी ग्रापानदा

श्री लाल ग्रहगणी

जितने दोष चन्दा कमेटी ने माल इडिया रेडियो मे दिखाये थे, उन देखे। को बनान रवने के उरेश्य से इमको स्तायत्त निगम बनाने में सरकार इनकार कर रही है, क्योंकि भगर स्वायत्त निगम बना दिया जाय तो कई सारे महत्वपूर्ण सुझाव जो चन्दा क्मेटी ने दिये थे, वे स्वीकार हो जायेगे भीर कार्यान्त्रित हो जाएगे। मुझे कभी वभी ग्राभ्चर्य होता है कि सरकार ने जिन सुझावो का स्वीकार क्यि है ग्रीर कहा कि चन्दा कमेटी का ग्रम्क मुझाव हमको स्वीकार है, उसको भी वह कार्या-न्वित नहीं बरती। इस सदन में ग्रौर इनफारभेशन एड ब्राडकास्टिंग निनिस्टी की कन्सल्टेटिव कमेटी है, उसमे भी मन्नी जी ने हम नो यह जानकारी दी कि चन्द करेटी का जो मतथा, मैं उसको उदध्त करता ह--

"Confidence in the faithfulness of official information has to generated Suspicion of official information has deepened in India because of incorrect, even improper, use of the media for personan⊿" n alised publicity undue accent on achievemen t is necessary to correct this contion and also to pose in proper per pective the many problems which confront the country without withholding adverse facts while at the time stating convincingly how the remedy lies in the people's hands" यह उनकी रिकमेंडेशन थी, जिसवे माधार पर सरकार ने जो टिप्पणी दी वह यह दी --

"The Recommendation is accepted and action is being taken"
प्रमुख रूप से इसमें यह कहा गया है कि पर्सनलाइज्ड पब्लिसिटी बहुत गलत है, यह देश लोक्तब है भौर इसमें व्यक्ति पूजा को बल देना किसी व्यक्ति के पर्सनलिटी कल्ट को डेवलप करना, वह म्राल इडिया रेडियो करे या सूचना मत्रालय के जो विभिन्न पब्लिसिटी मीडिया है, वे यह काम करे, यह बिलकुल गलत है। मै सदन के माननीय सदस्यों को यह स्मरण दिलाऊगा कि यह बात तब कही गयी थी जब कि किसी एक प्रधान 931 RS.—7

मत्री के खिलाफ या किसी एक मत्री के खिलाफ यह चार्ज नही था श्रीर बावजद इसके कि चन्द्रा कमेटी वे लोग इस निष्कर्ष पर पहचे थे कि माल इडिया रेडियो पर्सनल इज्ड पब्लिमिटी करता है मर्थात कोई मा गया, कोई मती, इल्फारमेशन एड बाडकास्टिंग मती बन गया, वह ग्रप्नी पब्लिसिटी कराता है या प्राइम मिनिस्टर की पब्लिमिटी होती है। में भापसे निवेद: करूगा कि इस टिप्पणी के बाद पिछले तीन साल में जो घटनाचक चला है, जो राजनीतिक क्रम रहा हैं, समें इस पर्सने लिटी कन्ट का बड़ा विकास हमा है। यह तब है जब सरकार ने कहा है कि हम इस बात को स्वीकार करते है।

"The recommendation is accepted by the Government". पर्सनलाइण्ड पब्लिसिटी नही होनी चाहिए, फिर भी रिकनेडेश स्वीका करने के बाद भी पर्स लाइज्ड पब्लिमिटी हो रही है पौर ग्रागे भी हती रहेगी, क्यों कि सरवार इस ग्राल इडिना रेडियो को अपना एक डिपार्टनेट बनाने पर तली हुई है। तो में चन्दा कमेटी का उद्धरण दे रहा था ग्रौर मै कह रहा था कि जितने उसने रझाव थे, उनमे से कुछ सुझाव स्वीवार विये गणे, यह बात प्रलग है, लेकिन कारपोरेशन बनाने वे सूझाव को स्पन्ट रूप **से सरकार** ने **ग्र**स्वी-कार क्या । में यह भी निवेदन कर द कि जिन मुझाबो को स्वीकार भी किया गया, उनकी कार्यान्वित नहीं किया गया । इसी कारण पिछले 1971 के चुनाव में इस यत्र का बहुत बड़ा दुरुपयोग हुआ। सब विरोबी दलों ने भापत्ति उटायी, लेकिन बावजद उन म्रापिनयों के उसको स्वीकार नहीं किया गया।

ग्रभी पिछले दिनो में एक घटना घटी जिसकी कुछ चर्चा ससद की ल बीज में भी हुई ग्रौर उस चर्चा के बारे में सब ससद सदस्य जानते हैं कि जब प्रिसिपल इन्फ मशन ग्राफिसर की जगह खाली हुई, तो उसके स्थान पर कौन होना चाहिए, कौन नहीं होना

[श्री लाल ग्रडवाणी]

चाहिए। इस पर सरकार में कुछ स्तादि था। कई विरोधी दल हैं जो सरकार की बहत सी हातों से ग्रसहमत हैं ग्रीर शालीचना भी करते हैं। देकिन जब मैं। 'नेशनल हे राल्ड'' सन्पादकीय के पढ़ा तो मुझे इस प्रकार की प्रेरणा हई कि कुछ जान हरी करंकी क्या मामला है। वास्तव में सामान्य रूप से किसी भी पद की रिक्तता होती है, कोई पद खाली होता है तो उस पर जो मी नियर मं।स्ट ग्र फिमर है वह नामिनेट होना चाहिए स्रोर विषेपकर तब जंब कि उस पद की पूर्ति युनियन पंब्लिफ कर्विस कमीणन की रिक्मेंडेगन पर होती हो। प्रिन पब्लिक सर्विस करीशन की निकोंडेशन के बावज्य, किसी एक श्रधि जारों की संतिविधिटी के बावजुद जब इसरे श्रधिकारी को उस पद पर नामिनेट किया जाता है, तो स्वभ विक रूर से लोगों के मन दें शका होती है। इसके पीछे जो पृष्ठभूमि है, उस पृष्ठभूमि का जो वर्णन सरकार का सदैव समर्थन करने वाले नेशनल हेराल्ड ने दिया उसको पढ़ कर मैं दंग रह गया। ग्राज जय नै यह बात कह रहा हेतव मैं यह साफ कर देना चाहता हं कि जिस ग्रधिकारी को ग्राज बिसेवल इन्फार्सेशन ग्राफिनर नियुक्त किया गया है, उसके विरुद्ध व्यक्तिगत रूप से कुछ नही जानना ह। ब्यक्तिगत रूप से नै उनके बारे में बहुत नहीं जानता हूं। जितना थोडा बहुन में जानता हु, वह इतना ही जानता हूं कि वे सज्जन हैं, योग्य है। लेकिन जो दूसरे अधिकारी थे, जिनकी जिनियरिटो को एक तरक रख कर डियेना जी को ब्रिनिशन इ कार्मेशन अकियर बनाया गया उमके बारे में नेशनल हेराल्ड ने दो वाले बहुत महत्व की कही हैं। नेजनल हेराल्ड कहता है कि क्या किसी का सबसे बडा अपराध यह है कि उसका नाम देसाई है। नेजनल हेराल्ड ने कहा है लगभग इन्हीं शब्दों में, व्यंगातमक रूप से उसने कहा है कि:

"It is no use demanding instruments indiscriminately as belonging to the right or to the left, when there has been no evidence of leftism of any kind, and even leftism must inspire confidence and trust. It is also not right to con-

fuse names with namesakes, just as Cinna the poet was torn to pieces by the Roman mob thinking he was Cinna the conspirator, in spite of his protesting that he was Cinna the poet."

सिन्ता बेचारे किव को उस वक्त रोमन्स ने ऐसा कह कर ते ड फोड़ दिया, चीर फाड़ दिया कि यह सिन्ता कांस्पीरेटर है, सिन्ता षडयंवकारी हैं। तो उन्होंने संेत किया है कि जो देताई साहब को सुरसीड किया गया उसका प्रनुख कारण यही दिखाई देता है कि उनका नाम श्री मोरार जी देसाई से मिलता है। यह बड़े दुर्शय्य की बात है श्रीर इनके श्रागे उन्होंने यह भी कहा है कि श्रगर कोई कराब नहीं पीता तो यह क्या कोई श्राराध है श्रोहिबिशन की पालिसी जो सरकार की है क्या वह इन अत्थार पर बन ई एई है कि कोन सूपरसीड किया जाय श्रीर कोन श्रिसिनल इफार्में का श्राफिनर बनाया जाय। इनके श्रागे उन्होंने व्या करते हुए कहा है कि :

"Most pressmen are still impressed by credibility not by scotch."

में अपको जो इन्हार्सेणन दे रहा हू बह सही है और वह यह है कि वह स्काच कितनी पीता है, कितनी नहीं पीता है, यह एक ब्रिमिपत इन्फार्रेशन अपिकसर की योग्यन का मापदंड की है।

ने गनल हेराल्ड जब ऐसी तीखी टिप्पणी कर सकता है (Interruption)दोनों बाते है। तो मैं यह बात इस सदर्भ में कह रहा था कि स्राल इडिया रेडियो श्रोर उसके सदस्य सूचना मत्रालय के जो नोडिया है, मोवन्स स्नाफ कम्युनिकेशन हैं, उनको सरकारी नीतियों के प्रोतेगंडा का साधन मात्र वृत्तने के दुष्टिकेण से यदि कार्य होगा तो उत्ती दष्परिणाम स्वरूग यह विकतिया स्राप्तेगी। स्रौर फिर यह बात जरूर प्रादेगी कि में की वहां होने चाहिये, वे किनटेड काके स्पल्स होने चाहिए ग्रौर कनिटेड ग्राकिसियल्स मतलव यह है कि ग्रगर किसी में कमिटमेंट थोडः कम है, तो सारे नियमो की ग्रवहेलना करते हुए, य० पी० सी० सी० की रिकनेडेशन्स की अवहेल । करते हुए जुनियर ब्रादमी कोसीनियर श्रादमी पर लाद दिया जाय, किसी भी जनियर को प्रिसिपल इन्फार्मेशन ग्राफिसर बना दिया जाए ।

यह इन बात पर निर्भर करता है कि हम म्राल इंडिया रेडियो को या सूचना मत्रालय के जो बाकी दूसरे मीडिया है, उनको हम क्या मानते है, अगर हम उनको इस बात का साधन मानते है कि वह सरकारी नीतियो का पालन करें ग्रौर उनका प्रचार करे ओर उसमे जो जितना प्रचार कर सकेगा उसको उतनी ही ज्यादा तम्क्रकी मिलेगी तो निश्चित रूप से इस प्रकार के इष्परिणाम द्यापके सामने आयेगे। मे च हूना कि इन दूष्परिणामो को स्रोर उनके कारणो को दूर किया जाय।

इसी सदर्भ में में ग्राल इडिया रेडियो की चर्ची करते हुए उसके कुछ कर्नचारियो की भी चर्चा करना चाहता हू। पिछले जो ग्रपने मत्नी थे श्री सत्य तरायण सिंह. वह जब विदाई ले रहेथे तब उन्होंने एक बोपणा की थी ग्रौर वह प्रेस इफार्मेशन ब्युरो विज्ञाप्त में भी छा। थी, जिसमे उन्होंने कहा था कि रटाफ ग्रार्टिस्ट्स को भी बाकी गवर्नमेट एम्प्लाइज का दर्जा दिया जायेगा। स्राज स्टाफ ग्रार्टिस्ट्स की बड़ी विचित्र स्थिति है, उन की बड़ी दयनीय दशा है। सचमुच मे स्टाफ म्राटिस्ट शब्द जो है वह मिसनोमर <u>।</u> साधारण भन्दो मे स्टाक ग्राहिस्ट मतलव लगाया जात। है कि उनमें कोई म्यूजीशियन होगा, कोई इस्ट्रमेटलिस्ट होगा । उन की चर्चा है ग्रौर उनको समय के लिए रखा जाता है। जब तक उनकी कला है, उनके पाम कला क्रशलता है, वह उनका साथ देती रहनी है, वह सेवा करते रहते है, बाकी समय में सेवा नहीं कर सकते, लेकिन स्टाफ ग्राटिस्ट के इस शब्द में वहां क्लर्क्स भी म्राते है। सून कर म्रापको **ग्रा**श्चर्य होगा कि उन मे क्लर्क्स भी ग्राते है, जर्नलिस्ट्स भी ग्राते है ग्रीर कितने ही प्रकार के लोग स्राते है। माधारणतया जो लोग पुरे समय ग्राल इडिया रेडियो में काम करते है उनका बाकी गवर्नमेंट एम्प्लाइज की तरह का स्तर होना चाहिए, सुविधाये होनी चाहिए, सिक्योरिटी होनी चाहिए, लेकिन वह सारी सुविधाये, वह सारे नियम केवल स्टाफ श्राटिस्ट होने के कारण उनको नही मिलती श्रौर उन

का क ट्रेक्ट इथरली रिन्यू होता है, किस कारण से कोई नाराज हो गया तो वह भी रिन्यृ न्दो होता श्रीर इस प्रकार उन को बहुत परे-शान किया जाता है स्रौर उसके परिणामस्वरूप स्टाफ ग्राटिस्ट को हमेशा बेचैनी रहती है। मै ग्राज के इस अवसर पर राज्य मवी श्रीमती नन्दनी शतपर्यः से ग्रपेक्षा करूना कि इस राज्य सभा की डिबेट में श्री सत्यनारायण सिंह ने जो घोषणा की थी, जो ग्राश्वासन दिया था. उमको वह का पूरा करने वाली है, इसकी वे स्पष्ट घोषणा करे, क्योंकि लोक सभा में जो बहस हुई थी। उसमें मैने उन का वक्तव्य पढा, उनका भाषण पढा । उसमें स्टाफ र्क्याटस्ट के बा^{रे} में श्री सिंह द्वारा दिये गये श्राश्वामन को पूरा करने का कोई सकेत नहीं था। इसी प्रकार से जो जर्नलिस्ट्स वहां पर काम करते है. ग्राल इडिया रेडियो में करस्पों-डेटस हैं, मै स्वय एक पत्रकार हू ग्रीर इस कारण से जानता ह कि उनकी कठिनाइयां कितनी है । व कठिनाइयां बहुत विकट है । यह सोचना कि दूसरे सामान्य गवर्नमेंट एम्प-लाइज जिस प्रकार के है ग्रौर जैंसे उन को टी० ए० ग्रौर डी० ए० मिलता है, उसी प्रकार से उसी स्तर का उनको टी० ए० ग्रौर डी० ए० देना है, तो मै बताना चाहता हू कि जब वे करस्पोडेट्स विभिन्न इवेट्स को कवर करने के लिए जाते है ग्रीर जब उनको भ्रपने दूसरे श्रखबारों के साथियों के साथ बैठना पडता है, रहना पड़ता है तो उसमें उन्हें बड़ी कठिनाई होती है। यह मैने देखा है। मेरा यहा पर सुझाव है कि उनको गवर्नमेंट एम्लाइज की किसी कटेगेरी के समान नही माना जाना चाहिए, जिस तरह रे जर्नलिस्ट माने जाते है श्रीर जर्नलिस्ट के बारे में जो रिकमेंडेशन्स है उनके ग्रनुरूप, उनके समकक्ष स्तर पर उनको माना जाना चाहिए ग्रौर उसी तरह की सुविधाएं, भत्ते ग्रौर वेतन उनको दिये जाने चाहिए । यह मेरा एक स्राग्रह है ।

म्राल इंडिया रेडियो के साथ साथ जो सूचना मत्रालय का काम सबसे ज्यादा श्राता है वह स्राता है प्रेस से । समय बहुत ज्यादा

[श्री लाल ग्राडमणी]
नहीं हैं मैं ग्रपने को सीमित करूगा। प्रेस की
चर्चा के सम्बन्ध में पिछले दिनों में प्रेस कौसिल
ने ट्रिब्यून के बारे में जो वक्तव्य दिया है उसकी
चर्चा करूगा ग्रीर उसी में से मैं दो निष्कर्ष
निकालना चाहूगा क्योंकि वह ट्रिब्यून का एक
हिस्टारिक जजमेंट है।

सरकार से जब भी पूछा जाता है कि टिब्यन के बारे में प्रेस कौमिल के दिये गये वर्डिक्ट के सम्बन्ध में कहे तो सरकार का जवाब मैने देखा है एक तरफ तो प्रेस कौंसिल ने जो वर्डिक्ट दिया है उसका वर्णन कर देती है ग्रौर हरियाणा की सरकार क्या कहती है उसका वर्णन कर देती है जैसे कि स्वय इसमे से हमारी कोई जवाबदारी उठती नही है। हमने जिन्होने प्रेस कौसिल का निर्माण किया ग्रौर इस उद्देश्य से निर्माण किया कि प्रेस कौंसिल हिन्द्स्तान मे प्रेस की स्वतवता की एक गारटी बन जाय, प्रहरी बन जाय, एक सरक्षक बन जाय तो हमारी कोई जवाब-दारी नही । इस सदन की या इस सरकार की हम समझते हैं कि जवाबदारी है श्रौर इस जजमेंट में से, इस प्रेस कौसिल के डिसीजन से दो जवाबदारी साफ निकलती है स्रौर वह जवाबदारी यह माफ निकलती है कि प्रेस कौंसिल अगर किसी सन्कार के खिलाफ कोई निर्णय दे, तो उस निर्णय के पीछे कोई सेक्शन होना चाहिए, उसके बाद से उसका कोई कासीक्वेशल परिणाम निकलना चाहिये भ्रौर उन परिणामों के परिणामस्वरूप कुछ करना चाहिए

This Press Council Act must be provided with some teeth to decisions enforceable.

वह जो भी निर्णय करती है उसके पीछे मेक्शन होना चाहिए, यह ठीक है कि निर्णय घोषित होता है तो उसका एक मारल प्रभाव होता है। श्राज हरियाणा की सरकार कटघरे में खडी हो कर ग्रपराधी घोषित कर दी गई, इसका थोडा बहुत ५रिणाम हुग्रा, लेकिन हरियाणा की सरकार उसके बाद भी उसी प्रकार का श्राचरण करती रहे, उसी प्रकार का दुर्ब्यव-

हार करती रहे, दिब्यन का या दिब्यन की तरह के जो अखबार उनकी नीतियो की टीका-टिप्पणी ग्रीर ग्रालीचना करते है. उनके खिलाफ किसी न किसी प्रकार का विडि-क्टिव एक्शन लेती रहे. इस प्रकार की ग्रनमति नहीं दी जानी चाहिये ग्रौर प्रेस कौसिल एक्ट को इस प्रकार से संगोधित विया जाना चाहिये कि जो भी उसका निष्कर्ष है उन निष्कर्षों को कार्यान्टित निया जा सर्दे । भ्रौर दूसरी एक बात है जो कि पहली बात से निकलती है। मै ग्रपेक्षा करता हं कि सरबार कहेगी कि उसका सम्बन्ध राज्य सरकारो से है ग्रौर राज्य सरकारो का हम क्या कर सकते है, व्या नहीं कर सदते है, कई बाते वह कह सकती है। उसको एक तरफ रख भी दिया जाय ते एक दूसरी बात निकलती है, जिसका सम्बन्ध एडवर्टिजमेटस से है। वह बात भले ही प्रस कौसिल ने दिब्यन के संदर्भ मे कही है ग्रीर हरियाणा सरकार के सदर्भ ने वही है लेकिन उसका माव मै समझता हूं कि केन्द्रीय सेरकार के लियं भी है । म्राज हर सरकार, केन्द्रीय सहित के सम्बन्ध रें: जब भी कभी एडव-टिजरेंटस के बारे में मवाल ग्राता है ग्रौर यह कहा जाता है कि मापने मम्क विजापन ग्रमक श्रखबारों को क्यों नहीं दिया, ग्रमुक ग्रखबारो को क्यो ग्रधिक विज्ञापन दिया, आपकी विज्ञापन देने की नीति एक प्रकार से पोलिटिकल कारणों से प्रेरित है, तो वह हमेशा उत्तर देती है कि यह हमारा मिश्रकार है श्रौर हम उसका कारण भी नही बतायेगे, कितना-कितना किस-विस को देते हैं यह भी नही बतायगे, यह पब्लिक इटरेस्ट मे नही है, प्रश्ति सब चीजे छिपा कर रखते है लेकिन में यह निवेदन करना चाहता हूं कि इसके बारे में प्रेस कमिशन का भी मत था कि विज्ञापन जो है वह एक प्रकार से श्रखबारों श्रौर प्रेस को केश्वर्स करने का एक बहुत बड़ा साधन है ग्रौर सरकार उसे कोग्रर्सन के रूप मे उसका दूरपयोग भी करती है। इसलिये मै प्रेस कमिशन का एक उद्धरण देना चाहुगा

201

"We agree that advertisements cannot be claimed by newspapers as a matter of right. We also agree that the Government would be justified in withholding advertisements from papers which habitually indulge in journalism which is obscene or scurrilous, which gives incitement to violence or endanger the security of the State. Bearing this in mind, the Government should give advertisements having regard to the following considerations:

- (i) Circulation of the paper and the rate charged by that paper, and
- (ii) readership designed to be reached for the purpose of the particular advertisement."

स्रौर फिर इसी सदर्भ मे उन्होंने कहा कि यहा खो कसीटियां होनी चाहियें, इसके श्रलावा कोई कसौटी लगे, कोई पोलिटिकल कंमी-डिगेंगंस लगे तो वह सरासर श्रनुचित होगा स्रोर सरकार को ऐसा नहीं करना चाहिये। इस प्रेम कमिणन के उद्धरण को उद्धत करते हुये, कोट करते हुये प्रेस कौसिल ने यह ट्रिब्यून का फैसला दिया । मैं चाहूगा कि सरकार इस फैसले के सदर्भ मे श्रपनी एडवटीइजमेन्ट नीति श्रौर उसके बारे मे अपने निर्णय को भी प्रेस कौसिल के दायरे के श्रधीन ले श्राए।

This should be brought within the purview of the Press Council. If any paper is denied advertisements on political grounds, if any paper is subjected to vindictive action by the Government of India or any State Government through advertising.

में समझता हूं कि प्रेस कौंसिल को उमका नोट ले कर, उसके मुताबिक काम करना चाहिए। मोटी तौर पर, ग्रगर सरकार एडवर्टाइजमेंट पालिमी ले डाउन करने के मोटे-मोटे सिद्धांत प्रेस कौंसिल के सुपुर्द कर दे ग्रीर प्रेस कौंमिल को इसका चार्ज दे दे, तो मैं समझता हूं इससे एक वडा लाभ होगा। (Time ball rings

उपसभाष्यक्ष महोदय, इसी के साथ-साथ मैं प्रेस की चर्चा के साथ-साथ कृछ थोड़ा सा फिलम्स के बारे मे चर्चा करूगा, क्यों कि खोसला कमीशन की रिपोर्ट को भ्रब दो सास से अधिक हो गया होगा भ्रीर शायद सब स्टेटस ने अपनी राय दे दी। इन दोनो सदनो मे भी उसकी चर्चा हो गई ग्रीर कई बार लगता है कि खोसला कमीशन के जो ज्यादा महत्वपूर्ण सुझाव थे, वे बाई पास होकर भीर जो कम महत्व के सुझाव थे, उन्ही पर ज्यादा चर्चा होती रही ग्रौर लिबरल कितना होना चाहिए सेन्शरिशप श्रीर चुम्बन की श्रनुमित होनी चाहिए कि नहीं होनी चाहिए, प्राय: सारी चर्चा इसी पर केन्द्रित हो गई।लेकिन उसके जो महत्वपूर्ण सुझाव थे कि सेन्सरबोर्ड एक ही स्थान पर होना चाहिए, उसमें कुछ यनी-फार्मिटी श्रानी चाहिए, डब्ल स्टेन्डर्ड के बारे े. उन्होने थोडी टिप्पणी की, मझे लगता है उसः बारे में ज्यादा सोचने की जरूरत नही है जं. यरेजी फिल्म झाते हैं और जो हिंदी फिल्म भारते है उन दोनों की सेन्मरिक्षप है डब्ल स्टेन्डड्सं विद्यमान है भ्रोर डब्ल स्टन्डर्ड को यन्त्रियुक्त बताया जाता है, जस्टिफ इड बताया जाता है। दोनों के जो मार्ग स्तर है. जो मान बिदु है वे भ्रलग-भ्रलग है, मुल्य भ्रलग-म्रलग हैं, तो स्वाभाविक रूप से म्रलग-ग्रलग स्टेन्डड्मं होगे कुछ ग्रन्तर होना स्वभाविक है, लेबिन खाई, जो बहुत बड़ी है, जिस प्रकार की ग्रांर जिस इस की पिक्चर्स यहा ग्राती हैं भ्रीर उनको जितनी भ्रत्यति मिलती है, जित नी छट मिलनी है, लाइमेन्स मिलता है, वह किसी प्रकार से उचित नही है। यह एक बड़ी खाई है भ्रीर इसको कम करना चाहिए। पिछरी दिनो रे नाइट लाइफ सीरीज की कई फिटरें प्राई । क'ई कारण नहीं या उनको धनमति देने का, उनको वैन किया जाना चाहिए था। भ्रोंग भ्रभी पिछले दिनो मे एक घोषणा की गई थीं एल० एन० मिश्र द्वारा कि सारी विदेशी िकन्मस जो श्रानी है, उनको एस० टी० सी० ने माध्यम से लाया जाए । इसके पक्ष ग्रीर िपक्ष दोनो हैं, मैं उस पक्ष

[श्री लाल आडवाणी]

ग्रीर विपक्ष में नहीं जाऊगा । मेरा निवेदन हैं कि एस० टी० सी० सारा काम ग्रपने ऊपर ले ले—यह इनना जरूरी नहीं है जितना कि खोसला कमीशन का जो इसके बारे में सुझाव है, उसको कत्योन्वित करना जरूरी है । ग्राज फारेन फिल्म्स हमारे फारेन एक्सचेन्ज पर बहुन बड़ा ड्रेन है, इसमे कोई सदेह तही । ग्रनाप शनाप यहा पर पिक्चमे ग्राती है ग्रीर उसके कारण हमारा बर्रुमूल्य फारेन एक्सचेन्ज वाहर चला जाता है । उसके वारे में खोसला कमीशन ने एक हरगामी मुझाव दिया । उन्होंने कहा कि हमारा ग्रप्नोच बदलना चाहिए । तो यह एस०टी० मी० के हाथ में हो या प्राविश्व इस्पोर्ट्म के हाथ में हो, यह इतना महत्वपूर्ण नहीं है ।

"With regard to the import of the main body of feature films we suggest a complete change of attitude which is at present commerce and politics oriented to an attitude which should be conditioned by considerations of cultural aesthetic and artistic values only. We have to conserve our foreign exchange. In all other fields of activity we permit the import of only those commo lities which are absolutely essential. We have placed an emerge on all type of luxuries because we cannot afford to import those articles and also because we are anxious to encourage their manufacture in our own country. We feel that the same rule should be applied to films and only those foreign films be allowed to be displayed which have outstanding cultural, social, scientific, aesthetic or educational value."

मै समझता हं इप सिद्धान्त को स्वीकार किया जाना चाहिए, फिल्म्स के क्षेत्र मे ।

ग्रन्त में मैं एक आत कहंगा कि पिछले 10 दिनों में हमारे एडौमी पाकिस्तान के नेता जनरल याह्या खान ने दो बार हमको युद्ध की धमकी दी है । तो ग्राल इडिया रेडियो ग्रीर इनकार्मेशन एन्ड

ब्राडकास्टिंग मिल्टी के जितने सारे माध्यम हैं, उनको एक दम गीयर प्रप कर देना चाहिए, ग्रपने को ग्रौर यह समझ लेना चाहिए कि ये धमिकयां जो है, वे धमिकयां शायद कार्यान्वित की जाये ग्रौर स्थिति धीरे-धीरे खडी हो रही है, जिस आधार पर हम कह सकते है कि शायद युद्ध दूर नही है। तो युद्ध का खयाल रख कर जितने हमारे सारे मिडिया है, वे गीयर ग्रप करदी जाय, देश के ग्रदर एकता का वातावरण निर्माण किया जाए। इसका कोई ग्रांचित्य नहीं कि च कि स्रापकी पार्टी की कोई नोति है. तो श्राप दूसरी पार्टी की निन्दा करें। श्राज बगला देश के बारे में बहत बड़ी चर्चा चल रही है, डिबेट चल रही है कि बगला देश को मान्यता दी जानी चाहिए कि नही दी जानी चाहिए।

मै समझता हूं कि म्राल इडिया रेडियो का यह प्रथम कर्त्तव्य है, परम कर्त्तव्य है कि इस डिबेट के बारे में पक्ष ग्रौर विपक्ष दोनों की बात जनता के समाने रखें। कल रात्रि को 'स्पाट लाइट'' में लगातार हमारे दल— दल का नाम नहीं बतलाया गया—वयोंकि हम यहा पर म्रान्दोलन चला रहे है, बगला देश को मान्यता देने के सम्बन्ध में सत्याग्रह कर रहे है, तो सत्याग्रह के सम्बन्ध में दुनिया भर की गालिया दी जा रही थी। क्या एक देश के ग्रन्दर डिबेट करने का तरीका यही होता है ?

ग्राज श्रावश्यकता इस बात की है कि देश के सामने जो सकट खड़ा है, उस मक्ट का मुकाबला करने के लिए एकता पैदा की जाय, राष्ट्रीय एकता पैदा की जाय, देश भवित की भावना जगाई जाय ग्रौर इस कार्य को करने के लिए सूचना ग्रौर प्रसारण मत्रालय एक योग्य रूप से भिमका निभायेगी। इसी ग्राशा से मै ग्रपनी वात खत्म करता हू।

SHRI T. CHENGALVAROYAN (Tamil Nadu): Mr. Vice-Chairman, Sir, I am indeed glad and profoundly glad to take part in this debate on the

Report on the working of the Ministry of Information and Broadcasting. should have certainly felt considerable enthusiasm and elation to offer very respectful compliments to working of the Ministry of Information and Broadcasting, but I must confess to a sense of utter disappointment when I read over the Report that has been submitted to us by the Ministry It seems to me and I may be pardoned that this Report is more in the nature of a catalogue of attempts than chronicle of achievements. I must confess that there have been certain difficulties and certain hurdless in the path of the Ministry for realising some of the objectives, some of ideals—why— som_e of the important decisions that the Ministry and Government had taken to be realised, but I should like to say that Ministry has been rather very letnargic in regard to the implementation of some of the guide-lines and some of the developments that are inherent in the successful working of this Ministry. I would say that the Ministry of Information and Broadcasting must combine a very specialised means of both. I think you will pardon me and the House also will pardon nie when I say that in this Ministry the information is not broadcast and the broadcasting does not contain information. Now, Sir, I should thought that a very purposeful Ministry like the Ministry of Information and Broadcasting must be such that the information must certainly have not only content, not only not only compass, but much more so, the information that the Government is supplying to the vast millions of our people must nearly be very educative and very rarely interpretative. is a broadcasting Whenever there effort it must be packed with such volume, weight and value of information that people will not only have the entertainment aspect of broadcasting, but also the educative effect of such a broadcast. My first submission, therefore, on the working of the Ministry of Information and Broadcasting is that it has failed in both information and broadcasting. I feel that there have been certain attempts and very notable attempts that this Ministry has undertaken and I will be failing in my duty and untrue to my tradition if I do not make a reference to some of the very important innovations that this Ministry has made. In the first place, I am very much impressed with the effort at State-Centic coordination in regard to the functioning of this Ministry, in channels of information and in broadcasting. Sir, I recall to myself that this Ministry has appointed a Committee for ine purpose of evolving institutional framework and functional corrdination in respect of all the broadcasting services both by the Centre and the State. I recall that it was some time back, and I understand, Sir, that the Committee has not met and I do not know why that Committee has met. Or may I know when that Committee will meet? Sir, is it not supine for this Ministry to be very silent and indifferent to evolving very definite patterns of Centre-State coordination in the matter of information broadcasting? I have a sense of feeling that in the present context of public debate on the possible relations and the evolution of a pattern of such relations between the Centre and State, this aspect of information and broadcasting cannot be overlooked. I therefore plead very earnestly with the Ministar that early steps should be taken in order to make that Committee function and that Comm'ttee should go into all chords of involvement both of the Centre and the State in regard to information broadcasting. There are very many vulnerable points in the relationship between the Centre and the State in the field of broadcasting. There has been an attempt—and I do not blame any particular State but that is the general tendency on the part of the State services of broadcasting-to more and more concentrate and overvibetmingly pinroint the State's endeaours and the State's incidents rather than those of a national character. And on some occasions the feeble attempt on the part of the Central broadcasting at giving and projecting the State's attempts and achievements also give a sense of frustration. Therefore I plead very earnesly with the hon. Minister that they would make a [Shri T. Changalvaroyan]

very early attempt to convene this Committee on Centre-State coordination in the matter of information and broadcasting.

Sir, I am also pleased with the effort of this Ministry in regard to the way in which one of the most fundamental aspects of our national endeayour and life, namely, with regard to implementing fostering the forces national integration, has been handled. Sir, there cannot be any argument on this question that if there is any powerful medium for the purpose of binding all the chords of our nationaid life and all sections of our people into one indissoluble and indestructible bond of national fellowship and fraternity, I submit that it is the Ministry Information and Broadcasting. There cannot be a greater bond, and there cannot be a greater fellowship. Therefore this certainly evolves from the question as to what are the guidelines along with which this Ministry of Information and Broadcasting can play its role for the purpose of augmenting the forces of national integra-Sir, one aspect suggeested some time earlier was that a multimedia publicity scheme ought to be considered by the Ministry. But am sorry to state that no effort has been made or even attempted to be made with regard to how to implethat multi-media publicity It is one of the important scheme. considerations that the National Integration Council had suggested. And at that time the Minister of Informaand Broadcasting had taken rather seriously to the suggestion of the National Integration Council. And there was even some feeble attempt at inaugurating such a multi-media publicity scheme. But I do not find in this Report, voluminous as it is, any references to the inauguration and much less the implementation of the multi-media publicity scheme. Apart from that, Mr. Vice-Chairman, I very respectifully suggest to Ministry that in the matter of improving and integrating; some of the very great forces and very valuable forces of national integration of our country,

they must introduce certain emotional aspects in regard to their method of broadcasting and information? I must confess, Sir, that there has not been that tinge of emotionalism which is the bed-rock of our national integration for our listeners to be toil that our country is united in history. that our country is united in geography, that it is united in progress, united in everything that is glorious and great in our national life. I feel, Sir, that there is some lack of emotional touch in the way of implementing the grand concept of the multi-media publicity scheme that this Ministry has been entrusted with. I hope and trust that sooner perhaps than we wish they will undertake a very serious attempt in trying to inaugurate this emotional mass multimedia publicity scheme.

Sir, the next point that rather impress me very much about the working of this Ministry of Information and Broadcasting is with regard to its service for the youth. I must very humbly and respectfully offer my congratulations to my steemed friend, Mr. Gujral, when he was in charge of the Ministry for having inaugurate the Youth Services in the Information and Broadcasting Ministry particularly, in the All India Radio.

Sir, I have listened just for the purpose of understanding what is the scope of this Youth Service as a concept. It is laudable as a scheme. But the way it has been implemented rather disappoints me. There has always been, Mr. Vice-Chairman, an attempt to broadcast to the youth but not a broadcast by the youth. I hope there is this difference between an attempt to broadcast to the youth and a broadcast by the youth.

Sir, our country today, particularly the young India, is pulsating with new impulse, with new ideas and new aspirations, and new visions and new effort, and unless we are able to galvanise them and channelise them into proper, purposeful expression of their

.209

own emotion and ideas, I am afraid, Sir, the great ranaissance of the youth movement in our country will be completely with out a direction and without guidance. I appeal to the Minister for his kind consideration that the Youth Services programme of the All India Radio should not be merely broadcast to the youth but it must be broadcast by the youth so that some of us who have grown old or who are growing old will have the supreme satisfaction that there are generations yet coming behind us who will take up the reins of the progress and we can close our eyes with supreme faith that after behind us there are very good persons to take care of our country. I hope, Sir, that this very fine appeal of mine will not be ignored, and I am sure we shall very soon hear the broadcast by the youth, not so much as broacast to the youth.

Sir, with regard to the Youth Services, I may also make a very respectful suggestion, particularly with regard to broadcasting to the college students. Sir, I have had very intimate contact with college and University students in my State. I have been asking them as to how they "elish these broadcasts and they with a certain amount of indignation that it is an extended class-room lecture which they do not relish. know how our students relish their class-room lectures. If the broadcast also is by the same lecturer who lectures in the class-room, the student will not listen to it. I, therefore, request the Minister to consider a suitable modification of the programmatic effort of broadcasting to the college students in such a way that it really serve the purpose for which such broadcasting is done.

I have here to say a word about broadcasting to the University students. I think there must be some defect in drawing up the programme There is no use, Mr. Vice-Chairman, to have the same subjects that are taught in the class. The college ctudents must have some extra-curricular knowledge. They must know what the world is. They must know what

India is now. Therefore, that has to be a real programmatic effort with regard to broadcasting to the college students. With regard to broadcasting to the college, students, I am sure this suggestion, most respectfully made, will be kindly taken into account

Sir, I come next to the children's proramme. I am amased, not that I recall my childhood days because in my childhood days there was no radio and broadcasting, but I amazed find that it is totally irrelevant in the context of children's psychology and children's life. I have asked my granddaughter to go and listen to the radio when the children's programme is there, and my granddaughter told me that there was no use in listening to the children's programme as there was neither a programme nor a programme for children. Sir, this is the judgement of my grand daughter.

SHRI BHUPESH GUPTA (Wes Bengal): ut did she ask the grandfather to go and listen?

SHRI T. CHENGALVAROYAN: If she has asked me, I would have requested the Minister to have a programme for grandfathers including my good friend. Mr. Bhupesh Gupta.

SHRI LOKANATH MISRA: He is not even a father. How can he be a grandfather?

SHRI MOHAN DHARIA: This is a very serious charge against Mr. Bhupesh Gupta.

SFRI BHUPESH GUPTA: I am a long way off to catch up with him

SHRI T. CHENGALVAROYAN. Wr Bhupesh Gupta has many children, the children of the soil.

So, so far as the children's programme is concerned, it should be more psychologically adjusted to the children. I do not know what the experts feel in this matter. But children's psychology has to be understood before a programme is given to them. I hope the boadcasting system in the country will certaily take into consi-

2 I I

deration this very important aspect of children's psychology and draw up programmes suitably.

There is another aspect which I must refer to and that is with reference to the external publicity. Sir, in this House and elsewhere, we have had always a feeling that our publicity abroad is rather not adequate and it is not equal to the publicity, the tone and the tenor and the twist that nations give for their respective countries. We have had occasions debate on foreign affairs to mention this remorseful lack of sufficient foreign publicity. Sir, unfortunately this question of foreign publicity between two Ministries, the Ministry of Information and roadcasting and the Ministry \mathbf{of} External Before we can attempt any co-ordination elsewhere, may not these two Ministries co-ordinate in this field of external publicity? The radio broadcasts to other nations must be of sucn vibrant and manly overtones every nation must feel that India really speaks. But what do we find? The way in which the programme is drafted, the way in which the draft is put up, I feel, Sir, that we cannot at all catch the great momentum which other countries have got in their broadcasts for external consumption. I am sure, Sir, that we have enough material, and our country can project most proudly and most truly and most wholly what all we have done what all we are doing. But I am afraid that we have not yet risen high to the occasion. I am sure it is not yet late for the Ministry to revise its standard and try to reorient its effort in field of external publicity.

Sir, there is another aspect that strikes me as very important and that is the question of the press under this Ministry. The press should not be pressed too much by this Ministry. I have a feeling, Sir, that there is a growing intensity both in volume and weight; there seems to be a sign of an attempt to strangulate the free press of our country. Sir, if ever we value

anything-we value many things in our democracy and freedom-we value the freedom of the press so much and so fully that we will be very much loathe to countenance any attempt at strangulation of the My very good friend, Mr. Advani, was speaking on the question of advertisements. I know there is a lot of patronage behind advertisements. I also know there is a lot of patronage in the distribution of newsprint. Sir, the press in India is the noblest press in the The press in India has charged not only during the gruesome period of our struggle for freedom, but even afterwards it has played the most notable part and a historic role in our country. Even after we have freedom the press in our country is so laudable, so powerful and so objective that everyone of us must feel that we are the guardians of the Therefore, I would appeal to Ministry concerned, in the matter of treatment of the press let the Council's decisions prevail. It is not for nothing that we have instituted the Press Council. The Press Council is an autonomous body trying to regulate the conduct and the concept of the press in our country, and Government's interference seems to be very much in regard to the working of the Press Council. I should very respectfully submit that the Press Council's decisions must be allowed to run, the Press Council's writ must be allowed to run without any interference on the part of the Government. word more and I have done. that is rather analogous or corollary my submission with press the to the treatment of There is this question of the Press Trust of India and there been an attempt some time back, very early, ten or fifteen years back, that this Press Trust of India must be made into a corporation. That was at that time and in that context when there was some connection or partnership with a foreig nnews agency. But that cry, if I may say so with great respect, of making the Press Trust of India into a corporation, an autonomous cor-

214

poration, has become irrelevant and totally out of context in the present time...

SHRI BHUPESH GUPTA: Why?

SHRI T. CHENGALVAROYAN:.. for this reason that we wanted Press Trust of India to be a corporation at that time because there was a foreign connection and collaboration and there were certain guidelines how the Press Trust of India should be con. stituted, how it should function, so on...

VICE-CHAIRMAN (SHRI THE RAJENDRA PRATAP SINHA): The honourable Member would please try to conclude now.

SHRI T. CHENGALVARYAN. Therefore, I will very respectfully plead that this question of the Press Trust of India being made into a corporation may be again referred, necessary, to the Press Council and its suggestions obtained and they will be of great help.

VICE-CHAIRMAN THE (SHRI RAJENDRA PRATAP SINHA): Please wind up now.

SHRI T. CHENGALVAROYAN: I am winding up very quickly briefly. I have just one submission and that is there has been a very standing debate and discussion in his country that All-India Radio must very soon become a statutory corporation. I am not going to raise a controversial question. But I should add my respectful weight and support to the view that it is high time that All_India Radio was made a satutory corporation under Parliamentary control for very simple reason that the Government must be above all reproach and in the expanding momentum of new dispensation of constitutional advance and progress let there be no apprehension or misapprehension in any quarter that this is a part and limb of the bureaucracy. It must be a legacy of the entire people.

With these words I am making my submission that on the whole the Ministiv of Information and Eroadcasting has done a pretty good job.

VICE-CHAIRMAN (SHRI THE RAJENDRA PRATAP SINHA); I have got a long list of Members who would participate in the debate. Therefore, I would request honourable Members to confine their remarks to fifteen minutes each. Now Mr. Krishan Kant.

SHRI LOKANATH MISRA (Or ssa): Mr. Vice-Chairman, I think it would be better if you will kindly chance to Members party-wise rather than make a long list of Members; otherwise, no purpose will be served.

VICE-CHAIRMAN RAJENDRA PRATAP SINHA): I have got a long list of Members. What I will do now is I will call two from the Opposition and then from the Congress side. Now I have already called two from the Opposition, so I am calling from the Congress side.

SHRI KRISHAN KANT (Haryana): Sir, Mr. Lokanath Misra does not want me to speak suppose.

SHRI LOKANATH MISRA: No, no. I want you to speak. Let there be a purposeful debate. Let there not be any hustling.

SHRI BHUPESH GUPTA: There should be a purposeful debate. the purpose will be injected when my friend, Mr. Lokanath Misra, speaks.

SHRI KRISHAN KANT: S.r, I am glad that today I am speaking when you are in the Chair as Vice-Chairman for the first time. (Interruption). He makes a belitting personality.

VICE-CHAIRMAN (SHRI RAJENDRA PRATAP S'NHA): Thank

i PM.

SHRI KRISHAN KANT: Mr. Vice-Chairman, today we are debating very important issue. I am glad that Shri Chengalvaroyan has paid tributes [Shri Krishan Kant]

to the working of the Ministry While paying tributes he said certain things with which I may not agree would like to bring to the notice this House that when we are discussing this question of mass media, we must realise that this mass media is the product of the growth of science and technology the world over. Though it is as a result of growth of science and technology, it is a process in itself which grows with the growth of science and technology and it is a process which changes when social changes come about It is not merely industrial change, not merely agricultural change, but the structural change in the society When the process grows itself, it grows along with the social structure, the industrial structure and the agricultural sector. That is why it is very important today. When we discuss it, we have to discuss it in the context of its overall inmpact and not in any laissez-faire way in which we think in a feudal society or a capitalist society. We cannot afford to think in that manner This should affect thinking of the people, their way life, the social structure When discuss it—either All India Radio or press media-we must discuss it and find out whether it has fulfilled objectives or not Before saying whether it fulfils the objectives or not, we should know what are the objectives Unless we are clear of our objectives, we will not be able to fulfil the objectives

Mr Vice-Chairman, I am reminded of the time when Banaras Hindu University was established Dr Bhagwan Some English Das was there came and stayed with him Dr Bhag-"We are in the wan Das asked him course of a great discussion for a number of days on the curricula, system this study, that study etc What is your opinion about it?" The Englishman told Dr Bhagwan Das "It 'Why?" Dr Bhagwan very simple" Das asked Then the English told him 'First You must decide what type of citizens you want to produce" When we are clear about the citizens we want to have then the type of

syllabus, media, courses and classes can be prescribed. The basic question, therefore, is Are we clear about the objectives? If we are clear, different things can be thought of. In this country, many people are clear of the objectives and at the same time they go on criticising the government and making suggestions as if they are clear of the objectives When we have dec ded about the social objective we want to achieve, these various media have to fall in line that objective They say that All India Radio and information services educational media Education for I hope government will say that it is for creating a socialist society in this country If it is for creating a socialist society, I hope all the programmes we have either in the All India Radio or Television or media should dovetail to that basic objective My complaint against the government is that the department is still run at the lower levels by some of the bureaucrats I do not have any complaint against the retiring Director-General I think he has done a good job But the basic approach still continues to be bureaucratic change has to take place in the press, in the information media and in the All India Radio

Shri Advani referred to an article by Shri Chalapathi Rao I think it needs careful and deep consideration has written some other things all of which require careful and deeper consideration It is time that the information policy is properly projected in terms of socialist ideals to which the nation and our Party are committed The ICS and the IAS officers may not be able to run this, because it is not running the administration, but it represents the changing and emerging minds of India, the minds of At the same time, they must people know the methods Mr Chengalvaroyan referred to the Youth Programme I discussed this question with a number of youths who are participating in the All-India Radio and the television programmes I discussed this

There are brilliant youths and they produce good things, they produce good literature But I find that they represent the efferxescence, they represent the short-comings of the piesent society, they represent the frustration and the dissatisfaction of the It is not very clear present society how they are to mobilise the people and along with the present dissatisfaction, frustration and the offervescence, the direction must be clear and if the direction is clear, all these frustration, dissatisfactions, and the offervescence, can be directed to certain channels to achieve their objectives

Mr Vice-Chairman, Sir, about the All-India Radio, I would say that you must decentralise it and you must reorganise it and give more powers and bring in new talents so that they can project the emerging India, the India that is coming up, so that a new India can be born.

Mr Vice-Chairman, Sir, after saying that, now I would like to say that the Press Information Bureau, the All-India Radio, etc must have a new look to project the new India this is growing, that is coming up My friend, Shri Advani sa d so many things have complained that the All-India Radio, as * said, is very much obsessed with the criticisms of the Opposition

SOME HON MEMBERS No

SHRI KRISHAN KANT Let say that You may have different think ng on that It does not project the way the wind is blowing See how it was projecting the mid-term election It was not doing it properly I learnt from many of the bulletins that Mr K K Birla was winning But found that he lost What I mean to say is that neither the Press nor the All-India Radio nor the television was in touch with the growing and emerging things

Sir, Mr Chengalvaroyan paid great tribute to the Indian Press saying that it is objective and is laudable and that it took part in the freedom struggle. I do agree that in the free. dom struggle they also took part But, may I also say that what Lala Lajpat Rai said during the days of the freedom struggle? He said that after independence the Marwaris are likely to capture the Press and use if for their economic struggle.

SHRI JOACHIM ALVA Hear, hear SHRI KRISHAN KANT That is what he said in 1925 or 1926 and that is what is exactly happening independence.

श्री निरंजन वर्माः (मध्य प्रदेश) एक हो भ्रच्छी बात याद रखा जबकि उनकी बहत सी बाते याद रखने लायक हैं। SHRI KRISHAN KANT हमें याद है।

Mr Vice-Chairman, Sir, I would say that they were seers at that time and they knew how India was growing, because Lappat Rai was himself on the Board of Trustees of the "Hindustan Times" and he knew how things were going and how the British Raj changed during the last period of his life letter to Shri Birla was written Lajpat Rai I know much more about Lala Lajpat Rai than he knows

SHRI BHUPESH GUPTA Even before independance, the Birlas made the freedom struggle a thriving for their family

SHRI KRISHAN KANT Now, Sir, The Press I come to another point med a, the Press in India, they have to Chengalplay a different role Mrvaroyan said that it is very objective. If it was objective, how all its predictions, how its analyses, during the time of the mid-term elections failed? It s not objective and it looks like that through coloured glasses, the coloured glasses of the businessmen, the coloured glasses of the blg business houses, which control the Press and that is where it is necessary to see that the They are not pay-Government acts ing any attention to the recommendatol of the Piess Commission on the It has not been implemented Now fifteen years have passed

[Shri Krıshan Kant]

have they not implemented? May I know whether the Government ever implemented it. Fifteel years passed and something should be done immediately. May I hope that Minister, while replying, will say that the recommendation of the Press Commission on the PTI will be accepted immediately? Mr. Vice-Chairman, Sir, this is what Mahalanobis Committee said in 1964:

"Economic power is exercised not only through control, over production, investment, employment, purchases, sales and prices but also through control over mass media of communication. Of these, news_ papers are the most important and constitute a powerful ancillary to sectoral and group interests. not, therefore, a matter for surprise that there is so much interlinking between newspapers and big businness in this country, with newspapers controlled to a substantial extent by selected industrial houses directly through ownership as well as indirectly through membership of their board of directors. In addition, of course, there is the indirect control exercised through expenditure on advertisements which has been growing space during the plan period.

"In a study of concentration economic power in India, one must take into account this link between industry and newspapers exists in our country to a larger extent than is found in any of the other democratic countries in the world."

Even one of the American business man himself told that American newspapers are the cultural arms American industry. Are we prepared to have in India the newspapers the cultural arm of big business? they remain the cultural arm of big business, we cannot create a socialist society. The ownership of the press in India must be diffused and those who run the newspapers must be the owners so hat it reflects the changing heart of India, the upsurge in India. My friend said so many things.

It has been said by the Monopolies Inquiry Committee:

"It has been said that connection of big business with the Press has an unhealthy influence on society inasmuch as it obstructs the free information of public opinion and moulds people's mind in a manner unduly favourable to the selfish interests of business-men.

"We find it to be true that appreciable section of the press is either owned or controlled by persons or corporations who are themselves big business, or closely connected wih big business."

That is what the Monopolies Inquiry Committee recommended. I do not know whether it has got the power, the competence, to do it because of the cost strucure. I do no know whether the Company Law is looking into

Many people say that there is no monopoly in the press. As Mr. Mankekar said, "The Press is independent, but not free". This is what I am saying that the Press is not free. It is in the hands of the big business. think that is correct. I do not know what the Government has decided for abolishing monopoly. How will monopolies go unless the Government takes some action?

Mr. Vice-Chairman, Sir, during the last two years some economic steps have been taken in this country against the growth of monopoly, though I am not satisfied with that. Bureaucrats are still functioning through it and are trying to sabotage the whole functioning. When the Congress and the Parliament is going to pass legislation for the economic reform, may I know why is the Government not coming forward up till now for amendment of Article 19? It has been made very much clear that when you are attacking monopoly in the economic sphere, why are you not trying to attack monopoly in the area of the Press? In our Constitution, the freedom of the Press is not mentioned there; it is freedom of expression Because of that the Supreme Court—Mr Subba Rao—said that it has become a property.

Sir, in the morning a question was asked whether the Minister will see that the Government is going to bring forward a new Constitution (Amendment) Bill, which will become Constitution (Amendment) Bill No. 26, so that Article 19 is amended and the freedom of the Press is retained

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) May

I request you to wind up now?

SHRI KRISHAN KANT Just a few minutes more, Sir.

May I request the hon Minister to let me know whither they have considered this question and when the Government is going to bring the whole question about it?

Mr. Vice-Chairman, Sır. these people talk of free competition How can there be free competition when there is economic inequality? When there is economic inequality, cannot be free competition. We want economic equality, we want equality in dissemination of ideas, disemination of expression, and that cannot be there as long as there are weak papers and strong papers This was recommended by the Press Commission This was recommended

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA): I think the Member of the Ruling Party has set an example I hope you will now conclude

SHRI KRISHAN KANT Sir, you gave half an hour to both of them

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) No, no. This is not fair. You must conclude now.

SHRI BHUPESH GUPTA. You give him a little more time so that he can also say something. You have not said about PT.I.

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA). He has already said about it.

SHRI KRISHAN KANT. to mention two more points. The one is about the All India Radio and the present situation which is prevailing in our country I know it has done good work, but in ord r to meet the new challenge of advertisement. like that of America and China, we must have powerful transmitters in the areas which could affect the South-East Asıa There should be a cowertransmitter in Andaman and Ladakh so tha the propoganda of both America and China can be met. Secondly, I would like the hon Minister to say something on the following The television shown in Lahore is visible in Amritsar, Jullundur and in other cities of Punjab. I would like to know whether our Government will take immediate steps to see that the propganda by Pakistan is immediately met by installing and extending Delhi tolevision to the areas of Punjab and Haryana These are two points. I will make one more point and then I will sit down. We have done good work about Bangla Desh but there should be massive propoganda, forceful propoganda, there should be wall posters etc which should tell the people of India as to what is stage, what is the Bangla Desh fight, what we should do I think the Government has lacked in this thing. May I request th hon. Minister to do something for mass and massive visual propoganda by producing documentaries

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) Now, please conclude. Mr Sardesaı.

SHRI S G SARDESAI (Maharashtra). Mr Vice-Chairman, among the mass media, I would like to refer mainly to what is called the Indian newspaper industry, our daily press

[Shri S. G. Sardesai]

and the news agencies. I think certain very basic facts or aspects must be borne in mind if this question is to be frontally tackled.

The first thing that I would like to state is that the Ruling Party of our country and not only the Ruling Party but by a Resolution, the Parliament itself is committed to the achievement of socialism in this country. In every election, the largest number of voters vote for parties which claim to be socialist or ar actually for socialism. The second thing I would like to state is that as early as in 1954 our Press Commission, an official Commission, a high-powered Commission, very warned the Government and the country against the growing power of private monopoly in the Indian press and made strong recommendations for taking action against it and for controlling it.

The third thing, and that in a sense is more important, is that these recommendations of the Press Commission were made 17 years ago. Dispite them, during this period the private monopoly in the Indian press has developed into an octopus which strangulates—rather absolutely vitiates and poisons—the press. This has become a great danger and has narmed the democratic education of people. The press is a very powerful To-day I understand that nedium. of a total circulation of daily news= papers of 78 lakhs, 70 per cent, or 55 lakhs are accounted for by chain papers and group papers which are dominatly controlled or owned some of the biggest industrialists in this country. Everybody knows who these industrialists are the Goenkas, the Birlas, the Tatas, the Jains and others, though I should also add to this the control of the Statesman, the Amrita Bazaar Patrika, the Hindu and a few others. I am stating these at the very outset because unless this shocking reality, and I would go further, a very reprehensivle reality is absolutely and frontally posed and is boldly faced, any talk of a democratic press in India, much less of a socialistically oriented press is either moonshine or sheer hypocrisly. Now what is the consequance of this state of affairs? First and foremost, the consequence is the casualty of truth itself for which the press ought to stand. Year after year, decade after decade, all of us know that the productivity of the Indian worker is growing, the prices are growing, the cost of living is rising, the real wages are falling and yet whenever our worker gets up and raises the question of wages, this dominant monopolist press always raises the howl about the price spiral bogey, danger of inflation, etc. It is the same owners who are carrying on all the profiteering in this country and the moment the worker raises this question, the danger of inflation is raised. This is the kind of reporting or comment which we have. About land reforms everybody talks of it. Whenever in this country the peasantry organised a movement for putting cailing on control, for all these land for rent kinds of things, absolutely the bogey of red ruin is raised. Only last year when proposals for bank nationalisation and the absolition of Privy Purses and the Privileges of the Princes came forth, almost the entire monopoly press ran them down and when the put forward these Prime Minister proposals, immediately a campaign was started agains her and what more reprehensible, even provocative cartoons, not showing elementary respect to women, which is our tradition, came out, trampling all our values under the foot. Another instance is there. We have not only a tirade, it is a slander campaign of falsehood agains the Soviet Union and against the Socialist countries which have all these years, helped us to build up our strategic industries, our basic industries, our armament industries, etc. There is a constant slander campaign against these countries which is going on while there is a panegeric sychopantic attitude to towards the dollar, towards the yen and towards the Pound, the owners

of which have always tried to strangle our independent economic development They are always praised to th I was very much surprised skies about a p ess writing on the recent approach betwe n President Nixon and China Even on a move tike this which is obviously directed against Desh, obviously dr ected Bangla against India, I can point out any number of articles saying that it is India's fault that Nixon and China are coming together, that somehow or the other India must make up with Nixon and China It is a patriotic press or a free press or a democratic press or an independent press when our enemies are coming together to attack us on such an ocacsion to sav Make up with them and it is India's fault that these countries are going against us' These revolting kinds of things are taking place

I can give a small instance also The Takru Commission is going on about the oil scandals in this country and the PTI does not even give coverage What is the news agency for? Why does it not cover it? is what is happening. Some of the like the Samachar news agencies Bharati and Hindustan Samachar I very often see because they report about us and I would say that th y They do not even accept are worse the elementary secular ideals of our Secular State and become agents of Hindu or some other kind of communalısm This is the meaning of pri vate monopoly press Unless we pose this question all talk of democracy independence, leaving aride socialism, is absurd and has no meaning I want also to refer to the atitude of these press barons to the workers to the working journalists and press employees Why? It is from the point of view of the fact that the workers are workers, they must have a decent wage and proper working conditions and also from another point of view that I want to leler to The entire monopolist press and 931 RS -8

it owners are utterly hostile to the trade union movement in the pres- industry and I think they are hostile as much for political reasons as for economic reasons And what is the position? Our Young journalists, the Working Journalists Federation, these Young men e the real paticts They want the proper news to be reported they want proper comments to be r ported in the press and whenever they attemto to do that the press barons invariably try to victimise them and throw them out of work Strikes are taking place and serious cases of victimisation have come to light, victimisation of Vats and Padmanabhan Anyone who knows any thing about the press industry know about the harassment and victimisation of these people. I want to repeat here that the victimisation is not because of the economic demands that they put forward but it is because these working journalists are and they want to go true batriots forward towards socialism They want to use the press for this purpose and the monopolists do not want that That is why they are being victimised I think the whole House should pay a tribute to the working journalists for the glorious battle they are fighting It is they who are really fighting for the freedom of the press and carrying forward the ideas which we meach I also want to point out something else that is happening. Some of our biggest press barons are being proseculted on criminal charges Ciaminal prosecution is going on against Mr Goenka criminal prosecution is going on against Mr Jain the owner Bennett Coleman & Co What is have pering in the Times of India? Ev r since the days of Pandit Jawaharlal Nehru this question of Times of India has been there It is true they have attempted to do something, I do not dony that To a certain extent what has been attempted is to take out the control of the Times of India from the Jains and hand it over to people who will run it properly But even today what is the position? The Chairman of the Board of Directors appointed by

[Shri S. G. Sardesai]

the High Court was formerly a Legal Adviser of the Jains. He did not inform the High Court that he was the legal Adviser to them. The court did not know that. The General Manager of the Times of India who has consistently stood firmly against all the blackmailing and bullying of the Jains is being bounded out. I know him personally and I know what has been happening. They want to throw him out because he can give the best evidence to the Government against the Jains on the question of misappropriation. That is why they wanted to throw him out before the case is actually taken at by court of The President of the Indian law. Press Employees' Association has written to the Prime Minister about these matters and I would like to know what the Government is doing about it.

Coming to the PTI we all know that an enquiry has been going on against the General Manager for misappropriation of funds and that. I do not claim to know the details but from what I have been told by very responsible workers in the PTI I feel this kind of enquiry will be hushed up by the bureaucrats. That is why they say that the CBI must take up this enquiry particularly because lakhs and lakhs are involved. Nobody knows where the sum of Rs. 50 to Rs. 55 lakhs set apart for housing construction has gone. There is no account for some Rs. 40 to Rs. 50,000 -. Where is the money gone? This kind of things are happening and very firm action has to be taken. The Press Council is supposed to control all these things and look into all these matters. Even there what is the position? The Chairman of the Press Council is a former Judge and when he was a Supreme Court Judge it was he who struck down. I am told, the pricepage schedule. This is what happens to the freedom of the press which is guaranteed to us by the Constitution. He is the Chairman of the Press And worst of all, if my Council.

facts are true, I understand the Speaker of the Lok Sabha, the Chairman of our House and the Chief Justice of the Supreme Court have..

SHRI BHUPESH GUPTA: They form the Committee that makes the appointment.

SHRI S. G. SARDESAI: resigned because they do not want to undertake this responsibility. Things have come to such a stage and you can understand how shocking the state of affairs must be.

I would be asked what should be done and must be done. I will not go into the details. Firstly, I would say that in the case of the majority of our newspapers and news agencies their share-capital is not much. They take tremendous amounts from Government. They get advertisements from Government. They get money from the Government for the news which they supply. They get loans from the Government's credit institutions. Unless and until they carry out the firm recommendations of the Press Commission, the Government must not give them a pie, advertisements, neither nor other thing. Then, there is the question of turning the PTI into a public corporations. Here I want to say that we do not want a public corporation which is once again bossed over by the monopolisits. I must make this point clear. First and foremost, the majority of the shares must be thrown open to the press employees and the working journalists. After all, the capital is not much and I sure the press employees can purchase a great majority of the shares. Secondly, the Federation of Working Journalists as representing the working journalists must be given powerfull representation on the Board Directors. Also, press employees. Give them representation. Give representation to journalists as workers, not merely as shareholders and then let Parliament appoint a few

more persons Then, we can say we have a press free from monopolists and of which we can be proud, a piess which will strengthen our democracy and carry us forward towards socialism

The last thing I would like to say very briefly is this. All this time I have been criticising the press barons and the monopoly press. I would like to see how much of this criticism appears tomorrow morning in the monopoly press and that is the test of it. Let them publish it I have mentioned specific instances. I have mentioned cases Let them publish it tomorrow morning saying he said this and let them give a reply If they do not publish it, we know how free our press is.

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINGH) Mr Lokanath Misra

SHRI BHUPESH GUPTA A good suggestion has been made Tomorrow the creed from the teleprinter of PTI should be made available and put in the Library so that Members can see how much of it PTI has circulated

SHRI LOKANATH MISRA Humbug does not go into the press.

SHRI BHUPESH GUPTA Let all his speeh appear. I do not object. I suppose let a television be put in here. Let it be televised also

SHRI LOKANATH MISRA. It is 35 now

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) It is 334 now

SHRI LOKANATH MISRA: Let there be no interruptions Otherwise, you will have to give me time for the interruptions. Let me put in first whatever I wish to speak Everybody has certain guiding principles in life and the most eminent of persons in India, Mahatma Gandhi, had these guiding principles.

SHRI BHUPESH GUPTA: But everybody has not got the PTI management's brief as he has.

SHRI LOKANATH MISRA: I will explain my position. Now, I will not go into this controversy. As I said, everybody has certain guiding principles and Mahatma Gandhi, the most eminent of personalities of this century, had it depicted on the bodies of three monkeys, viz, see no evil, speak no evil and hear no evil. I think the Information and Broadcasting Ministry has invented a parody of these three sayings

SHRI A. P CHATTERJEE (West Bengal) They are Gandhian monkeys

SHRI LOKANATH MISRA. They are the sayings of Gandhiji I do not know whether they are monkeys or It is for Mr Chatterjee to give his interpretation Now, the guidelines or rather the guiding principles of the Ministry of Information and Broadcasting are: We will hear nothing but the Ministers' speeches, we will speak nothing but the achievements of the Government; and we will see nothing which is not Congi-It must be the quoting of Mr. Bhupesh Gupta's party or of the (Interruptions). Hon. Members will be taking away my time and I will be in trouble

DR K MATHEW KURIAN (Kerala). The Congress and CPI are together on this.

SHRI LOKANATH MISRA Sir, Shall I repeat it? But time will be taken

SHRI A P CHATTERJEE: The whole question is, when the twin will meet?

SHRI A G KULKARNI. It is a railway line They will never meet. One will go one way and the other, another way

SHRI LOKANATH MISRA. The functioning of the Information and Broadcasting Ministry is known to almost everybody in this country, un-

[Shri Lokanath Misra]

less he is either a Cong-I or Mr Bhupesh Gupta's followers. The impression is, what is proper is not being done. I will give examples of how it is not being properly done. I come to the Press because the honourable speaker before me was waxing eloquent about what a Press should be. If I refer him to countries which have adopted the ideology to which he belongs.

SHRI S G SARDESAI. You speak about our newspapers in India We are running quite a few I am not responsible for any papers except those which my party runs My constituency is here in India My constituency is not outside. I was elected by the Maharashtra Legislature

SHRI LOKANATH MISRA If Mr Sardesai publishes a paper which is in line with what is published in Soviet Russia, it will go only into the waste paper basket Nobody would look at it.

SHRI S G SARDESAI It has got more circulation than your paper.

SHRI LOKANATH MISRA I will come to it

SHRIS, G SARDESAI Speak about our papers

SHRI LOKANATH MISRA. I am speaking of paper which is there but which might not belong to India. is what I am speaking about Sir, there are so many interruptions that I go off the track very When he was indicating about the monopoly Press, it is a bogey The monopoly Press has been a slogan and it would go on as a slogan There is an all-out attempt now to demoralise the Press in India I would throw a challenge to Mr Sardesai and Mr Bhupesh Gupta whether it is not a fact that 80 per cent of Parliamentary coverage either goes to their party or to the Congress-I, which hold on to one and the same ideology so far as the economic problems and the social problems of the country are concerned, and even they are politically together?

SHRI BUPESH GUPTA: This is not true. Everybody knows how Shrimati Tarkeshwari was featured there with photographs also.

SHRI LOKANATH MISRA: They have put forth their point of view. They should allow me

SHRI BHUPESH GUPTA: Sir, why did he mention it?

SHRI LOKANATH MISRA. Sir, I have no difficulty in replying, if you give 20 or 15 minutes more.

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) No arguments, no interruptions.

SHRI BHUPESH GUPTA: Do not mention me

SHRI LOKANATH MISRA: I might be mentioning him He might mention me in his speech. I know the subject and the agenda probably much more than Mr Sardesai has know. Mr Sardesai has a brief prepared as to the suspension of one or two employees here and there and therefore he made a big issue of it saying that the entire PTI should be brought to book, and other monopolies also should be brought to book, and I am going to disprove whatever he has said

SHRIS G SARDESAI Do not talk for the monopolies.

SHRI LOKANATH MISRA: I am not speaking for the monopolies I throw a challenge to you.

The Press in India has been doing a marvellous job so far as objectivity is concerned. If it is not objective, probably it is leaning on the other side. I would accuse it of leaning on the other side, on the so-called pseudo-socialists because 80 per cent of the coverage of Parliament is taken away by the pseudo-socialists in this country. If you see the day-to-day coverage of Parliament in the different

newspapers by the so-called monopoly newspapers, they cover 80 per cent of their space with speeches. with all humbugs, by the pseudosocialists But all the same they are still demoralised because they want to go on demoralising them That is the Communists' tactics, as I said, at demoralising them and getting whatever is possible out of it. Sir, they call Indian papers as "monopolies" when their circulations is hardly Even the highest circulated 50,000 paper must have a circulation of 50,000 What would you call Daily Mirror" of England, which has a population of about 65 croves, with a circulation of 50 lakhs? Even with 5 million copies nobody calls it a monopoly paper

SHRIS G SARDESAI It is

SHRI LOKANATH MISRA The Daily Mirror would not care a fig for what Mr Sardesai calls a "monopoly" in India I have not come across anybody in Great Britain who calls it monopoly unless it is some feeble voice from Assam's Gauhati or the Maharashtra's CPI Headquarters Nobody calls it monopoly to demoralise it

Sir, the way things go on in India is something unique. There is a particular section in the country which tries to demoralise everybody by shouting certain slogans, and if somebody becomes a prey, then only God save him. There have been many victims of these scandalous attacks. Now, probally, the PTI is going to be one of them. I would come to that later.

Sir, India is a free country We have a free society And in this free society what is the acceptability of the Communist Party? Now the Congi ideology which speaks of a massive mandate, if they have majority support, why can they not start their own newspapers and take away the entire readership in the country? Do they have that courage? Patriot started with Russian money and with Russian Has it proved success? machinery No, because people do not accept it

It is only the wrong system of voting in this country that has given the Congress (R) a massive mandate. They got 380 seats in the last elections. This is all because the election system is a distorted one and, therefore, they can claim that they have 380 Members in the Lok Sabha. It is distorted and that is the reason why with 380 Membership, they claim only 42 per cent voting.

SHRI BIPINPAL DAS (Assam) That means you have faith in the Election Commission

SHRI LOKANATH MISRA I will speak about it on another occasion But I have faith in my own party I do not move on from seat to seat nearer the Treasury Benches like my hon'ble friend At least I have that conviction

श्री राजनारायण : बहुत बडी बात कह दी इन्होने ।

श्री लोकनाथ मिश्रः जो काम हम्रा होगा वही तो बोलेगे।

As I said, if somebody is propagating a popular issue the readership must pick it up. Why does it not pick up? In case of these socialist papers there must be something wrong about it. Why do they not compete with the other papers which are socialled monopolist papers in the country? There must be some defect. Let them search out their own defect rather than go on attacking everybody. Becase of jealousy they cannot tolerate the other groups.

So far as the policy of the Government towards newspapers 1s concerned, that is another malaise So far as the Press Information Bureau is concerned they are doing the greatest injustice to the small newspapers. The people who talk so loudly about newspaper monopolies, I was shocked never uttered a word about these small newspapers.

The PIB ignores the small newspapers so far as two things are concerned When delegations are sent

[Shri Lokanath Misra]

abroad along with VVIPs the small papers are not included. Secondly, even for the official briefing, the representatives language newspaper are never invited Why 13 it so: Does the Government feel that only country seven newspapers in the would convey their message to the entire population of more than 50 the ınclude crores? They should and newspapers smaller language newspapers when the the PIB briefing is done If they do that hereafter, they would be probably doing a great justice to the people of India because the people of would be receiving the news which is meant for them.

Sir, the other thing that I wanted to mention is about the PTI. The PTI has been made a target of attack There are some people here who feel that like "Tass" in the USSR, we must have only one agency fully controlled by the Government so that nothing but what they say goes into the press As I said, if this is the guideline

SHRI BHUPESH GUPTA It will be a corporation. You can also be a member in that

SHRI LOKANATH MISRA. That is what is in the back of their mind Now they are not claiming that the entire distance should be covered They only want to go half way and Thereafter, make it a corporation they would again agitate and 'nake it Government corporation should they have this Rs 55 lakhs at the back of it? After the nationalisation of banks, if anybody has to get money in this country, where would he apply for it? Would he go and apply to Nagarwala to get Rs lakhs? Is that what is meant Mr Bhupesh Gupta and Mr Sardesai? They will have to go and approach some legal institutions in the country to get some money Therefore, the PTI thought that w the the assets they

are possessing, they could get a loan, because their construction would be much more than Rs 55 lakhs—their entire construction has cost them probably rupees one crore and 35 lakhs or 86 lakhs or something like that. And who were in charge of this construction? Two eminent persons, one was Mr Uma Shanker Dikshit and the other was probably an ex Chief Justice or an ex-High Court Judge If these were the people who were in charge of the construction

SHRI BHUPESH GUPTA: Sir, I think my friend should have carefully read the typescript brief that the PTI management has prepared I have read it carefully I can correct him.

SHRI M S GURUPADASWAMY (Mysore): You have also been briefed?

SHRI BHUPESH GUPTA. No, I only saw it.

(Interruptions)

SHRI LOKANATH MISRA: Therefore, Sir, since there are eminent persons responsible for the transaction and for the construction of this building, no aspersion should be cast on the PTI. And if any aspersion is cast, it would be cast on Mr. Uma Shanker Dikshit and the ex-judge. Therefore, this loan of Rs 55 lakhs should not be made an instrument or lever in order to pressurise the Government to bring the PTI into the fold of the Government to make it another "Tass".

SHRIS G SARDESAI The enquiry committee is there already

SHRI LOKANATH MISRA: I shall now come to All India Radio. I hope Mr Bhupesh Gupta would agree with me on many things regarding All India Radio

SHRI BHUPESH GUPTA. Sir, I request through you that the PTI management slips may be passed on to me.

SHRI LOKANATH MISRA Sir, I congratulate the hon. Minister on one thing She is otherwise a sister to me

SHRI BHUPESH GUPTA. What did he says—she is otherwise a sister to me? What a brother!

SHRI LOKANATH MISRA: Sir, politically I do not feel the way Mr. Bhupesh Gupta feels towards them. I believe in freedom of expression.

And when I speak against the Government I mean to speak against her. Not that because we are brothers and sisters we should not say anything against them I have to say whatever I feel like saying against her Ministry for which she is responsible I congratulate her on one point. She has at least taken a decision in regard to the fees of the artistes so far as music programmes of All-India Radio are concerned. I do not know about other artistes. The Artistes Associations of Delhi conveyed this good news that their fees has been enhanced It has not gone up sufficiently. I would not agree that 1+ has gone up sufficiently. But I am happy that it has been enhanced after twenty years of struggle Ultimately they have got something I hope their case would be looked into with greater sympathy now that a lady Minister is there in charge of it

SHRI A. P CHATTERJEE You mean a lady is usually softer?

SHRI LOKANATH MISRA. Probably Mr. Advani mentioned about staff artistes All and sundry come under the category of staff artistes, from the Chief Music Adviser-probably his designation is bad- of All-India Radio down to the peon who is not a permanent employee, everybody is a staff artiste. Not that there is a particular category of musicians belonging to the category of staff They have absolutely no artistes. protection of their jobs. They are worse than slaves. I have talked to them. They do not have the courage to come out openly and sav or put forward their demands because they are worse than slaves. They say if we were to say something, our contract would be terminated the next month or the next week on, may be the very next day Therefore, some amount of protection must be given to their services The Government talks so loudly about socialism, about the downtrodden, about everything It talks so loudly when it is a matter of other employers and all these words are flung at them But when it comes to the Government itself as an employer, it is stingy about it as Therefore the Russian rulers. would plead, through you, Sir, that the honouable Minister would please look into this particular aspect of the thing. Let there be some protection given to those who are now conipletely, what should I say, casual

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA). You may wind up now.

SHRI LOKANATH MISRA I need only five minutes. There are so many interruptions

Sixty per cent of the time of All-India Radio is covered bv music. by musical programmes That But the standard of the appreciate programmes must also go up. I am glad that of late there has been a tendency to appreciate classical music more than the so-called pop music. Pop music provides intellectual satisfaction to a certain section of the society. The youngsters an be satisfied out of it There is almost an emotional crisis among the young people....

SHRI A D MANI (Madhya Pradesh): You want a crisis like that?

SHRI LOKANATH MISRA. No., no. Kindly listen to me You are only taking things out of context and fitting them into your own ideas...

THE VICE-CHAIRMAN (SHRI RAJENRA PRATAP SINHA) Do not get distracted. Mr. Lokanath Misra.

SHRI LOKANATH MISRA: They are going through an emotional crisis. Therefore, something must be provided to them for their intellectual satisfaction and I am nappy that the Yuva Vani programme has been started. There also the standard must go up.

[Shri Lokanath Misra]

²39

You cannot pick anybody because he belongs to the Congress (R) party In order to give a music broadcast he must have some efficiency in the art Therefore, there must also be something of that kind, something which would be pleasant to the ear, which would be in tune It should rot be anything or by anybody whom you The producers are the come across main plank in the matter of maintaining standards in the All India Radio But producer after producer is retiring and their places are not filled up ing and their places are not filled up people who know about the There are so many professional musicians in this country and their services are not fully utilised by the All I am very unhappy India Radio about it Previously there used to be durbars where the musicians used to get patronage Now they are not getting patronage On the other hand, Patriot 18 getting patronage Yesteiday there were two percons who broadcast probably in the Topic of Today programme One was Ganesh Shukla He is an ex-Communist and 1s probably Shri Bhupesh Gupta's contribution to the Congress(R)

SHRI BHUPESH GUPTA He is no longer in the Patriot I know him

SHRI LOKANATH MISRA Then he must have rejoined the Communist Party

SHRI BHUPESH GUPTA He is a very able journalist and selection of such people is good and useful

SHRI LOKANATH MISRA: It is these people (Interruption) I do not know whether Shri Joachim Alvaintends to continue in this House as a nominated Member

SHRI JOACHIM ALVA You stand in any constituency I will beat you down

SHRI LOKANATH MISRA: I have stood in a constituency Shri Alva has taken a great favour from the Prime Minister in getting himself nominated to this House.

SHRI JOACHIM ALVA I will throw a challenge You and I stand in any constituency and I will best you

SHRI LOKANATH MISRA I do not have to take a challenge from some-body who does not have anything

श्री राजनारायण: लोकनाथ जी छोडिय इनका, ग्राप बोलिये।

SHRI LOKANATH MISRA He is a person who does not know how to behave and therefore he has to be told on his face whatever he has to be told

There was another Shrı O P Sabar-wal, IPA

SHRI LAL K ADVANI All in the same coterie

SHRI LOKANATH MISRA He also broadcast yesterday and they all belong to the same Communist group They are getting a lot of favour from the information and broadcasting Minister I do not know for v hat? They want committed men, they say If these people are the only committed people I do not know Are Communists alone committed men in this country? Then what I said in the beginning comes to be true

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) You please wind up

SHRI LOKANATH MISRA Only One 1s that there two more sentences are two recommendations by two committees both of which were set up by the present Prime Minister Shrimati Gandhi when she was the Broadcasting Minister One was the Chanda Committee which recommended that All India Radio should be converted into a Corporation I am lending support to it I am giving my emphatic support to it The other was the Khosla Committee of which I was also a member We have recommended certain things The government probably has not gone through this committee's report I

wish that something is done in regard to this report. Otherwise, it would not be worthwhile for members to sit in committees and waste their time and money.

SHRI ARJUN ARORA (Uttar Pradesh) Mr Vice-Chairman, I congratulate you on being in occupation of the Chair

SHRI BHUPESH GUPTA Sir, this is flattery

SHRI ARJUN ARORA The only reward I will get is two more minutes

The press in this country is day by day becoming more and more monopolistic, though the government is committed to curbing the growth of monopoly

It appears, the more the Government gets committed, the more is the growth of monopoly The re-4 PM sult is that newspapers like "The Indian Express" and "The Times of India" are increasing not o'nly their circulation, but also their editions Sir, the Government has repeatedly declared that it will not give newsprint for new editions of chain newspapers and newspaper groups

SHRI A G KULKARNI (Maharastra) No. They have decided not to give to small newspapers. They will accommodate any amount of chain papers.

SHRI ARJUN ARORA But somehow, Sir, they continue to grow The newspapers, "The Indian Express", brought an unauthorised edition from Madurai

SHRI KRISHAN KANT It was regularised

SHRI ARJUN ARORA It was later regularised. You do something unauthorised and, instead of being sent to prison you later get the thing authorised and regularised.

SHRI A G KULKARNI And the Government rewards it also

SHRI ARJUN ARORA Yes, then reward it with newsprint quota Similarly, Sir, the "Indian Express' and the "Times of India' went to Ahmedabad in an unauthorised, irregular, manner and the Government said in this House that no newsprint will be given to these papers for their Ahmedabad edition

[MR. DEPUTY CHAIRMAN in the Chan]

Mr Deputy Chairman, Sir,

SHRI A P CHATTERJEE Your two minutes have gone now

SHRI ARJUN ARORA: Sir, I was last year in Ahmedabad and I had to buy the Ahmedabad editions of these papers and, surely, Sir, they were printed on newsprint Either Government has regularised them and rewards them with newsprint or the Government connives at their diversion of newsprint meant for papers which means that for the other editions, these two papers make exaggerated claims the Government accepts them, gives them the newsprint on that basis and the result is that the newsprint is diverted to Ahmedabad

Sir, I particularly mentioned Ahmedabad, because before the advent of these two newspapers in Ahmedabad, Gujarat was a little free from the grip of the monopoly Press. It was gripped of course, by the textile magnates

Similarly, Sir, these newspapers are helped by the Government in another The advertisements given manner to them are on the increase Government is committed to helping the small newspapers But, Sir, look at the Statement of Accounts of the Government More and more money is being given to the monopoly Press every year though the space that the Government gets in these monopoly papers is being reduced every year and they pay more per inch than they used to, the result is that the monopoly Press is getting strengthened

[Shri Arjun Arora]

Sir, the Government controls the Supply of newsprint. It may not be able to enforce the Price Page Schedule. But it can certainly control the flow of newsprint. Sir, from latest figures available to me. small newspapers in the country get about 15,810 tonnes of newsprint every year. The medium ones get 51,332 tonnes in a year; whereas the big newspapers get 1,14,538 tonnes of newsprint every year

SHRI JOACHIM ALVA: That goes into black market.

SHRI ARJUN ARORA: That goes into black market, according to Mr. Alva. And, of course, all of it goes into polluting the minds of our people and preaching the doctrine of the capitalist order.

There is one very interesting thing about all these newspapers. There is a similarity in news and views. All progressive news is curtailed. If in this House something is said by Mr. Krishan Kant against Mr. Ram Nath Goenka, it will be blacked out by all the big newspapers. And if on the same occasion Mr. Mahavir Tyagi, for example, says something in praise of Mr. Ram Nath Goenka, the thing will appear in headlines.....

AN HON. MEMBER: Why not Mohta?

SHRI ARJUN ARORA: There is a similarity of views and also similarity in making false claims as was demonstrated during the days when election results were yet to come. Whether it was The Hindu of Madras, the Statesman of Calcutta, the Indian Express of Delhi or the Times of India of Bombay—every-where all forecast the downfall of the Congress led by Mrs. Indira Gandhi.....

MR. DEPUTY CHAIRMAN: Please wind up.

SHRI ARJUN ARORA: As a matter of fact, one of the papers which is somehow considered very responsible said that Kamraj had to choose bet-

ween being the Chief Minister of Madras and continuing as a Member of Parliament.....

SHRI KRISHAN KANT: Or Prime Minister of India.

SHRI ARJUN ARORA: Or the Prime Minister of India. Now, Sir, we find him occasionally sipping coffee in the Central Hall. They said that he had a very difficult choice to make, fortunately, the electorate spared him the trouble.

Sir, the curb on monopoly press is not a Communist suggestion, not even a Socialist idea. The character of newspaper monopolies in this country is different from other countries. Britain, for example, you have Press Lords, There is Lord Thompson. He is a Press baron; he is a TV baron; he is a radio baron. But he is not a jute baron. He does not run cotton In this country, it is the jute mills. barons, the cotton magnates, the steel plant owners and the like or the cement manufacturers and the like who have captured the press and they use it for their own advantage. The need to curb the monopoly press in this country is much greater than in other capitalist countries. In France and Japan the curbs have been applied. In France, Sir, it was done in 1954 and the law provided that no person could be head of more than one daily newspaper, and a person would be the Chairman or Managing Director of a newspaper only if he held major part of the capital. That is not very satisfactory but somewhat better than what prevails in this coun-In Japan, of course, things are even better and that is how Japan has a very developed press. Shares 75 out of 80 newspaper companies in Japan are held either by the original promoters or by the employees. this country, for example, Hindustan Times was promoted by Mr. Madan Mohan Malaviya and Lala Lajpat Rai, but it is now being controlled by Mr. B. M. Birla and Mr. K. K. Birla. The original promoters, the original missionaries are no more there. And. of course, employees owning a newspaper is something unknown in this In Japan, in 33 important country. newspapers, employees and other people connected with the papers hold 88 per cent of the shares with result that although some of the newspapers have a circulation of 60 lakhs. they have not passed into the hands of wealthy businessmen unconnected with the press. Here, though the Government in season and out of season talks of curbing monopolies, particularly the press monopoly, the Government helps the monopolies. Take the case of the 'Hindustan Times' It is building a skyscraper on Barakhamba Road or Curzon Road,

SHRI BHUPESH GUPTA: Curzon Road.

SHRI ARJUN ARORA: Kasturba Gandhi Road is the latest name. They are building a skyscraper there. The LIC, obviously with the approval of the Ministry of Finance made it an advance of Rs. 50 lakhs. How much of that building is to be used by the Hindustan Times and how much by the Birla Group of Companies who are running away from Calcutta? there again the Government is obliging them; the so-called Industries House owned by the Birlas has been bought by the Ministry of Defence for Rs. 2 crores. It is a fabulous sum.

SHRI KRISHAN KANT: They have obliged the Government.

SHRI ARJUN ARORA: Sir, no review of the press in India will be complete, or even half complete, unless one refers to the PTI. As everyone knows, the Press Commission recommended that the PTI be converted into a statutory corporation. recommendation was given by Mani and others 16 or 17 years ago, and even during this session the Minister for Information and Broadcasting has told this House that the matter is under active consideration. Too much consideration! "Government is seized of it" as if the Government is seized The Press Commission with cholera! made a definite recommendation that unless the PTI converts' itself into a corporation, no loans should be given, but the Government of India gave it a loan of Rs. 55 lakhs for building a huge mansion and the LIC advanced Rs. 25 lakhs, obviously with the approval of the Government. With 1egard to PTI I expect the Minister to explain why this sum of Rs. 55 lakhs was given to the PTI in defiance of the recommendation of the Press Com-Secondly, when mission. was the first instalment of repayment due? Was it received on schedule or has the PTI asked for an additional loan on the plea that the building costs have gone up?

SHRI T. CHENGALVAROYAN: My friend may also ask whether the Government has taken a portion of that building for their own use

SHRP A. D. MANI: 40,000 sq. feet.

SHRI ARJUN ARORA: I want to tell the Member that I know that the CBI wanted to rent a portion of that building to be near the source of corruption in public life of this country. The CBI will be repeatedly called upon to investigate the affairs of the PTI. So the CBI wanted to rent a portion of that building and the PTI did not oblige. It decided to keep the CBI away. It is not only the CBI which has been denied space in that building. Several newspaper organisations in the country wanted to rent portions of that huge building built mainly with Government money but they were also denied accommodation. Instead, Banks and commercial houses are being given rented accommodation in that building. Apart from these Rs. 80 lakhs, the Government gives the PTI about Rs. 40 lakhs as subsidy every year.

SHRI A. D. MANI: Subsidy for what?

SHRI ARJUN ARORA: Subsidy for underplaying good news. The PTI undertook certain obligations regarding stationing of its correspondents in foreign countries. There again

[Shr1 Arjun Arora]

It has failed the Government. The PTI is not fair to its employees. The Board of Directors has some big names but the difficulty with big names is that they are busy bodies and they have no time to look into the working of the companies whose Board of Directors they oblige by taking the Director's fees.

SHRI KRISHAN KANT: And being absent-minded.

SHRI ARJUN ARORA Most of them are beyond 70 and you cannot expect them to apply their mind to the problems but the active trade unionists who are in the employment of the PTI are being victimised everyday. There is the case of the General Secretary of the Indian Federation of Working Journalists who has been so harassed for months together that he had to go on leave without pay

SHRI BHUPESH GUPTA. Why did not the Minister intervene to stop the victimisation?

SHRI ARJUN ARORA. Mr Gupta is still a Member of the House and he can ask the Minister.

SHRI BHUPESH GUPTA They given so much money and cannot they even do this?

SHRI ARJUN ARORA: One word about the TV The growth of TV in this country.

SHRI A. D MANI: You appeared in the TV.

SHRI ARJUN ARORA. Only once but Mr. Manı appears every week. The growth of TV in this country is very slow We in this country have only one TV station which is rather half-hearted having only one or two channels having a very limited programme. This very useful mass media must be utilised to the ful', particularly because of the prevailing illitracy in this country. The Govern-

ment makes plans and changes them. Mr. K. K. Shah, when he was the Minister for Information and Broadcasting, went to Kanpur and declared that there will be a TV station at Kanpur during the Fourth Plan or so. Soon thereafter Mr. Gujral went to Kanpur, he also declared that there will be a TV station at Kanpur during the Fourth Five Year Plan Land was selected, buildings were nearly hired, they were at least offered in my presence Somehow that plan was changed in spite of declarations by two Ministers, once a Cabinet Minister and the other a Minister of State I know the present Minister is not responsible for the change but some bureaucrat who owns a house Lucknow and has plans to live Lucknow, if and when he retires, changed it so that the TV station will now be at Lucknow

SHRI BHUPESH GUPTA: Who is he?

SHRI ARJUN ARORA Mr. K K. Das He was the Chief Secretary of UP Government during Mrs Sucheta Kripalani's regime which was the worst regime that U.P has ever had,

SHRI KRISHAN KANT: Where is he now?

MR DEPUTY CHAIRMAN: Mr. Arjun Arora You continue please

SHRI ARJUN ARORA: He is somewhere not far from Broadcasting House. He was the Secretary of the Ministry of Information and Broadcasting and he changed the Minister's orders. The Ministers' declarations were ignored, Sir, the 1.3 million people of Kanpur are very much aggrieved at this change. I hope the present Minister of State will have the courage to revert to the original decision of giving Kanpur a TV station.

SHRI A P. CHATTERJEE MrDeputy Chairman, Sii, we are in particular kind of society in which we find the tragic fact that though there 18 written in the Constitution we must leave freedom of speech and expression the tragedy is that means of mass media and communications are either in the hands of the monopolists or in the hands of the runng party and they are so managed or mismanaged that the people's voice never gets through and facts of life are always distorted the interests of certain monopolists and certain other vested interests Mr Deputy Chairman, matter of fact I belong to a party which has been the particular victim of s andal in the press and as far as Calcutta is concerned, there perhaps you do not have a monopoly of the press so much as a happy marriage of the Congress big bosses and finances of the big press Who does not know, for example, that Prafulla Kanti Ghosh the great Conggress leader of West Bengal? I do not know whether he is now brightness or in shade because nowadays the Congress leaders and Congressmen sometimes go into shade and sometimes again they come back to brightness Sometimes we hear about this man or this lady but then we find that the things that we have heard is not quite correct

SHRI MAHAVIR TYAGI (Uttar Pradesh) The same is the case with CPI and CPM

SHRI A P CHATTERJEE In any event we find that as far as Mr Prafulla Kanti Ghosh is concerned, he wields a very big press in Calcutta and he is a big man in the Congress also. Now what about the scandals that appear against us, not only against us but against the workers, against the working intelligentsia, against the peasants who start movements in West Bengal for the purpose of achieving their demands? What is happening and what is the remedy?

These papers are headed by some pay lip sympathy to persons who socialism and these papers practise scandals against others But then, Sir, the only thing is this As far as this Government is concerned the Central Government is concerned, it only consists of two halves The first half 15 slogan and the other half is bogus With these two halves, this Government is going on and this Government is trying to mystify people, bluff people and confuse people by means of all kinds of wrong false and distorted statements These wrong, false and distorted statements they give to the monopoly press which they help It is their own press which is guided, controlled, led and owned by their own men I have given the example of the Amrita Bazar Patrika, which is guided, owned and controlled by one of their own men As far as the monopoly press is concerned, you have heard just now Mr Arjun Arora and others saying that the Hindustan Times are building a skyscraper in Kasturba Gandhi Road A_s far skyscraper is concerned, the finances are being given by the LIC If a poor man, if a middle-class man goes to the LIC for getting some building loan, he is harassed like anything but then when big people go to the LIC for such loans, when big monopolists go to the LIC and othe financial institutions for such loans there is no difficulty at all and advances are given Not merely that After the advances are given big floors containing many rooms rented out and advance rents are collected from the Government organisations, from the very financial corporations which grant the loans In this way the monopolists are nursed, the monopolists are supported are encouraged

I was referring to the press scanda' against us in a Calcutta paper, Mi Prafulla Kanti Ghosh's paper You know that When the tragic death of Shri Hemant Kumar Basu occurred in Calcutta what did we see? The Jugantar, on the very day when the murder of Shri Hemant Kumar Basu

[Shri A. P. Chatterjee]

took place, issued a special edition of the paper in which they said that it was the CPIM which had murdered Shri Hemant Kumar Basu.

SHRI A. D. MANI: Why did you not report it to the Press Council?

SHRI A. P. CHATTERJEE: That is what I am saying. What is this Press Council doing? Does it not look into the affairs of the press? Is it a matter to be written about? Is it not a matter which should be within the knowledge of the Press Council? it meant that the Press Council must be a sleeping thing and it must awakened once upon a while by proddings of certain Members proddings of certain individuals? not the Press Council meant to keep a watchful eye on the press in India? Is it not their duty to see that the press carries on its activities in an honest atmosphere, in an atmosphere free of calumny and slander? they will not do it, because after all we heard just now that the Chairman of this House and the Speaker of the Lok Sabha have resigned from Press Council.

SHRI T. N. SINGH (Uttar Pradesh): There is no question of their resigning.

SHRI A. P. CHATTERJEE: This was a statement made in the House. I do not know whether it is correct or Anyway, the Press Council is not doing its duty at all. For example, the other day what did their Council do when the particular editor of the Statesman—everybody knows name—was sacked? He was sacked from the Statesman because he had the temerity to write some good words about the first United Front Government of West Bengal. Because he had the temerity and the hardihood to write that, he was dismissed. What did this Government Has it do? stopped the advertisements in the Statesman? Has it done anything by way of curtailing the activities of the Statesman? The Statesman is a paper of which the Prime Minister, that great socialist of the world, so to say,

I will not say she thinks berself to be so, but her flatterers and admirers need not be proud. That great socialist also has nothing to be proud of as far as the Statesman is concerned. The Statesman also writes articles and gives its news in such a fashion which is far from flattering to her either. What steps has Mrs. Gandhi's Government token in order to see that the Statesman is put in its place? Nothing. After all whatever they may say, they cannot touch the monopolists, they cannot touch the They vested interests. nave no courage to do it. They will not do it and they cannot do it. It has become so contrary to the interests of the people.

SHRI MAHAVIR TYAGI: Would it not be against the principle of the freedom of the Press, to interfere?

SHRÎ A. P. CHATTERJEE: not now what Mr. Tyagi calls the freedom of the Press. Freedom the Press is a thing which cannot function, which cannot flourish, in an atmosphere of monopoly, in an atmosphere of vested interests, in an atmosphere where the Government will be giving nursing milk, so to say, to these monopolists so that they may expand, they may flourish. Freedom of the Press can flourish only in an atmosphere where the people must have their say, where the people's movements would be properly quoted and pictured, where the people's movements and parties will not be slandered. That is the atmosphere in which it can flourish and function. Now, Sir, what about the portrayal of the strikes, what about the portrayal of the movements and the struggles of the working people in the Press? Sir, the other day, the centre of Indian trade unions, a trade union organisation, called a strike against the repressive policy of the Government of India, almost a colonial measure, in West Bengal. We called a strike against the wave of repression which has been let loose one after another there and that strike called for the 11th August. The

253

Prime Minister said that it was antinational and all the Press joined in chorus with her and said that it was anti-national a workers' strike She calls herself a socialist; she poses herself to be a socialist. A workers' strike is being called by the Prime Minister of India as anti-national. Will she now call as anti-national the strike which is being called by all the trade unions on the 25th August this year? The eleventh August strike was called anti-national by her and all the Press joined in the chorus of the jackals They joined in the chorus and said that it was national I ask the Prime Minister: Is the INTUC anti-national? They are also joining the strike on the 25th August I am giving this example only to show the attitude of the monopoly Press. The reactionary Press is always against the Government But when the Government utters antinational words, anti-working class phrases, when the Prime Minister indulges in anti-working class strategy and tactics, this Press never hesitates, it supports her I have seen it That is the position During the UF Government, well, we were told so many hair-raising stories of gheraos and we were given a very juicy story by the Ananda Bazar Patrika one day 1967 when the United Front Government was going on What was the juicy story that was given out? It was that some lady of some big boss tinkling her golden bangles was looking out with wistful eyes from the balcony of her posh bungalow in a posh locality because her husband was gheraoed by some workers We shed our gallons of goed, Sir. tears A lady tinkling her golden bangles must not be allowed to look wistfully out from the balcony of her posh bungalow in a posh locality Very wrong very bad But then, Sir, has the Ananda Bazar Patrika ever written about the hungry eyes of that wife of a dismissed worker, discharged worker. The worker goes to the factory finds the factory locked out, finds himself dismissed The wor'er comes perhaps with an empty ration

bag and tells his wife and his children, "I could not bring my ration because I am dismissed today Factory is locked out, it is classed down." Has this monopoly Press in India given out any news of that nature? But then this is the kind of Press which we will have to put up with Therefore the Press in India is going on in a fashion, both the monopolist Press and also that kind of Press which has links with the Congress. They are putting out pictures in such working class a fashion that the struggles are curbed and repressed, that peasant struggles may not progress. This is the kind of Piess and I accuse the Government. I accuse the Government because the Government wants that state of affairs to continue. It is the Government which gives encouragement to all these things. It is the Government which is behind all these things

MAHITOSH PURAKAYA-SHRI STHA (Assam) They also brought out that cartoon

SHRI A P CHATTERJEE: 1 shall come to that cartoon later on Now look at the All India Radio Even the Chanda Committee has said that the All India Radio has become an attached office of the Government of India And what does it do? It 13 always propagating in favour of certain Ministers only

Sir, the other day about Mr. Ajoy Mukherjee—Mr Pranab Kumar Mukerjee will have patience I was emplaning for Delhi from Calcutta, I heard the rumour that he had died in the hospital But he is not dead though politically he is dead. Mr Ajoy Mukherjee, not physically in the Democratic Coalition Ministry, put out a slander against us Mr Promod Das Gupta, Secretary of our Party, and Mr. Jyoti Basu, issued a statement countering that slander. And what happened? MrAjoy Mukherjee's had statement heen broadcast on the Radio while Mr. Promod Das Gupta and Mr Basu's statement was blacked out by the All India Rario.

SHRI PRANAB KUMAR MUKHER-(West Bengal) \mathbf{Mr} the Chief Minister Mukherjee was and not Mr Promod Das Gupta

SHRI A P CHATTERJEE Yes, a Chief Minister with a backing of only five persons Anyway, when Mr Jyoti Basu and Mr Promod Das Gupta telephoned the Director of the All India Radio, Calcutta station, they were told by him that the instructions were to black out all the news which came from the CPI(M) This is what Mr Jyoti Basu was told over the phone by the Director of the Calcutta station of All India That fact was mentioned to the Prime Minister in Delhi of course, the Prime Minister usual denied it. How can she admit it? After all, she is a clever Prime Minister, a clever lady and an intellipolitician She cannot be exgent pected to admit it How can she confess a crime or an offence? Naturally, she did not (Time Bell rings) This has b en put on record by letters written to the Prime Minister This is the position

And, Sir, what does this All India Radio do? Whenever there is complete strike, the All India Radio will always say, "Trains are running norare running In the mally Buses factories and workshops 80 per cent people have joined" I remember an ıncıdent Once there was complete strike in West Bengal But the All India Radio gave the news every half an hour that the trains etc were all running to schedule Then a gentleman telephoned the Director, All India Radio Calcutta station, and enquired as to when such and such a train would leave The Director of of the All India Radio pretended surprise He said, "It is not the Railway But the gentleman said C+ot on' "You ought to know because I went to the Railway Station and nobody could say that the trains were running while the All India Radio gives out the news that the trains are running When you say that the trains

are running you must be knowing better"

Then, Sir, look at the way the election broadcasts were made. I will give you on a instance About a handred times the All India Radio said that Mr Siddhartha Shankar Ray was leading and winning This was one constituency where perhaps he was leading whereas in hundred such constituencies where the CPM candidates were leading. That news was not given again and again This is the position The position is that this All India Radio has become a clique, so to say, of certain Ministers at Delhi, at the Centre Therefore, we are supporting this stand that it must be converted into a public corporation After all the Chanda Committee was their creation. Why is it that the Ministry is not accepting the recommendations of the Chanda Committ e? They were given long ago Chanda Committee said that if India Radio is to function properly, if it is to discharge its duties impartially, then it must be converted into public corporation We cannot allow it to be converted into "Indira praising megaphone" cannot allow it to function as a megaphone for praising any particular minister or Ministers (Time-bell) Sir I will take a few minutes more

MR DEPUTY CHAIRMAN have already taken 20 minutes

SHRI A P CHATTERJEE I am finishing

Therefore, in order that All India Radio functions properly, it must be converted into a public corporation Who does not know the scandal that when one of our Ministers in the United Front Government, Mr Subodh Banerjee wanted to give a speech through All India Radio, Calcutta Station he was countermanded by a petty officer of the Calcutta Station of All India Radio on the ground that he thought that the speech would not be in the interest of the country Who is he to decide it? If it was not in

the interest of the country, Mr, Soboah Banerjee could have been defeated on the floor of the House by a vote of no-confidence It was not the job of that petty officer After that, what happened? There was a committee which it was said would settle a code But that committee also of conduct is not functioning. I do not know what the latest position is, but in the book issued by the Ministry on the subject, it is said that the committee cannot function because the States are not agreed upon their representation on the committee And in the meanume what will happen? Ministers when they go to speak through All India Radio at these stations will be countermanded by petty officers on the ground that it is not in public inter-€st.

Finally, Mr Arjun Arora spoken about television and about films also, comebody has spoken. We find that those films are being encouraged and are being oka, ed and passed by the Government-particularly I am talking about films about Calcutta-which are highly cri tical and scandalous about the people of West Benjal Who does not know the West German film which was produced in collaboration with the Indian "Tabla Calcutta"? I Government question on the floor of raised the It is as bad as Louis the House Malle's film on Calcutta on there was a turoi? But then that film has been passed by the Ministry of and **B**10adcasting Information these two films, Calcutta has been shown in a very horrid light and the people of Bengal have been shown in a very disparaging light And what is the result? The result is that West Bengal 14 being aeserted by everybody Even in the tourist ramphlet Calcutta is not mentioned, West Bengal is not mentioned West Bengal and Culcutta are being denigrated by this Central Government in a planned way and this cenigration of Culcutta and West Bengal is being done not only through the help of mass media and media of communi cations which are under the authority and control of the Central Govenment but also by the monopoly press which is being encouraged and helped by the Government

Lastly, coming to the question of the Press Trust of India, I will not say much h cause many people h ve spoken about it already But I do not understand how this Government, which is so much against monopolists, can give Rs 55 lakhs to a company which it was said would not be given any loan unless it agreed to be transformed into a public corioration Sir I will only refer to the statement of Shrimati Nandini Satpathy in Jok Sabha on July 8, 1971. When this question was raised, sne said "It is undoubtedly a recommendation, but it was a re ommerdation which the Press Commission ex pected would be voluntarly accepted by the PTI The Press Commission, however further suggested that a loan of Rs 10 lakhs could be advanced to the PTI and the pre-concition of this loan should be the acceptance the PTI of the proposal to convert it into a corporation" Now a loan Rs 10 lakhs has not been advan ed But a larger sum of Rs 55 lakhs has been given to the Press Trust India What I am submitting is this This is the way in which the Co ernment is curbing monopolists don't you say that you are for monopolists? Why actually go about creat ing this confusion? Perhaps it is in your interests to create confusions But I tell you all people cannot be fooled for all time Some people can be fooled for all time All people can be fooled for some time But people cannot be fooled for il. time This PTI is headed by a particular General Manager who has got houses one in Delhi and another Bombay And he is an expert transferring in terminating the services of the employees, in victimising the emplo, ces, who are engaged trade un on activities perhaps with the blessings of the Government This is the vay in which the Information and Broadcasting Miristry is conducting its functions

Mr Ramachandran, for many, many, years. . .

SHRI BHUPESH GUPTA About Subramanian

SHRI A D MANI No, I am not talking of Subramanian I am talking of Ramachandran He was one of those who had taken part in the civil disobedience movement M1 Ramchandran has not accumulated any wealth He does not say

SHRI BHUPESH GUPTA What about Subramanian?

SHRI A D MANI We ao not know where he stayed About Mr Ramachandran, we cannot condemn him like that We have not become Soviet Union yet as to investigate into where he stays or *(Interruptions)*

SHRI JOACHIM ALVA (Nominated) I am sorry, according to one of the fourteen clauses in the Soviet Union everybody can have a house And I have seen that

SHRI A D MANI Now I want to mention the background of the Press Commission's recommendation

SHRI ARJUN ARORA Mr Manı, does Mr Ramachandran whom **yo**u know very well—I also know hım a lıttle—stay ın a Bırla flat when he has hıs own house ın Delhı and does he pay any rent for it?

SHRI BHUPESH GUPTA For that he charges Rs 70 daily from the PTI

SHRI A D MANI You are going too much into the details of the working of the PTI

SHRI BHUPESH GUPTA Why Sir the honourable Member staited with a pretension that he knows everything

SHRI A D MANI I want to deal with the question of the recommendation of the Press Commission regarding conversion of the PTI into a corporation. The matter was before the meeting of the shareholders at that time and I was on the Board of Direc-

SHRI A D MANI Within the fifteen minutes available to me I would like to deal with three points which have been raised in the debate (1) regarding the Press Trust of India, (2) regarding the diffusion of ownership of newspapers, and (3) the question of the entry of foreign films into India I hope, Sir, you would allow me if I exceed my time by one or I hope you would not two minutes mind it because I happen to be a member of the Press Commission which recommended that the Press Trust of India should be converted into a statutory corporation. I was a'o a director of the Press Trust of India for fifteen years and was its chairman and I know quite a lor about its working I am glad that the Leader of the House is here because he too was chairman of the Press Trust of India and was a director for many years Now, an atmosphere of suspicion has been creat diabout the Press Trust of India which is not fair My honourable friend, Mr Arora, is always a generous person If I point out to him he will admit it I may tell him here and I may tell the House that the Pr ss Trust of India's directors do not get any director's fees We used to get only-and this is the practice even now-an airconditioned first class fare or airfare and we are asked to look after hotel accommodation ourselves When the Press Commission recommended that the PTI should be converted into a corporation

SHRI BHUPESH GUPTA Mr Mani, is it a fact that the General Manager of the PTI has built a residential house in Journalists' quarters which costs Rs 4 to Rs 5 lakhs and yet he lives in a Birla flat and the airconditioning apparatus that he has fixed in his hotel in Delhi costs about Rs 1400 per month if it is run full time?

SHRI ARJUN ARORA Whose flat?

SHRI A D MANI I am very glad that this has been raised because I happen to know the General Manager,

261

 tor_S and I attended that meeting of the shareholders. The shareholders did not accept the recommendation. When we discussed the matter, the point of view was borne in mind that nobody can be compelled to convert himself as part of a statutory corporation and it is for that reason the recommendation was not accepted.

After that many things happened Four outsiders were taken on the One of them was Shri PTI Board Chintaman Deshmukh Shrı Gajendragadkar was the colleague of Leader of the House when he was in the Board of Directors and then Shri A K Roy was there The question was raised about the building I do not feel that the hon Minister State was fair to the PTI because when referring to this matter in the other House she said that the Press Commission recommended that Rs 10 lakhs should be given, but they gave Rs 55 lakhs If she goes through the records of the government, she will see that it was Shri Krishnamachari who was responsible for telling the PTI Board at that time in 1962 that should not approach private parties like the Punjab National Bank, the United Commercial Bank. for loans and that we should take the money from the government They have not given it for nothing to the PTI They collect 6 per cent rate of interest and they have taken 40,000 sq ft at the rate of 75 paise per sq ft whereas the market rate is Rs 3 per sq ft. They cannot use this as lever to twist the tail of the This is not fair

SPRI BHUPESH GUPTA Do you know that the contractor for the PTI is one Shri C B Lall against whom CBI inquiry was pending for corruption and misuse of funds? Has it been inquired into?

SHRI R T PARTHASARATHY (Tamil Nadu) If there is any graft charge, the Auditor General should say that there is something wrong in the accounting

SHRI BHUPESH GUPTA On a point of order Shri Mani should

share his knowledge impartially with us

SHRI A D MANI I will do that. The tenders were examined by a committee consisting of Shri Umashankar Dikshit and Shri A K Roy. What better and more impartial body than this can any board set up to examine the tenders? I do not know about the CBI inquiry But I understand that Shrı Lall & Co was responsible for setting up the fertiliser plant in Gorakhpur It may not be a qualification These are all matters which were gone into, not by newspaper people, but by eminent men like Shri Umashankar Dikshit Shri A K Roy

SHRI A P CHATTERJEE Persons against whom CBI inquiry is pending are being encouraged by the government

SHRI BHUPESH GUPTA Shri A K Roy has become Director in 18 companies and this has become a public scandal

SHRI A D MANI I am afraid, sir, that my time is being taken up by others. The question i_8 this Government has not done any favour to the PTI by giving Rs 55 lakhs because it collects interest at the rate of $6\frac{1}{2}$ per cent and it has got the benefit of 40,000 sq ft of space which has been given to them. It is a straightforward commercial transaction

SHRI BHUPESH GUPTA He is talking like a building editor not a newspaper editor He speaks in terms in terms of 40 000 sq ft rent, and so on

SHRI A D MANI I know there is lot of feeling on the question of the independence of PTI

SHRI ARJUN ARORA Charging 6½ per cent interest is a big favour because no bank will give Shri A D Mani any money at this interest

that question

PARTHASARATHY | SHRI R T But 40,000 sq it of space has been given to them at the rate of 75 paise

SHRI ARJUN ARORA Sir it is a well established convention in the House that when one speaks, he should speak from his seat Shrı Parthasara hy is not speaking from his seat

SHRI A D MANI Sir, I would like to mention one thing and it is a very The loan was taken relevant Joint in the early sixties and at that time the Bank rate was much lower than what it is today and we have taken into consideration the 40 000 so ft which has been given at concessional rates because it is a package deal. We said, 'You give us this and we will give you 61 per cent It any case Ι realise the depth of feelings on this question.

Sir he SHRI BHUPLSH GUPTA claims to be a

MR DEPUTY CHAIRMAN Flease do rot interrupt

SHRI BHUPESH GUPTA Sir he claims to be a Member of the Press Commission and yet he does not have a feeling against the victimisation of Mr Vats, a journaust of 22 standing and 15 years of service and 6 years in foreign c intries

SHRI A D MANI Sir I realise the strength of his feelings

(Interruptions)

MR DEPUTY CHAIRMAN Please do not interrupt

SHRI A P CHATTERJEE Mr Mani how many journal its have you sarked?

SHRI A D MANI I have not sack ed any

(Interruptions)

SHRI K P SUBRAMANIA MENON (Kerala) You have sacked many people from the "Hitavada" and also the like to mention another Secretary of the Union

SHRI BHUPESH GUPTA If I were in a paper I would have sacked you because you are a building contractor

SHRI A D MANI Sir, I know that there is an increasing public demard that there should be some form of public control over the PTI

(Interruptions)

SHRI BHUPESH GUPTA What is that'

SHRI A D MANI Sir, public control need not be always in the form of a statutory comporation

SHRI A P CHATTERIFE Why not?

SHRI A D MANI It need not always be so It is only one form of ownership and I am suggesting another form

Sir the Piess Commission recommended the trust form of ownership for the newspapers I am prepared to suggest to the Minister—I dis uss ed it about this with her privatelythat she may consider the setting up of a trust for controlling the PTI

DR K MATHEW KURIAN (Kera-Trust of the increpol is? la)

SHRI BHUPESH GUPTA Did you make the uggestion a a Member of the Press Commission?

SHRI A D MANI I am sungesting it to her nix

SHRI BHUPESH GUPTA Why?

DEPUTY CHAIRMAN MrMR. Mani you have got very little time So please consude now

SHRI A P CHATTERIEE Sir. I think he has read a book that the monopoly should be made into trust and all that

MR DEPUTY CHAIRMAN do not interrupt

SHRI A D MANI Sir roin+ mine

Sir, you can think of the trust form of control and the editorial policies | was giving the shares to its emploand the independence of the PTI business and also regarding the Sir, Mr Dikshit will bear matters me out when I say that at the meetings of the PTI no directions are given to the editorial staff 15 \mathbf{For} years I was the Director and I can say, not one of the editorial policies was discussed (Interruptions)

DR K MATHEW KURIAN Damage is done at the General Manager's level

SHRI A D MANI Now, Sir, I will come to the other point on which Shri Bhupesh Gupta would like to have my views, that is, on the diffusion of ownership

Sir, we had discussed the matter at the Press Commission at length and many of us felt that the ownership of the newspapers should be broadbased and I can tell vou Si that one of the newspapers which attempted a particular form of ownership was the Bennett Coleman and Co during the British days They their shares to their employees and quite a number of them made substantial money by selling their shares to Mr Dalmia when he purchased "The Times of India" and it was straightforward business transaction They sold their shares And, Sir, we had all these points of view in mind and I feel in the present mood

SHRI JOACHIM ALVA SII excuse me for the interruption. There were three crores of rupees and money was taken over by Dalmia and "The Times of India" was purchased That was a fraud Sir Excuse me for saying that

SHRI A D MANI Mr Alva, not talking about the Dalmias Please listen to (Interruptions) I am not talking about the Dalme mias

SHRI ARJUN ARORA He is not talking about the Dalmias

SHRI A D MANI I am talking about the employees who sold their

and Сo Benett Coleman shares yees in those days, Sir I feel, sensing the crisis that we are having in the country, there should be a broad based form of ownership and I would like the shares to be distributed to the workers in the industry 5 PM

But, Sir, one of the points that has got to be borne in mind is that we have to take consideration that there are Party organs like the "Motherland' or like the "Organizer" which are party organs

(Interruptions)

There is a certain ideology which they represent and to interfere in the ownership of such papers, by distributing shares to people you would destroy the freedom of expression of which have been papers brought out for some specific purpose for putting forward a certain of view

The hon Member. Shri Krishan Kant, referred to Mr Chalapathy Raos notes on concentration of monopolies I have gone through note We are all concerned with the question of unfair competition between big and small newspapers Some steps have got to be taken to give protection to small newspapers Sir, I feel that the Government in this matter should consult the Press Council I am sorry to say that the Minister of State for Information and Broadcasting has not so far referred the matter to the Press Council The Press Council has been set up as a result of the recommendations made by a committee of both Houses of Parliament We must respect this Council

(Interruptions)

Our hon friend, Mr Ganga Saran Sinha is a member of the Press Coun-The Press Council must have an opportunity to discuss this matter and it is a very reasonable suggestion to make because the Government cannot proceed unilaterally without taking the opinion of the Press Council

My third and final point is about the import of foreign films. Sir, I do not admire some of the American films that are imported into India. Many of them glorify sex, glorify murder, glorify assault...

SHRI K. P. SUBRAMANIA MENON: But you see them all.

SHRI A. D. MANI: Not all. But I do not want the State Trading Corporation to be brought into the picture in this matter. The State Trading Corporation cannot determine what picture I should see. If they do it, this will more or less lead to a censorship of the mind and consorship of art and literature. Sir, we can set up a committee consisting of Members of Parliament, members representing culture and art and persons from Universities to go into the matter. But then also I do not feel that we should put the question of import of foreign films on the basis of import or export of shoes. Sir, this is not a commodity. It is a matter regarding the mind. Films are also for entertainment of the mind. There is something of artistic and cultural value in them. I feel that the Minister of State for Information Broadcasting should take a firm stand in this matter. She cannot allow the Minister of Foreign Trade to with this matter. What is going to happen. Sir, unfortunately, is that if American films are banned, our own film producers would be deprived of plots....(Interruptions). that will be a very retregrade step.

SHRI BHUPESH GUPTA: After you speak, I feel like sending you to participate in 'Mickey Mouse'.

SHRI A. D. MANI: But 'Mickey Mouse' looks to Soviet people, not American people. In any case, I feel that this should not stop because this is a thing which affects the mind and entertainment. I feel that the step that the Government has taken in stopping the import of foreign films will impede the flow of ideas.

SHRI LAL K. ADVANI: I am not in favour of S.T.C. but there should be restrictions on the foreign films.

SHRI A. D. MANI: We do not want murder, we do not want violence to be glorified. We want academic films to be shown here. We want Academy Award films to be shown and I do not want that we should shut the doors because it is an American films. The films which have won the Academy Award must be shown here.

SHRI ARJUN ARORA: Sir, he has misrepresented the Ministry of Foreign Trade. There is a monopoly that the Americans enjoyed by importing films to this country. That monopoly is being broken by the Ministry of Foreign Trade and now we will see, apart from some good American films, some films manufactured and produced in various other countries also.

SHRI D. P. SINGH (Bihar): Mr. Deputy Chairman, I must first answer Mr. Mani. The other day he asked me to listen to his speech and again he has referred to the same matter today, as if he feels that he has not gone home. Now, so far no one can say that the import of foreign films has been restricted. I do not know what will come in future but up to the present time the types of films that have been imported from the United States and are liberally shown in all cinema houses are only films which do not serve any purpose of education but are the films which portray sex and crime and which are spoiling the mind of the youth and are likely to have very adverse and sinister influence on the mindsour younger generation. o_n basis, however, no one can say that films are like 'bhoots' but film ceases to be accelerating, if it does not give an intellectual excitement which one is looking for, or if it does not ease or give the mental relief or the noble feeling, then it is as well worth not importing either and better we rely on our own talents and our own genius to develop film. There is no dearth of talents here.

Now coming to the subject, Sir, at the moment you would have noticed a general concern in the House about the distortion or the suppression of truth. That might occur in any form in India or abroad. Particularly, people may have telt absolutely distressed when the most gruesome and telling facts of life, as are happening in Bangla Desh, are not being portrayed outside and are not receiving either effective publicity or proper and correct influence is not reaching those quarters at all. Naturally, the whole nation feels disturbed. Similarly, on the same pattern is treatment being given to the news in India. Whatever medium have been adopted for this purpose, suggestions have been made relating to the results achieved by the functioning of the monopoly press and the manner in which the monopoly press is functioning. You will have noticed that repeatedly concern has been shown and protest made from the journalists that the manner in which the monopoly is functioning at the moment is not very conducive to the dissemination of the truth or the fact or the information which is necessary for the proper education of our people or the information about the political developments and it is said that the difficulty is that when you guarantee the freedom of speech in your Constitution and give a corresponding protection in the shape of putting reasonable restriction to the freedom of speech, then all that you could do was to protect the honour of a person by providing for You could protect the court by providing for contempt of court. could provide for the security of the nation by providing for public order for the security of the State but the problem of the small paper as such competing with bigger monopolies and the manner in which their voices are muzzled or not heard at all, that aspect needed to be looked into and that could be done only by an amendment of the Constitution, by enlarging the scope of article 19(2) or making a separate declaration about the freedom of speech of the press in article 19(1)(a) of the Constitution and

10 mm

making a corresponding restriction in the shape of reasonable restriction either in the framework of the Constitution it will be provided additional right may be created for freedom of speech and information and then put corresponding restrictions. This is how the agitation has been going on and it is sought to be highlighted. Then various attempts have been made in the shape of price page schedule to bring about the desired result and give the smaller papers a certain amount of relief. unfortunately was struck down by the Supreme Court that law must operate equally-that is what they found-and we have read Mr. Chalapathy Rao's paper that the decision of the Supreme Court is a charter for the monopoly press operate and now it is no longer possible to get the correct picture, come with them in the market with their larger resources, large money they have, the various agencies for information they have and the various institutions they can employ for the purpose of getting information. This is the problem that has to be tackled to achieve that particular result but apart from that, there are other problems which you must have noticed. Those are the problems of Government patronage in various cases. Of course after all advertisements have to be given. The various papers are bound to receive them but the criticism that comes very often is that the patrons or receipients those favours, if they subsequently start misbehaving or if they are not producing the results or carry on their business in a manner which was within the contemplation of the parties. what are we to do? I have the insagency—INFA. tance of one news This is a feature agency.

Now one of the very peculiar features of this agency was during the election campaign it competed with the monopoly press in its presentation as well as forecasts it put out in its different services. In a latest letter from New Delhi INFA has put out an utterly libellous story of pure

[Shri D P Singh]

Discussion on working

concoction I would not like to read it because it is so July That story tries to implicate the Prime Minister, the Prime Minister's family, and it is calculated to undermine the prestige of the Prime Minister This has been put out in order to malign the whole family and the whole stuff is calculated to undermine the prestige and honour of the Prime Minister and to create an insidious influence minds of the reading public This has to be looked into and I suggest that positive steps may be taken in this regard

SHRI A D MANI I do not want to interrupt my hon friend who is a lawyer of great eminence but I went to ask this question. The answer to all that sort of propaganda was given by the electorate which gave a very big majority to the Prime Minister

SHRI JOACHIN ALVA But what about the lies?

SHRI A D MANI That is what I The Lies have been nailed to the wall why do you want to suppress, it?

SHRI ARJUN ARORA The lies must be suppressed

SHRI B P SINGH This 15 not connected with the election, this is connected with the day to day working and the integrity of the person and naturally that has a far-reaching effect Three or four things have to be said in this connection This INFA has been running down our foreign policy but the External Affairs Ministry buys this service for Rs 26,000 a year Seven of our Missions abroad buy them separately The Defence Ministry pays nearly Rs 18,000 a year and the Chief of Staff wrote a special circular to all Army units to buy this service INFA specially caters to foreign em bassies, particularly those of the USA, UK and West Germany Ιt special backgrounders to foreign embassies on Indian defence and makes a lot of money Besides, several State Governments are paying amounts varying from Rs 15,000 to Rs 18000

Sir, in the light of these two articles, details of which I will furnish I request that the matter may be looked into and examined thoroughly because if they go on giving out news which is basically incorrect and calculated to undermine prestige honour then it is a case for which the severest action must be taken

272

Apart from this, one would like to say that there is general satisfaction about the working of the All India There are however two or Radio three things which may be given As far as the youth some attention is concerned one more aspect needs Now their educato be looked into tion their entertainment, etc is being looked into but I suggest that some attention needs to be paid to the aspect of their employment also As far as their employment opportunities are concerned, what is being done by other agencies could be profitably done here also

In the educational programmes a special emphasis should be given to the scientific aspect of it so that the schools in the interior, schools in the remote villages, which do not have the facility of good science teachers could benefit by it and scientific edumay be available to them There is also scope for improvement in regard to scientific news about research and so on Political news has predominance and sports news also does find a place. This is a case where they can look into

श्री: इयाम लग्ल यादव (उत्तर उपाध्यक्ष महोदय, इसमें कोई सदेह नहीं कि रेडियो ग्रार समाचार पत्र जनतत्र के लिए भ्रत्यन्त लाभकारी स्रोर प्रभावकारी साधन है ग्रीर इनका प्रभाव जनतत्र को चलाने मे मर्वाधिक हे श्रार श्राज हमारे सामने यह दोना जो प्रचार के साधन है उन पर या ना सरकार का नियत्रण है या जो पजीवादी है उसका नियत्रण है। मै पहले रेडिये की लेना चाहता ह क्यों कि मान्यवर इस देश मे शिक्षा नगण्य है। खास कर जो ऐसो

भाषास्रो के पत्र छपने है उनका प्रचार नगण्य है ग्रौर रेडिगो का प्रचार धोरे-धीरे इतना श्रधिक बढता जा रहा है कि जो श्रनपढ़ लोग है, जो दूर गावों में वसे हुए हैं, उनकी भी प्रमावित करने का एक ग्रच्छा साधन यह रेडियो हो गया है। बार-बार कहा गया भीर भाज भी सदन में कई सदस्यों ने कहा, मदस्यो द्वारा ही नहीं, विभिन्न कमीशनो ने भी यह सुझाव दिया कि रेडियो के लिए एक कारपोरेशन बना दिया जाये। देगों में भी ग्राज जो रेडि गोकी स्थिति है उस के ऊपर भी ग्रगर हम ध्यान दगे तो ग्रधिकाश जनतात्रिक देशो में रेडिगो एक पब्लिक अडरटिकग के तौर पर, कारपोरेशन के तौर पर सचालित हो रहा है। कही कही पर उस मे प्राइवेट संस्थाये भी काम करती है ग्रीर कही पर मरकार द्वारा वनाये गये ग्रधि-नियमो के ग्रतगंत रेडियो कारपोरेशशत्स है श्रौर उनके श्रन्तर्गत रेडियो से प्रचार होता है। हमारे यहां जो चन्दा कमीशन बना उस ने भो यह सुझाव दिया था कि ब्रिटिश कार-पारेशन की भाति यहा पर भी ग्राल इडिया रेडियो का एक कारपोरेशन बनाया जाये, लेकिन इस प्रतिवेदन को पेश किए हुए कितने वर्ष बीत गये भ्रौर भ्राज तक उस पर कोई विचार सरकार की तरफ से नही हुआ। मान्यवर, एलेक्शन कमीशन ने भी जो विचार देश के सामने रखा उसको भी नही माना गया ग्रौर मत्तारूढ दल एक प्रकार से रेडियो के साधन का उपयोग ग्रपने हित में ही करना चाहता है। जब कभी देश के राज्यों में ऐसी सरकार कायम हुई जो केन्द्र की सरकार, यानी जो पहले की सरकार थी, उसके विरुद्ध विचारधारा की थी, तो वहा के मिवयो तक को रेडियो के माध्यम से अपनी पुरी वात कहने का अवसर नहीं मिला, उन को बानो को काटा छाटा गया श्रोर कितने ही ऐसे मित्रों ने रेडिया का बहिष्कार किया, वगाल मे यह हम्रा भ्रौर कितनी भ्रौर जगहो पर हुन्ना कि जहा मंत्रियों ने कहा कि हम रेडियो पर भाषण नहीं करेगे। तो प्रचार

मे जहा ग्रौर बाने ग्राती है उसमे जहा तक समाचार के प्रसारण का संबद्ध उसमे पोलिटिकल पब्लिमिटी होती है, उस पर सत्तारूढ़ दल का एकाधिकार है। ग्रगर उसको स्राप दखेगे, खास कर एलेक्शन के समय में जिस प्रकार से रेडियो ने कार्य किया तो वह इस बात का स्पष्ट करता है कि सना-रूढ़ दल इसीलिए रेडियो को एक पब्लिक कारपोरेशन के अर्न्तगत नहीं देना चाहता क्योकि वह ग्रगर एक डिर्गार्टमेट की तरह से एक मिनिस्टर के ग्रधीन कार्य करता है तो उसका कार्य मिनिस्टर की मर्जी के ग्रनुसार होगा स्रोर सरकार स्रपने प्रनुसार पब्लिसिटा कराती रहेगी स्रोर रेडियो के जरिये सत्तारूढ दल का ही केवल प्रचार किया जाता है। श्राल इंडिया पार्टीज जो है उनको थोडा बहत समय भ्रार स्थान भ्रवश्य मिल जाता है लेकिन जो रीजनल पार्टीज है उन को बहन कम स्थान रेडियो मे मिल पाता है ग्रौर बहुत कम समय उनको मिलता है ग्रौर उनके जो रिपोर्टर्म है वह दो प्रकार से समाचार मग्रह करते है। एक तो एजेसी के जरिये समाचार सग्रह करते हैं श्रीर दूसरे प्रमुख स्थानो पर वे ग्रपने रिपोटर्न भी रखते है। जो समाचार स्राते हैं उनको काट-छाट कर इस प्रकार से वे तैयार करते है कि हर समाचार मे जो भी देश के सम्मुख विशेष परिस्थिति है, जो प्रश्न पेश है या जो देश के सामने और दूसरे मवालात पैदा होते हैं उन पर विभिन्न पार्टियों की जो विचारधारा है उसकी नीचा या कम से कम स्थान देकर सत्तारूढ दल को ग्रधिक से ग्रधिक प्रमुखता दी जाता है स्रोर उसका प्रचार करना ही रेडियो का एक मात्र कार्य इस देश मे रह गया है।

श्रौर इस लाभ को जो सत्तारूढ़ दल हैं वह नहीं छोड़ ना चाहता । जब पहले श्री मोरारजी भाई गवर्नमेट में थे तव उनके, सामने प्रेस कमिशन की रिपोट ग्रा गई थी, वह तब मित्रमंडल में थे श्रौर तब कितना भी कहा गया लेक्नि उस कमिशन की रिपोट

[श्री श्यामलाल यादव]

को लागु नही किया, जब विरोध मे बैठे तब उन्होंने इस बात का जिक्र किया कि इस पर विचार हो लेकिन सरकार ने उसको स्वीकार नहीं किया ग्रौर ग्रब पता चला कनीशन की इस सिफारिश को स्वीकार नहीं किया गया ग्रौर मोरारजी भाई भी जब मरकार में शे तब स्वीकार नहीं किया। जो भी दल सरकार मे होता है वह इस लोभ को सवरण नहीं कर सकता कि स्राल इंडिया रेडियो, जो कि प्रचार का साधन है, उसका किसी प्रकार का पब्लिक कारपोरेशन बना दिया जाये ग्रौर जो लाभ सत्तारुढ दल को मिल रहा है वह उसके ग्रतिरिक्त ग्रौर किसी दुमरे दल को भी मिलने लग जाय ग्रौर उनके दल को, उनकी नीतियों को प्रधानता और प्रमखता न मिले, उनके नेताश्रो को उस प्रचार का लाभ न मिल सके जो कि ग्रभी मिलता है। ग्रभी हमारे मित्र ने कहा कि किसी एजेसी ने समाचार भेजा जिसमे प्रधान मत्नी का ऋटिसिज्म था। प्रधान मन्नी की इमेज को बनाये रखने की उन्हे चिन्ता है, लेकिन जो विरोधी दल के नेता है उन पर जो ग्रसत्य आरोप दिन ब दिन लगाये जाते हैं उनकी तरफ ध्यान देने की उन्हें कोई चिन्ता नहीं। इस देश मे जनतत्व को कायम रखने के लिये यह उचित नहीं है कि सिर्फ एक दल के नेता के जीवन भ्रौर व्यक्तित्व की प्रशसा की जाये ग्रीर उसके ऊपर यदि कोई ग्रारोप लगे तो उसको दबाया जाये लेकिन दूसरी तरफ ग्रगर विरोधी दलो के नेताम्रो के ऊपर ग्रखबार गलत ग्रारोप लगाते है तो उनकी तरफ कोई ध्यान नही दिया जाय। यह बात मनासिब नही है। जब दूसरो पर श्रारोप लगते है तो उसकी वाह-वाही करते है। एक भ्रखबार बम्बई से निकलता है, मै देखता ह. कि उसमे ऐसी अनर्गल, असत्य, बात बिना सिर-पैर की बाने छपती है। एक बार छपा कि मिर्जापुर मे एक जगह यह कोशिश है कि वहां पर प्राइम मिनिस्टर को खत्म करने के लिये द्र यज्ञ, महामत्युजय यज्ञ, किया जाये।

मयोग से मेरा घर भी उसके पास है और मुझे पता था कि कही कोई ऐसा यज्ञ नही है। मैने उसके करेसपौडेट से कहा कि इस यज्ञ की जानकारी तुमको कैसे प्राप्त हुई, हमे तो कोई ऐसे यज्ञ की जानकारी नही है, इसकी तो यहा कोई चर्चा नही है और यह खबर सीधे बम्बई मे कैसे पहुच गई। तो इतनी अमत्य बाते इस ग्रखबार मे छपनी है। ठीक है, उसकी चर्चा श्राप करना नही चाहते क्योंकि वह ग्रापकी पार्टी की नीतियो का समर्थन करता है, प्रशसा करता है ग्रौर विरोधियो की निदा करता है तब तक उसकी चिन्ता नही करते।

मान्यवर, मै इस बात को दहराना चाहता ह़ कि सरकार को वह कार्य करना चाहिये कि ग्रगर यह दल शासन मे न उसको काई डर न हो। यह दल शासन मे न रहे यह व्यवहार उसके साथ चलेगा रेडियो के द्वारा । क्या नन्दिनी शतपथी जी, जो कि ग्राज इम विभाग की इन्चार्ज है। इस बात को नहीं सोचती कि कभी भी वह इस पट से बाहर हो सकती हैं जैसे कि कुछ मिनिस्टर आपके दल मे हैं लेकिन आज मत्नी नही है। तो जिस प्रकार से रेडियो उनके समाचरों का प्रसारण करता है ग्रौर विरोधी दल के लोगो का करता है वही व्यवहार ग्रापके साथ हो तो क्या श्रापकी यही भावनाये होगी जो कि श्राज हैं या इससे भिन्न होगी ? मै समझता ह कि श्रापकी भावना इससे बिल्कूल विपरीत होगी। इसलिये यह ग्रावण्यक है कि रेडियो ग्रौर टेलिविजन के लिए एक कार्पोरेशन बना कर उसके मधीन यह कर दिया जाये मौर उसमें विलम्ब नही होना चाहिये।

ग्रव एक दूसरा प्रश्न है । मैं कहना चाहता हूं कि ग्राज प्रेस पूजीपतियों के हाथ मे है, ग्रधिकाश बड़े-बड़े प्रेस उनके पास हैं लेकिन ये सभी सरकार की दया पर निर्भर करते हैं ग्रौर जो कि देशी भाषाग्रों के पत्न है वह तो जो चीफ मिनिस्टर होते है, जो स-कार

के मत्री होते हैं, केन्द्र के या प्रान्त के मंत्री होते हैं उनकी इच्छा पर, उनकी मर्जी पर ही चलते है। हमारे प्रदेश से हिन्दी के ऋखबार निकलते हैं। मेरे प्रदेश में कानपुर से भी निकलते है, लखनऊ से भी निकलते है लेकिन जैसी सरकार हो, जो चीफ मिनिस्टर हो उसका गणगान करना ही उन समाचारपत्नो का कर्म है. उन समाचार पत्नों का कार्य है और इस वास्ते सरकार के मंत्री, मुख्य मत्री, उसके प्रमख नेताम्रो की एक-एक बात का विवरण छापना ही वह ग्रखबार ग्रपना कर्तव्य समझते हैं ग्रौर उसमे ही इसकी इतिश्री समझत है भौर जब कभी कोई उसका सम्पादक कहता है कि इस तरह की बात को नहीं छ। प सकते तो उसको तरन्त निकाल कर बाहर कर दिया जाता है ग्रीर उसकी कोई सुनाई नही है । ग्रीर यह भी है कि जो प्रोप्रराइटर है वही एडीटर भी वन गया है। यह भी एक ग्रच्छी परम्परा चली है कि जो प्रोप्रराइटर है चाहे वह एक लाइन भी लिख नहीं सकता हो, च है वह पत्रकारिता का, जर्नलिज्म का एक ग्रक्षर भी नही समझ सकता हो, लेकिन समाचारपत्नो के सम्पादक भी वही हैं। ग्रौर वह सरकार की मर्ज़ी पर हैं क्योंकि उसके द्वारा रुपया जो मिलता है, लोन का जो वैक से मिलता है ग्रौर जो सरकारी एडवर्टाइजमेट से मिलता है, उसके ऊपर ग्रखबार निर्भर हैं, खास कर जो प्रतिष्ठित देशी भाषास्रो के स्रखबार हैं. इमलिए वे सरकार वे खिलाफ जा नही सकते भ्रौर म्राज भी दिन-रात उनका 9/10 हिस्सा प्रचार सरकार का होता है और 1/10 हिस्से मे विरोधी पार्टियों का नाम म्राता है भौर उनके वयानात तक नहीं छपते, उनकी मही बात तक नहीं छपती । तो इसलिए, मान्यवर, ग्रगर यह हो कि जो ग्राज एजेन्सियां हैं उनको भी सरकार हाथ में ले तो मुनासिब नहीं होगा । अगर उनका कारपोरेशन बनता है तब तो दूसरी बात है, लेकिन मै कहना चाहता हं कारपोरेशन में केवल सरकारी नियंत्रण हो जाने से उन एजन्सीज के माध्यम से निप्पक्षता से समाचार नही दिये जा सकत,

सरकारी पार्टी के समाचार पी० टी० म्राई० से श्राया करने हैं, या यु० एन० ग्राई० से ग्राया करते हैं, क्योंकि सरकारी पक्ष के समाचार प्रकाशित करना उनका एकमात्र कर्तव्य है। स्रगर देखा जाए कितने वर्ड सपी० टी० स्राई० भेजता है, कितने वर्ड्स यु०एन०ग्राई० भेजता है तो मै समझता ह तीन-चौथाई मित्रयो के उल्टे-मीधे बयान छापते है ग्रौर एक चौथाई में दूसरे दलो की बानो को छापते है । यही नही. सरकारी पक्ष की खबरों का प्रचार करके श्रौर विरोधी दलो के खिलाफ श्रारोप लगा कर ये समाचार एजेन्सिया न्यज भेजती रहती है, इसलिए उनकी निष्तपक्षता पर खास कर विरोधी दलो को वहत एतराज रहता है क्यों कि वह भी सरकार के एक ग्रग बन गये हैं ग्रीर उमी का प्रचार करते रहते हैं। जो पी० टी० म्राई० है उसमे भी सरकार के म्रादमी वैठे हुए है । इन एजेन्सीज के जरिए निष्पक्ष तरीके से समाचार नहीं भेजे जाते।

इसमें सब से बड़ी बात यह है, मान्यवर, कि ग्राज समाचार पत्नो मे, खास कर जो देशीय भाषा के समाचार पत्न है, उनके समाचारो को भ्राप देखे तो उनमे जातीयना की भावना को, साम्प्रदायिक भावना को उभाडा जाता है। ऐसे समाचार पत्नो की कमी नही है स्रौर मैं समझता ह ऐसी न्युज देने वाले अखबार ग्रधिकाश मे हैं, जो इस तरह का प्रचार करते हैं कि जिसमे देश के गरीब और पिछडे हए लोगो के खिलाफ बाते लिखी जाती हैं। कहने को तो हम कहते हैं कि प्रेस के जो रिपोर्टर्स हैं वे इन्डिपेन्डेन्ट्स हैं लेकिन हम ममझते है कि वे भी उसी वर्ग का प्रतिनिधित्व करते हैं जिस वर्ग मे ग्राते हैं, जो सामाजिक तरीके से ग्रागे वढा हुग्रा वर्ग है, जिसका ममाज में, सोशल ग्रार्डर में ऊचा स्थान है, वे लोग ग्राज उन ग्रखबारो के जरिए समाज की भावनात्रों को प्रतिविम्बित करने की कोशिश करते हैं। मेरा यह अनुरोध है कि जहां ग्रखवारों के जरिए साम्प्रदायिकता को उभाइना बुरा है वहां जातीयता को उभाडन (श्रो श्यामलाल यादव)

भी उतना ही बुरा है स्नार प्रेस कौसिल के जरिए इस तरह का प्रावधान होना चाहिए कि अखवारों में जो भी समाचार छपते हैं जातं याता का कतई उसमे स्थान नही दिया जाए। यह स्राम तार से देखा जाता है कि जहा दो भ्रादिमयो का झगडा होता है भ्रौर दस, बोस भ्रादिमयो को चोटे भ्राती है तो उसमे जातिया का नाम भ्रा जाता है सम्प्रदाय का नाम श्रा जाता है। नेशनल इटोग्रेशन कौिमल में इस बात की रिकमेडेशन हो चुकी है कि सम्प दाय का नाम नही छपे, कि कितने हिन्दू मारे गये कितने मुसलमान मारे गये इस तरह से यह भी जरूरी है कि ग्राखबारो में जातीयता के बारे में खबर नही ग्रानी चाहिए ग्रगर जनतन्त्र को सफल बनाना हैं तो ।

श्री उपसभापति ग्रब खत्म की जिए।

श्री त्याम लाल यादव **ग्राखिरी** बात यह कहना चाहता ह कि समाचारपवा पर नियवण करने की जा प्रबल लालसा खास कर बामपथी लोगो की है वह बात समझ में ग्रानी है क्योंकि जिन देशो का वह गुणगान करते हैं उन देशों में कोई फीडम ग्राफ स्पीच नहीं है, किसी व्यक्ति को स्वतन्त्रत रूप से बोलने की इजाजत नहीं वहा पर सरकार जा चाहती है वही म्रखबार में छप जाता है रेडियो पर ग्रा जाता है, टेलिविजन पर ग्रा जाता है। मै समझता हू, इस देश मे जहा जनतन्त्र है, हमने जो जनतन्त्र का तरीका ग्रस्तियार किया है उसमे, यह सम्भावना नहीं है कि सरकार हो सारे प्रचार के साधना पर एकमात कब्जा कर ले श्रौर दूसरे को कुछ कहने का अधिकार न हो न लिखने कान पढने का। अगर ऐसा हुआ तो वह दिन वहुत बुरा होगा, ग्रार शायद वह तानाशाही का दिन होगा।

MR DEPUTY CHAIRMAN Mr Umashanker Joshi

SHRI BHUPESH GUPTA. How long do we continue

MR DEPUTY CHAIRMAN Till we finish all the speakers, may be 7-30 SHRI LAL K ADVANI How long do we sit?

MR DEPUTY CHAIRMAN Till we finish roughly till 7-30 Mr Bhupesh will take about half-an-hour, and the hon Minister will take about half-an hour

SHRI BHUPESH GUPTA I am glad you have given me half-an-hour

SHRI UMASHANKER JOSHI (Nominated) I hope I will be given 15 minutes

Mr Deputy Chairman Sir, after the din and fury which is inevitable in the speeches of party members, per haps the hon House would be interested in listening to a non-party voice

Mr Deputy Chairman, Sir I have a feeling that the Ministry of Information and Broadcasting has been relegated to a minor place in the ministerial hierarchy ever since the dawn of independence. The Information and Broadcasting Ministry as well as the Education Ministry sometimes have the look of a "noman's land". And these are the Ministries which will contribute, and do contribute in other countries to the shaping of the younger generation.

I want to be brief and I will come out with some concrete suggestions

The Information and Broadcasting Ministry has a Publications Division It is a sprawling Ministry and it is difficult to dovetail the various funcof the Ministry I do not tions whether we can be know proud of our Publications Division even after 24 years of independence If you look at the list of the publications in the various Indian languages, the production is meagre, if not next to nil, in the case of quite a number of languages And the books produced in English are not always such as would add much to our credit The usual argument advanced is that it is not possible to produce books in the various languages as there is difficulty in getting the services of the printing presses

[THE VICE-CHAIRMAN, (Shri A D. Man) in the chair]

There are linguistic States now and it should be possible for the Information and Broadcasting Ministry to have a harson or some understanding with the State information Departments and see to the quick production of books in various Indian languages the distribution of the few books that are being produced, the less said the better You have only to walk into a shop of Her Majesty's Stationery Department and pick up books without much difficulty In India there are dumped on us books, pamphlets brochures, leaflets, from foreign agencies and it takes the life out of one to get a book published by our own publication Division Is it a tall order to arrange for the sale of the books produced by the Publications Division at least in the State capitals?

As far as broadcasting is concerned I will concentrate on the quality of voices If you hear the voices and see the way a particular Indian language is pronounced and articulated on the radio you will have an canny feeling that there are so many ways of murdering that great Indian language Sir, you will recall at the time of the Chinese invasion we were hard put to finding out who was broadcasting in Hindi The lady announcer, we thought, was an renegade But ultimately it was found out that it was nobody else but a Is it not pos-Chinese—born up man sible to find or train people who have perfect articulation in the various Indian languages? When shall we have a De-Mello fro every Indian language? The announcer sets the tone sets the standard, for articulating a particular So many people learn from language the radio It is said we do not get men for the salaries we offer in New Delhi May I make a suggestion in all humility , If is time that we looked at this problem from a very different angle The salary you pay to English announcer or a Hindi announcer in Delhi may be adequate for him or her But if you want to have the services of an expert Malayalam announcer in Delhi you may have to pay more to him or her because otherwise he or she may not be tempted to leave his or her home and come and settle down in Delhi Delhi can provide with English announcer and Hindi announcers. But for the other Indian language, you will have to provide for higher salaries

Now, some of us will recall that in the days of the first Prime Minister of our country when the Ministry had the late P_M Lady as its Secretary writers and artistes of the various languages were associated

SHRI JOACHIM ALVA · He was a great patriot

SHRI UMASHANKER JOSHI That is why I referred to him in all reference He saw to it that writers and artistes of the various Indian languages were associated with the running of this Ministry

SHRI JOACHIM ALVA He was the first ICS man who used to go in dhoti to the Secretariat

SHRI UMASHANKER JOSHI He made great sacrifices He refused the offer of appointment as Chief Justice of Rajasthan and stuck to this post as a Patriots | patriot are not found only in Parliament and Ministerial offices They are there in the Secretariat also It was he who provided channels through which the creative energy of the nation could freely flow. Are the writers and artistes of today on talk. ing terms with All India Radio, our great medium of nation-building?

This tempts me to refer to somehing to which a reference was made by a couple of honourable Members, I mean an article, a leader in the 'National Herald' by no less a journalist than Shri Chalapathi Rao A man of Shri Chalapathi Rao's journalistic standing and stature writes only when he must He writes when some principles are involved I should not like to refer to the UPSC The UPSC selects can-

[Shri Umashanker Joshi.]

A man may be thrown out if he is found to be undesirable or if he is found to be wanting. I do know that the Government have every right, they would be justified, in making their own selection because they have to run the administration, but in that case they will have to give some reasons. All that I am concerned with is this, if the intellectual elite of the country feels that it is slighted, it will be a great disservice to the country. If the rights of the intellectuals academicians, who have opted Governmental service, of men who have shown ability, loyalty, character, integrity, are overridden, perhaps it would create conditions which are not desirable for the running of a Govern-Before I close, I should like to refer to the loud talk about the freedom of the press. The press requires big money. It can come either from big business or from the State. If the State has sole monopoly of doling out truth, that is also not a very ideal situation I am personally not enamoured of the condition of press in our country. But if the State takes upon itself to be the sole monopolist of truth, you have to ask yourself whether you want one standard lie or a variety of lies. Perhaps it would be easier for truth to break through if there is a variety of lies. However, what I would like to suggest is that instead of caring for the big business and the press they own and strangle there should be some still small voices in the country which would be listened For instance, Shri Ramato by all. nand Chatterjee's Modern Review was read by all who cared for the country. Even the Viceroy and Mahatma Gandhi waited on the first of every month for the fresh issue of Modern Review.

SHRI JOACHIM ALVA: So also Indian Review.

SHRI UMASHANKER JOSHI: Yes, so also Indian Review and Social Reformer adited by the great partiot, Natarajan. Let there be no glib talk about free press. While we want to set things right, we should not undermine what is called the freedom of the press

THE VICE CHAIRMAN (SHRI A. D. MANI): Shri Joachim Alva.

श्री राजनारायण (उत्तर प्रदेज): स्राप ने कहा कि रूलिंग पर्टी का बोल चुका है।

THE VICE CHAIRMAN (SHRI A. D. MANI): He is a journalist.

SHRI JOACHIM ALVA: Why do you grudge me? You speak for the whole day and when I speak once in a way, you grudge. Sir, in the first and foremost place, I would like to pay my tribute to my esteemed friend, the last Minister for Information and Broadcasting, for having done a few good things indeed. The first work Shri Gujral did was, as was pointed out by my esteemed friend Shri Chengalvaroyan, that he brought the Youth Services Programme in the All India Whenever we had any grievances of anything to say, he listened to them and did something about them quickly.

Secondly, he turned the All India Muslim Newspaper Editors' Conference into the Urdu Newspaper Editors' Conference and I was very happy to see our present Minister, Shrimati Nandini Satpathy, going to the gathering. I am glad that Urdu press is also getting as much money as the Marathi or Malayalam press gets for advertise-I have got figures with me, but I have no time to quote them. Out of 1,000 readers for dailies, Malayalam language readers has got about 40. Next comes Gujarati, All others are much down below including Bengali. Urdu papers get as much money from the government by way of advertisements, as the Malayalam press and the Gujarati press get. Since my time is up, I will not quote the figu-I have got them here. shall come to the point a little later. But I would like to welcome the new We have got a new Minister Minister. who has had a very dynamic political career and we welcome her. But she may not be welcomed by everyoody because some people are obsessed with certain ideas. I am sure she will do justice to the job. As one of my

friends here put it-I have forgotten his name—she has introduced a higher pay for the artistes Sir, charity begins at home and I am glad that she has started it at home and I hope she will do many more things

Sir, I regret that though the hon. Prime Minister is enjoying the position of the Minister of Information, I would like this Ministry to be a fullfledged Ministry of Information in the sense that the hon Prime Minister may find time for other things. is a pity that Shri Guiral was made a full-time Minister, a Cabinet Minister, for Information But I hope the young lady will get what he did not get and I wish her good luck.

Sir, my favourite point is about the films and I have put in a lot of resolutions and questions in regard to the indecent and obscene films, some of them have not come up This is one thing which is getting into my head. I am old and I am 65 now. when I see my grand-children soing to see the films, films of sex and murder, my blood boils. I do not say that all the pictures are bad. school and college boy taught by Italian Jesuits in Mangalore, bad, objectionable, sexy books were banned with an iron hand We then grew up drinking pure milk and today we cannot touch impure milk I do not see nor enjoy any indecent pictures which many do-because they never had the kind of training, morally which Italian Jesuits gave us on Mangalore or the good old Jesuits and Nuns elsewhere. But I am not sure of my own children or grand children in If they have had no such future. training, they will enjoy sexual, degrading films-and thus the Nation will be demand like American youths wherein illegitimate children are born in universities I do not want the indecent films to be shown We are accustomed to seeing the American But we are horrified at the abominable American films that are Some are good pictures like coming Halleluia, My Fair Lady etc There is one excellent picture being shown in Plaza this week and I would like all of you to go and see that picture, called The Secret of San Vittoria. I and my personal things

went there last night. It is a good I think it is an Italian background. It shows how old worren and others resisted the Nazis after Mussolini was out. T would like everyone to see this film because it serves as a source of inspiration and I would like all the MPs, and others, every citizen, to see that picture. is not produced by the Americans; may be American money is there behind that. But I am aghast when I see people seeing the big thrillers, the films of sex and murder, being shown in India We do not want films, because they corrupt our youth. Our boys are going round and seeing such films. Sir, I am indebted to my friend, Shri M. V. Kamath, who is an exceptionally able journalist and who is in New York, who nas stated in the "Times of India", at page 6, of the 16th July, 1971 that there are 21 opium refineries of various sizes and capacity in Burma, Thailand and Laos and these produce about 700 tons of Sir, the conditions in which opium, these countries, Laos, Burma and some other countries, are living, we do not But our boys and girs are have Our ready take to them. boys and girls are not going to fight for their motherland But they want the 'Chick, Chick' dance and all that. If they do all these things, they cannot fight for their motherland and even at the end of the century we will not be able to do that. It is because for the last thirty years we have been brouht up by the American films so as to submerge our morality Sometimes they produce some good films on the Bible Of course, there are certain producers here who will not make good pictures from the Ramayana and the Mahabharata I must confess that I have seen the drama on Ramayana in Kannada when I was less than ten and I have been so much influenced by it that the Ramayana is a part of my life and I have read it ten times or twenty times and I have been so much influenced by that I have named my grandson as Anjaneya, a figure from the Ramayana

Sir, I will not talke about myself But I want

[Shri Joachim Alva]

to say that the Indian producers are a worthless class-though Shantaram and Satyajit Ray have produced good I want the hon Minister, young as she is, to see that these indecent American films go back We shall have only good films So many sex murder films of America are there and how are you going to put up with these? I want the hon Minister Shiimati Satpathy, to take interest in this problem and I want her to lead a legion of woman against bad films The Catholics have done in America The Catholic Legion in America for Decent Films have done this in America by which they substantially stopped the rotten pictures and I would like the hon Minister to form a league of women by which she will tell the Indian women to take the leadership in this field and see that nobody goes to see bad films My friends are obsessed about the Soviet Union What wonderful picture the Soviet Union produces! There is no rotten book stall in the Soviet Union My friend, Mr U M Nair, a prominent Communist MP in that Lok Sabha in the fifties, now out, reminded me after I saw him since many years that I delivered a strong speech in the fifties being the Congress Member under Nehru to support his motion that Communist literature not to be kept out of our Railway book stalls Mr Prem Bhatta then Special Correspondent of the Statesman now our High Commissioner in Singapore commented that though my speech was only of five minutes, it was the best speech I delivered as an M.P. till then Yet Mr Bhatia had condemned my maiden speech in the Sabha in 1950 as laughable in States-This came out of his pro-British I have never delivered a laughable speech in my career! In USA, near UN on 42nd Street there are rotten book stalls on the one side and obscene films on the other We are imitating the Americans I must say that there is no sex film shown in the Soviet Union or in China or any other Communist countries They produce massive pictures, great stories of love

mother's love, and real love and not the disgustingly. Sexy boys' and girls love stories as shown in our films I would urge upon the Minister to be serious about it. We do not want obscene scenes to be shown for two or three minutes at a time, with open sexual scenes between men and women, with body ready for sexual acts and unashamedly doing it before our very eves! All this is allowed by the Cen-If we are shown such obscene films more and more, forget grandchildren, they will not the bearers and gardians of freedom in this land It will be a loss for ever

We see the Americans chewing gums and not standing in battle in Vietnam, Little boys and girls from Vietnam stand up and fire with anti-aircraft guns at the American planes have given such a fierce battle to the Americans that they are how forced to Quit Vietnam

Sir, I will talk about one thing more and finish These film producers never allow good pictures to be seen by us, and the exhibitors never foreign films-good films-to come here

Now Sir coming to documentaries, I want to pay a tribute to the documentaries My friend said that American documentaries are first-class documentaries I would say that we have also produced very good documentaries I would like that more such documentaries are produced in our country on good manners and good habits Some of our Ministers-I am sorry to saychew paans' in this House I would like them to exhibit through documentaries on good manners so that we can make ourselves a great nation

Now coming to small newspapers I may say that I am going to close down my paper the Forum at the end of this year I did not ask for any Government money or press for more advertisements I did not ask them to help my paper with any-aid except advertisements The Indian Advertising Agencies are lacking in patriotism They are now getting all Government advertisements-some of them through girls. I want to be very frank with you. That's why I want the public sector advertisements to be taken and to by themselves. Hindustan Machine Tools should run their own Steel machinery; Hindustan should have their own machinery, and give them to the advertising agents. The Indian Advertising agents themselves very, very busy. They have no time to talk to you on the phone; they are very busy. Mr. Raghunathan, when telephoned of India Oil as I complained would not talk to me; six times I rang him up when I was not an M.P. How do you expect the country to go forward with unjust, unbalanced and immoral kind of patriots in our advertising. We are dragging it unto American lines.

Now I want this new Minister to see that the public sector handless its own advertisements, not in the rotten way but in the real way as some good companies like HAL, and others and not to give them to these fellows who suck you. By then end of the century advertising will be a fabulous business and unless we control these people, we cannot set our country right. My wife and I were pioneer M.Ps. who fought and compelled Government to advertise through Indian Advertising agencies, cent per cent only. Please read those debates of the fifties and sixties in this House.

I thought my friend, Mr. Joshi, forgot about Gandhiji-he is a Gandhian to the narrow of his bone. Gandhiji was the greatest journalist of this land. What English he used to write Young India! I am proud that I had a paragraph there when I had put up a fight on behalf of a man, a Muslim, who was hung up on a tree, and beaten Gandhiji's. His successor Valjı Govind Desai, whose son. Cambridgeman is in the PIB Department of the Government of India; and Valji Govind Desai was a great man; he was my Nasik jail companion, after I was punished in jail for reporting assault also. I said it long ago,-I am not afraid of anyone—the monopolists have heaped money for the last

years this way, that way, on this one and on that one, and they are running Take the monopoly of papers away from their hands by any law.

Now, the All India Newspapers Ediwas a tors Conference-I member there—they passed a resolution that they were worried; Mr. Verghese was worried; the Hindustan Times worried. Mr. Verghese now the Editor of Hindustan Times was worried about the Constitution Bill forgetting ideology he shared with P.M. when he had the honour to work with her.

We, three Members of Parliament— Mrs. Mukul Banerjee, Mr. Prem Varma and myself—opposed this resolution oppos.ng Constitution Bill. Ιf Russians can have one house everyone, what about our people? Mr. Birīa has got a house in every part of the world; and the common people have not got any houses to lay their hands on. It is very important. Now these things have to be stopped. monopoly newspaper should be allowed to have more than one extra edition; no; it is inful to give it to them. Mr. Goenka did it that way. 1 fought with Mr. Morarji Desai, the Deputy Prime Minister. I asked him "How did you allow these two paper Indian Express and Times of India to go to Ahmedabad? You have killed the poor Gujarati "newspaper people." The Gujaratis stand highest in the country amongst readers for dailies-not even Marathi journalism though Marathi journalism is great. The Gujaratis stand second highest after Malayalam, in the matter of reading daily papers. What about the Decan Herald in Bangalore? Mr. Nijalingappa gave baksheesh to Mr. Birla and Mr. Goenka together. Mr. Goenka has got a big building near the Sachivalya there; he squeezes the local papers, both English and Kannada. What is the use of journalism in such a situation? This must be stopped in this year 1971. The Prime Minister has got a massive mandate; she will go slowly; she will handle all these things with care.

The next point is about news agencies. The PTI has to be a corporation.

[Shri Joachim Alva.]

It is time that we stopped these big, big people. It is time that the PTI expands all over the world. My wife and I saw their office; then Mr. Vats was running it well there in Moscow. I would like to put their offices all over the world. The PTI man in New York Raghavan is doing a very good job in Balu and Wilfred; they ran it well also. In other places also they are all doing They must be able a good job. build up in such a way that the word of the Indian newspaper agency is always respected. And the rich man's representatives should not be there in the Board because they put in money and then they become directors. What is this idea? The PTI and the UNI should be made into two corporations. And we shall not permit anybody to run them; let us run the corporations ourselves because in news what you say or I say should be truly reported, not the monopolistic view anyway. This is a very big hege_ mony of monopoly in the newspapers. In regard the INFA I think I have not said enough about it. All kinds of privilege have been given to it. INFA had the cheek to defame Prime Minister through a Hindi paper. Durgadas forecast a poor majority for PM; yet he had the cheek to ask the Defence Ministry to subscribe to a large number of copies and get as much money as possible fromMissions abroad. It is something which we cannot put up with. I told you that I have got asked any thing from the Government except that thing to which I am entitled and which I do not get advertisements. I want to close my paper at the end of the year because I am not physically strong and children are not interested and they say: "Do not ask money from the rich people!" What about this. How do you allow this thing, the retired people to run papers, give them very substantial money and then to attack the Prime Minister? There are the things you have to stop.

As regards the AIR I would like to say that I wrote a long letter to Dr. Keskar. I have not a Secretary and so

I cannot find it now-wherein I said: 'You do not take any interest about the Harijans. But hundreds of Harijan M.Ps. to speak by turn on the AIR'. What is being done in the AIR? We talk of science and technology. Is it not our business to bring the lowest people to our level—it is not 1970 about housing conditions and things. Nothing is done. There was a very competent AIR News Editor, Mr. Shivaram. When he was there, M.Ps. got full coverage. It is true that in the feature A Day in Parliament they cover us but I do not know why many are left off, because somewhere the coverage goes elsewhere. I have seen all the 15 directives issued by the Minister in regard to News, and I must say from Rules 7 to 10 the news is well written on. From 7 to 10 they are well-fulfilled. I would like many more things to be done. Though I have nothing against the present editor but I say this news coverage should be completely changed for the better and to make it much more interesting than what it is. I do not know whether I will be covered today.

As regards external publicity, Members go to foreign lands. I want know how many times the External Affairs Ministry has ever asked Members to speak. Miss Masani I put her up as a speaker for the first time in her life at Bombay's **Elphinston** College in 1930 during the Salt Satya. graha. She never asked me any time to speak on the Radio. Foreign radios have asked me but not in my country for a long time J was a∈ked late. Why do they not ask the present Members who go out to speak, and let those speeches be passed on to External Affairs Ministry? It will be making a better use of their visits. The Members who have chance to go out should be asked to speak. I do not want to go out any more, I am not anxious to go as I have seen most of the world, but those who are going in the future should also get a chance to speak on the radio.

As regards music, I must say that when I ceased to be a Member I wrote notes about the AIR daily. I have a long manuscript. My friend, Gujral, asked for it but I did not give it. Then it was asked by the Sunday Standard but I did not given it to them. I have got it. I must pay a fribute to Dr. Karan Singh because his was the best voice amongst Ministers on the radio. I must say that Marathi music which I hear from 6 to 7-30 is lovely. So also Bengali music of which I hear so little. I also hear so many other things but Delhi does not give good music, I am sorry to say. I found Malayalam music very good indeed. Kannada I cannot say about it much. South Indian music is good and attract but I must say Marathi stands But the same singers are put There is a good singer, I forget name but she and her sister are put up nearly or over four times a day. We would like them to be changed. We want variety of voices and unless you put up that, music cannot have charm in it. When you give chances to others, things will be better. One more point about the AIR. Our national biography should be put up for 50 weeks. Nobody knows and one does not know who is Chittaranjan Das. Why cannot every there be a national week graphy put up for the land? It can be there for 50 weeks so that the new generation can know about all leaders. In every language and also in Engl:sh and translations it can heard by the youngsters. Now, I must say that the Spotlight is fairly good, many of the talks are very very interesting no doubt but some of them not really up to the mark. I do not know why we cannot have a mixture I would like my journalist friends to give them. I want them to make some money; I want that they should hear their own voice; just as we like to hear our own voices over the radio but there are some talks which are not put up to the mark. I keep a close watch on the Radio at all stations wherever I go. Wherever I go I put it on to every language and to know what it is like. I would like these spotlight programmes to be mixed up so that some

of these worthless talks are not put on the air. (Time bell rings).

tion and Broadcasting

So I am ending my speech; there are many more things I would like to have said. The Ministry of Information and Broadcasting is very important for us. You know how power is seized anywhere. First they seize the Army and the next thing they do is to seize the Radio. So you see how important it is. There is a woman in charge who knows how take action in times of trouble.

SHRI SHYAM LAL YADAV: Sir, I would like to appeal to the Minister that she should not allow paper, Forum....

VICE CHAIRMAN THE (SHRI A. D. MANI): You cannot put a question now.

SHRI SHYAM LAL YADAV: I am only appealing to the Minister not to allow his paper to close down.

You SHRI A. D. MANI: appeal privately; not now.

श्री राजनारायण : श्रीमन्, समय काफी हो चका है, इसलिए मैं मुख्य-मुख्य पौइन्ट रखना चाहुंगा । मुझे भ्रफसोस है कि एक तो लोकनाथ मिश्र जो चले गये, जिन्होंने पी.टी.स्राई. की बड़ी वकालत की ग्रौर दूसरे हमारे मित्र कृष्णकान्त चले गये, जो समाजवाद श्रौर जनतंत्र की रट लगाते हैं, लेकिन जानते नहीं कि समाजवाद ग्रौर जनतंत्र का स्वरूप क्या है ये दोनों विचित्र ढग से इस सदन में वोल गये। तो मै यह कहना चाहता ह कि कृष्णकान्त की इस बात ने थोड। दम है कि स कार के पास एक सपना होना चाहिए कि वह आगे ग्राने वाले जमाने को किस ढग का बनाना चाहती है। गांधी जी कहा करते थे कि हम जैसा समाज बदाना चाहते है, उसके निर्माण के लिए बाल्यपन में लोगों को शिक्षा देनी चाहिए, यह नहीं कि ब्ड्ढा हो जाय तब दी जाय, जिसके भ्रन्दर भ्रक्ल न हो भ्रौर जो पुरानी रट लगाये रहे। तो आज इस मरकार को ग्रगर कोई जनतवी या समाजवादी कहे तो उसको मैं बिलकुल सफाई के साथ कहना चाहता हं कि वह बुद्धि-विरोधी-व्यूह की

[श्री राजनार मण]

रचना में लगा हुन्ना है, उसने बुद्धि को ताद गर रख दिया है। इस सरकार को समाजवाद ग्रौर जनतव से मतलव क्या है। यह केवल प्रयोग करना चाहती है 'समाजवाद' ग्रौर 'जनतव' शब्दों का ग्रौर काम करना चाहती है पूजीवाद ग्रौर तानाशाही के ढग का। इसलिए हम ने पहले ही कह दिया था कि इस गवनंमेट को ग्रापको डेमोक्रेसी की सरकार नहीं कहना चाहिए। यह सरकार शुद्धत मोनोक्रेसी हे, यह सरकार प्लटोक्रेमी है, यह एकतवी सरकार है ग्रौर बडे-बडे धनपतियों से सम्थित सरकार है। इस सरकार को जनतवी ग्रौर समाजवादी वहीं कह सकता है,जिसके पास जनतव ग्रौर समाजवाद का निषेध हो।

मै ग्राज समाचारपत्नो के बारे मे थोडे मे ही ग्रपना निवेदन करूगा । कितने ही समाचारपव वाले हमे मिले ग्रीर उन्होने बताया कि इस सरकार की यह मौखिक हिदायत है कि राजनारायण की मीटिगो का समाचार न दिया जाय, राजनारायण के भाषणो को प्रसारित न किया जाय। जब मै पूछता ह तो जो प्रतिनिधि उनका रहता है, जिलो मे वह कहता है वि हमने यह रिपार्ट भेज दी है, ग्रब वह न निक्ले तो मै क्या करू, चाहे वह पटना हो, लखनऊ हो, कही भी हा। करीब-करीब रोज हमारी दिल्ली मे सभा हो रही है वगला-देश-मान्यता-दो-सम्मेलन की म्रोर से, यह निर्दलीय है, इसमे इडीवीजश्रल शामिल है, बहुत से इडीवीजग्रल किसी न क्सिी दल मे लगे हुए है, मगर कही भी समाचार पत्नों में ग्रापने इसके बारे में पढ़ा ? नही पढा। कही रेडिया पर सुना[?] नही सुना। कारण क्या है, हम ने एक खत लिखा--वह कही चला--जो मत्री महो-दया यहा पर बैठी हुई है, उनकी चिट्ठी भी हम को मिली कि मामले की जाच कराई जा रही है, लेकिन मामले की जाच करके उन्होने क्या किया, वह मझे मालूम नही ।

लखनऊ रेडियो स्टेशन पर एक वाचू है, काश्मोरी अपने को कहता है। जो काश्मीर से श्राये है वे सब समझ गये है कि हम इन्दिरा जी के गुलाम है। मै समझ नहीं सकता कि उसके दिमाग में कहा से यह श्राफत श्रा गई कि जहा ससोपा का नाम ग्राये, जहा राज-नारायण का नाम आये, वह ऐसी बात रेडियो से प्रसारित करेगा, जिल्हें ससोपा में फुट मालुम हो श्रौर जो ननोपा की मेन स्ट्रीम है, जा ससे या की मुख्य धाना ह, जा ससापा का मख्य दफ्तर है, उसके विरुद्ध जा-जा कर ल गो से बयान लिखवाता हे ग्रोर ३न बयाना क रेडिया से ब्राड्सास्ट करता है। यह नित्य प्रति उसका काम है। उसको कोई खोफिया जा कर देख सकता है। इसी नरह से पीर्टा० आई० में इनका रेप्रिजेटेटिव है जा खुले में लोगों को गाली देता हे । जिस समय श्री चरण सिह ग्रौर श्रीमती इन्दिरा का मेल था,तब वह श्री चरण सिंह को स्पोर्ट करता था ग्रौर जब श्री चरण सिह ग्रौर श्रीमती इन्दिरा का ग्रनमेल हो गया तो श्री चरण सिह भी उसके दृश्मन हो गये। वह अपने कः सरकारी प्रतिनिधि मानता है । पी०टी० ग्राई० मे वह यह समझता है कि जिस समय जिसकी सरकार हो, उस समय उसी की खिदमत करना सही पत्रकारिता है । यह देश की स्थिति ग्राज होती चर्ला जा रही है। 'नव-जीवन' ग्रौर 'नेशनल हे लड' के सम्बन्ध मे ग्रगर कोई सही, स्वतत्र ग्रौर ईमानदार पत्रवारिता को समझता हे ता मै उनसे पूछना चाहगा कि 'नेशनल हे । तड' के शेयर्स कहा से ग्राये, 'नेशनल हेराल्ड' का ट्रस्ट कैसे <mark>बना</mark> श्रोर उसके पास पैसा कहा से स्राया । हमने श्रीमन, यहा पर बताया था कि कौन सी जनप्रतिनिधि सभा उसका सचालन करती म्रारही है। खाली जनतत्र का नाम ले लेने से ही सब कुछ नहीं हो जाता है।

चुनाव के मौके पर हम लोगो ने यह कहा था कि हर पार्टी को समचित, उसकी ताकत के मुताबिक रेडियो से प्रसारण करन की इजाजत दी जाय। उसको सरकारी पक्ष ने नहीं माना । सरकारी पक्ष चुनाव में केवल अपना ही प्रचार करता रहा या जो सरकारी पक्ष के साथ लगे हुए लोग थे, उनका प्रचार करता रहा । क्या इसको ग्राप कहेंगे कि यह जनतव है ? क्या इसको ग्राप कहेंगे कि यह स्वतवता है ? न यह जनतव है ग्रौर न यह स्वतवता है ।

श्रीमन, इसी के साथ-पाथ मै ग्रापको बताऊ कि ग्राज लोक सभा में जो सविधान में संशोधन करने का विधेयक प्रस्तुत है उसके, लिए गोलक नाथ के केस को बहाना बना लिया गया है। गौलक नाथ के केस को बहाना बना कर के हमारी सारी लिबर्टी, हमारी सारी फ्रीडम. ग्राज समाप्त करने का ग्रधिकार सरकार अपने हाथ में ले रही है। यदि सरकार सही माने में ईमानदार है, तो वह सम्पत्ति खत्म करने का डेफिनिट विधेयक लाये, ठोस विधेयक लाये । मै यहां तक कहना चाहता ह कि डेढ दो हजार रुपया महीना से प्यादा जिसकी स्रामदनी है, उसे डेढ़ दो हजार रुपया महीने से ऊपर की ग्रामदनी एक न एक प्रकार से ले ली जाय, चाहे हैवी टैवसेशन कर के ले ली जाय, चाहे किसी ग्रौर ढग से ले ली जाय । मगर इस सरकार की इतनी हिम्मत नहीं है कि इ कोई ऐसा फैसला कर सके कि जि क ।जेतनी आमदर्ग। डेंड दो हजार हाया महीने ऊपर है, चाहे वह सरकारी म्रादमी हो, चाहे गैर-सरकारी म्रादमी हो, उससे वह ले ली जायगी। हमारे गरीब भारतव रं मे एक व्यक्ति की ग्रौसत ग्रामदनी सवा तीन सौ रुपया साल है। फिर भी हमारे यहा किसी की ग्रामदनी दो लाख है, किसी की तीन लाख है, किसी की पता नहीं कितने लाख है। इतना ही नहीं जिस प्रधान मती पर 30 हजार रुपया महीना खर्च हो,क्या वह किसी जनतव की प्रधान मत्री हो सकती है। भूषेश जी ने पता नही इसका पढा हे या नही पढ़ा है। यह केवल गोलक नाथ केस में नही है । इसमें कहा गया है :

> "इस सिवधान में किसी बात के होते हुए भी, ससद् अपनी सिवधायी शक्ति

का प्रयोग करते हुए इस सविधान के किसी उपबन्ध का संशोधन परिवर्धन, फेरफार ग्रथवा निरमन के रूप में इस अनुच्छेद मे ग्रधिकथित प्रक्रिया के अनुसार कर सकेगी।"

निरसन, निरस्त, रिपील/कास्टीट्यूशन ग्रमेडमेंट मे इस कास्टीटण्णन को रिपील करने का स्रिधकार दिया गया है । रिपील का मनलब होता है डेड । उसमें इस सविधान की हत्या करने का श्रधिकार दिया गया है इस सविधान का करल करने का ग्रधिकार लिया जा रहा है । यह जनतव की सरकार ? इसको भर्म नही ग्राती है जो इतनी बडी पावर इसमं लेने को तैयार हो रही है कि हम इस मिवधान की हत्या कर रहे है, वह हम को फीडम देगी। ग्रगर इस सरकार को केवल प्रापर्ी से सबध है तो प्रापर्टी का तो क्ल ज भी नही है। प्रापर्टी का क्लाज नही श्राया है । स्नाप तो फडामेटल राइटम तमाम डाइरेक्टिव प्रिसिपन्स को समाप्त कर के बैठ जायेगे इन्दिरा गाधी बैठ जायेगी तो क्या होगा । यहां पर हिटलर स्रौर म्सोलिनी का नाम मान लिया गया होता तो मुझ को कहना नहीं पड़ता। मैं पुछना चाहता ह कि हिटलर का उदय कैसे हुआ ? चार साल के लिए सारा कास्टीटयुशन ठप कर दिया गया। हिटलर का उदय हुम्रा सवैधानिक तरीके से । य्राज य्रगर इन्दिरा रानी ग्राये ग्रौर कहे कि नाव म्राई सस्पेड दि होल कांस्टीट्यूशन तो कोई उनको रोक सकता है निरसन में, इस रिपील में, जो रिपी**ल** की ताकत ली जा रही है, उसमे क्या कोई उन को रोक सकता है ? कोई नहीं रोक सकता। तो मैं यह समझा चाहता ह कि यह जनतंत्र क पूजारी, यह जो ग्रपने को जनतव का वच्चा समझारे हैं, कहते हैं, जो ग्रयने को जनतंत्र की ग्रौलाद कहते हैं ग्राज वह ग्रण्नी जनतंत्र रूपी माता की कोख मे क्या छरा नहीं भोक रहे हैं ? उनको शर्म झानी चाहिए। मैं जानता हु गोलक नाथ केस में सुप्रीम कोर्ट ने जो फैसला दिया ;

[श्रो राजनारायण]

गलत है, वह अनिचत है, उसमे दिक्कत है, मगर उस दिक्कत का सुधार होना चाहिए कैसे ? कैसे सुधार होगा यह में देख रहा था और इसलिए मैं थोना मान्डट खोल देना चाहना है, इसलिए ग्राप घबरान्ये मत ।

THE VICE-CHAIRMAN (SHRI A D. MANI). I would like to listen to all your arguments But I want you to speak on the various issues which have been raised today.

श्राः राजनारायणः मै उसी र्दश्य पर ग्रा रहाह कि रोज नित्य प्रति इस सविधान की हत्या करने नग म्रधिकार पालियामेट को है,यह रेडियो से ब्राडकास्ट हो रहा है। वह जो गुलाम है, जिनको बद्धि पैमें में खरोदी जा चका है, ऐमे-ऐसे लोगो से रेडियो पर ब्राडकास्ट कराया जाता है। बगला देश के बारे में जो लोग यह कहते है, जो अपने को जरिस्ट श्रौर ग्रपने को एडवोकेट कहते है, ग्रपने को कहते हैं विष्व के कानुनो का जातकार, उनका रेडियो बाडकास्ट कराया जाता है कि बगला देश को मान्यता देने का ग्रधिकार सरकार के ऊपर छोड दिया जाय, रिकग्निशन होना जरूरी नही है। हम लोगो का ब्राटकास्ट नही कराया गया । हम भी कास्टीटय गन को जानते हैं और समझते है । हम लोग जब बाडकास्ट करते है तो पहले से लिखा कर लेने है भीर उसके बाद भी हम को नहीं कहा गया कि इस विषय पर राजनारायण जी, ग्राप भी रेडियो पर बोलिये। तो उसके लिए हमारा प्रसारण नहीं हो रहा है। मैं पूछना चाहता ह इस मंत्री से कि यह कालिमा जो जनतत्व के मस्तक पर लगायी जा रही है, इस इन्दिरा की सरकार के द्वारा वह वालिमा कैसे धलेगी, उसको कौन धोयेगा ? श्रीमन, कल हमारे सुप्रीम कोर्ट के बहत से दोस्त हमारे पास श्राये, हमने उनको अपना दिमाग दे दिया कि इस कास्टीट्यून को विसने दिया? जिसने इस कास्टीट्यूमन को दिया, वही इस कास्टीट्यूमन

जो िविग प्रथारटी को लेसकताहै टेन्गि स्रथारिटी जिसन दिया वह तो किसने दिया है, इसमें है वि 'हम, भारत के लोग, दृह कर ग्रपनी इस मियधा। सभा मे ग्राज तारीख 26 नवम्बर, 1949 ई० (मिति मार्ग पर्ध शक्ला सन्तमी, सवत् दो हजार छः वित्रमा) को एतद द्वारा इस सविधान को स्रागीपत, ग्रिधिनियमित ग्रौर ग्रात्मापित करत है। कास्टीट्युशन ग्रसेम्बली बने । सविधान निर्मात्री परिषद् ने सविधान दिया, भारत के लोगो ने दिया। उसके द्वारा सविधान निर्मावी परिषद् के दारा ही यह लिया जा सकता है, लेकिन उस सिवधान निर्मावी परिषद् का कही विचार नही है, उसकी कहीं चर्चा नही है तो भौर पानियामेट इस सविधान को कैसे ले सकती है ? इस सविधान के ग्रन्दर पालियामेट है।

पालियामेट इस सिवधान के ऊपर नहीं है, पालियामेट इस सिवधान के तहत चल रही है इसलिये मेरा कहना है कि अगर जनतत मेतिक भी आस्था हो इस प्रधान मत्नी को तो फौरन लोक सभा का विवाद बन्द कर्मारे, कास्टीटुएट असेम्बली बनावे, रेफरेडम ले, पिपी लस के पास जाय। वह हमारे मित्र श्री डी॰ पी० सिह है, वह अच्छे मित्र है, सप्रीम कोर्ट में हिलग पार्टी में अप्यये।

श्री **घरेम मेहता** यह ग्राउड दना रहे हो उसको ग्रापोज करने का। श्र**ब** समझा कि क्याबात है।

श्री राजनारायण — कल वह हमको कहने लगे कि राजनारायण जी गोलकनाथ के केस का प्रतिकार कैसे होगा क्योकि सिवधान में कास्टीटुएट ग्रसेम्बली बनाने की बात नहीं है। मगर सिवधान में कास्टीट्णट ग्रसेम्बली बनाने की बात है। कास्टीटुएट ग्रसेम्बली ने इस कास्टीट्यूशन को दिया है ग्रोर कास्टीटुएट

श्रसेम्बली ही ग्रधिकृत है इस कांस्ट टयणन को नो क स्टीट्यूएट ग्रसेम्बली वनावो, उसको फारमलेट दरो ग्रीर इसको पासकराओ कि फडामेटल राइट के अन्दर हरिंज हरिंज प्रापर्टी र इट नहीं होगा। हम स्रापके साथी है। से 3 दामें दर स्वरूप प्रापर्टी राइन को प्रडामेटल राइट में रखने के बड़े विरोधी रहे है। काम्टी-देश्ट ग्रस बली की डिबेट की पढ़ा जाय, उन्ही-ने नोट श्राफ हिमेट दिया है। मगर एक होव्या खडा कर दिया। हमने यह सब कहा लिकन श्रखदार वे लोगो ने हमारी बात को छाप! वही वह हमारी बात को छापने नहीं। ग्रखवारी को मैने बहत जोरो मे यह सब बताया है। कही यह चीज हमारी नहीं श्रारही है वया कि उधर से हक्म है। कुछ पत्नकार है जिन को मै ज नता ह, ऐसे 2 पत्रकार है जो कि हमारे यहां रपट करने स्राते है। मै जानता ह। श्री वर्पुरी ठाकुर ससीपा के चेंगरमंन है, वह दो बार कहेगे कि देखिं समाचार ऐसे देना, यह हमारी राय है, यह हमारी नीति है, यह हमारा फैसला है लेकिन जब सबेरे ग्रखबार मे पढा जायगातो बिल्कुल उल्टा। तो कहा है हम लोग । हम स्ताव पास करेगे कुछ और वह दे देगे कुछ। एक नही भ्रनेक उदाहरण हम ेसक्ते हेसारी फाइल ला कर वे, मगर उन उद हरणों मे जाने की हमे जरूरत नर्हा है। मै यह कहना चाहता है कि ग्राज सरकार के लेग कुछ पत्रकारों को पैसे के बल पर खरीदकर उनसे प्रचार करा रहे है, उनसे एक हम इमेज बनवा रहे है हर जगह चाहे लखनऊ हो, चाई दित्ली हो, चाहे पटना हो, चाहे कलकत्ता हो. चाहे बम्बई हो। तो इसकी रेमेडी क्या है। इसका उपाय क्या हो। ६सका उपाय कोई कायदा वानून बना कर के नहीं हो सकता इसका उपाय तो यह है कि जब तक कि हम इतने सदाचारी न हो, सचित्र न हो, म्रादर्श-बादी न हो कि देश को बनाना है, ेश के ग्रन्दर विचारधारस्रो को ठीक से रखना है इसलिये भ्रपनी कलम को भौर भ्रपन दिमाग को किसी के पैरों पर बहने नहीं देगे, जब तक यह भावना पत्रवारा मे न हो, दस रे लोगो मे न हो

तब तक जनतन्त्र कैसे चलेगा, जनतन्त्र का चलना नाममधिन हे आयगा।

श्रीमन हमने यहा पर सझाव दिया राज्य सभा की क र्यवाई के बारे में। चाह कोई कम्य-निस्ट पार्टी का फैनो ट्रेवलर चला जायगा ब्राडकास्ट करने वे लिये, चाहे कोई इन्दिरा काग्रेस का चला जायगा। कभी कुछ भले भी जाते है और जब भने जाते है तो उस दिन का रेडियो सनिये. राज्य सभा की कार्यवाही ठीक मे निक्रेगी मगर जहां कमिटेड लोग जाते हैं। तो बह नो यह गिनाने के लिये कि राज गनायण का भी नाम लिया गया ऐसे इनसिगनिफिकेंट विषय पर हमारा नाम ले लेगे कि उसमे कुछ ग्रर्थ निकलता नहीं, देश की जनता जानती नही कि राज्य सभामे राजनागयण की भी इसके बारे में क्या राय थी। ग्रौर इस लिये हसने पहले भी सझ।व दिया और मै स्राज भी जोरदे कर कहना चाहता ह कि प्रति-दिन सिनापसिस निकलर्ता है, राज्य सभा का यचित्रालय सिनापिसस देता है, वही सिना-पिसम क्या नहीं रेडियो से ब्राडकास्ट हो। राज्य सभा से हम शाम को जाते है स्रोर हम लोगो को मिल जाती है, तो वह सिना-पसिस रेडियो से ब्राडकास्ट हो, बयो दसरे लोगो को वैसा खिलाया जाय, क्या उन लोगों से गलत तरीके से झठी, ग्रनगैल, ग्रसत्य ग्रधरी खबरो को प्रसारित कराया जाय । तो सरकार ने यह तरीका बना लिया है कि एक की ठीक इमेज इमेज बनाते-बनात डा० केसकर चले गये, इमेज बनाते-बनाते श्री के॰ चले गये, इमेज बनाते-बनाते श्री ग्राई० के० गजराल चले गये भौर भव यह नंदिनी शतपथी जी है, देखिये यह कितने दिनो की मेहमान है।

SHRI BHUPESH GUPTA: Shrimatı Nandını Satpathy herself 13 an image.

THE VICE-CHAIRMAN (SHRI A. D. MANI): Please go on, Mr. Rajnarain.

श्री राजनारायण : देखिये, यह कितने दिन की मेहमान हैं।

भीसती नन्दिनी <mark>शतपथी</mark>ः कौन यहां पर्मानेटली रहता है ।

श्री राजनार।यण: यह जानती हैं कि इनको पर्मानेन्टली नहीं रहना है फिर भी क्या वह भ्रप । पथ को छोड़ कर के सिर्फ चापलमी मे जाती है। श्रीमन, मैं इसीलिये कहना चाहता हु कि हमने कल गोलकनाथ के हिम को बना दिया था, हम चाहते हैं कि इसका समझे ग्रीर श्रभी जाकर प्रजान मनी को कहे कि उस विधेयक को वापस ले। गोलकनाथ के केस में ही तगाम जजो ने कहा है कि हम यह नहीं कहते कि यह सविधान परिवर्तित नही हो सकता। उन्होने पार्मानेन्ट ग्रीर इटर्नल दो शब्दों की ब्यास्या की है स्रीर कहा है कि कास्टिट्यूशन परमानेन्ट इटर्नल नही है। उन्होंने कहा है, कि पीपुल्स रेफरेन्ड हो, एक कास्टीट्यूशन श्रसेम्बली बने, जो कास्ट्टूएन्ट श्रसेम्बली इस सविधान को देशे वाली है, वह इस सविधान को ले सकती है।

संसदीय कार्य विभाग तथा न बहन श्रीर परिवहन मंत्रालय में राज्य मत्री (श्री श्रीम् मेहता) पी० एस०पी० जिसके साथ श्राप मिलने जा रहे है उसका क्या विचार है?

श्री राजनारायण. यह छोटी बात नहीं किया करते कि हम इदिरा गांधी के साथ मिलने जा रहे हैं। तुम को पता यह फन्डामेन्टल चीजे हैं, यह जनतत्त्रीय पद्धति से, जनतंत्र प्रणाली से सबधित विषय है, यह किसी खूटे से बधी चीज नही है। जनतंत्र का भाष्य सविधान का भाष्य है—समझ गये? जब नाथ पाई का विधेयक प्राया था लोक सभा में तो ठा० लोहिया ने सफाई के साथ कहा था कि वह जब

हमारे यहां भ्राएगा, हम बतायेगे। कांस्टी-ट्युशन को चेन्ज किया हिटलर ने कैसे? हिटलर सर्वेसर्वा बन गया, कैसे? तो जो स्वतत्रता सत्राम के सेनाती रहे हैं जो जनतत्र के समाजवाद में ग्रास्था रखते है, वे सरकारी पक्ष के हो चाहे विरोधी पक्ष के हो, चाहे भूपेश गुप्त के पक्ष के हो या गंगा बाबु के पक्ष के हों, मै सभी से हाथ जोड़ कर विनती कर रहा हू कि भावावेश ने शाकर काम मत करना । दुध का जला हुआ। मठा भी फुक-फुक कर पीता है। तो दुनिया के ग्रौर मुल को मे जब-जब तानाणाही ग्राई है, उस तानाणाही इति-हास को भी हृदयगम रखो स्रौर भारत में उसकी पुनरावृत्ति मन होने दो। राष्ट्र-पति का क्यो चुनाव हुन्ना ? राष्ट्रपति तमाम विधान सभाग्रो से चुना गया है, समद के सदस्यों से चुना गया है। कहते है, जो कानुन यह पार्लियानेट बनादे उसको तो राष्ट्रपति को अपनी एमेन्ट देनी ही होगी। यह वेवकुफी का काम है, इससे बढ कर तुफाने बदतमी जी का और क्या विधेयक हो सकता है। राष्ट्रपति को क्यो रखें हए हैं।क्यों राष्ट्रपति के बेतन पर 10,000 रु खर्च किया जाता है ? मजाक बना रखा है राष्ट्रपति का विधान मडलो श्रोर ससद के सदस्यो द्वारा चुने गरे है राष्ट्र-पति--क्यो वह इन्दिरा गाधी का गुलाम हो गया ? जो इन्दिरा रानी कह दे राष्ट्रपति को करना होगा। फिर राष्ट्र-पति की क्या ग्रावश्यकता रह गई? राष्ट्-पति वा चुनाव खत्म राष्ट्रपतिको खत्मकर दो, मैं चाहता भपेश गृप्त, जनतव के साथ खिलवाड़ न करो--तुम भी मारे जाय्रोगे, हम भी मारे जाएगे, हो सकता है हम तो गोली खा कर मारे जाएगे, हो सकता है, उससे पहले तुम जेल में बद कर दिए जाग्रो, क्योंकि हिटलर ने ऐसा ही किया . . .

SHRI A. P. CHATTERJEE: He will be better there.

SHRI BHUPESH GUPTA Mr. Vice-Chairman, I shudder to think that after six years here, we have to be in jail also together

श्रांराजनारायण. तो मै यह कहना चाह ता ह, स्राज यह सबसे बडा खतरा है प्रेस की स्वतवता पर । वह खतरा सरकारी है, शद्धत:। मै यह भी कहना चाहता हू कि आज यह मरकार सम्पूर्ण ममाचारपत्नो को अपने काब मे रखना चाहती है, अपने कब्जे मे रखना चाहती है और उसके लिए तमाम दुष्कर्म किया करती है। मैं यह भी कहना चाहता ह कि सरकार का एडवीटाइजमेट देने का तरीका को एक विज्ञापन नही मिला आज तक, मगर स्रात्वा साहब के क्षेत्र में दूसरे देनिक, पाक्षिक, मामिक पत्न हे, उनको सरकार जो विज्ञापन देती है, उनके दारे में क्या सरकार सफायी के साथ वहंगी कि विज्ञापन दे दे कर समाचारपत्नो को दबाव मे नही रखा जाता ? मै चाहता ह, पालियामेन्ट की एक कमेटी बने जो कि सरकार के द्वारा समाचारपवो को विज्ञापन देने की पद्धति पर विचार करे श्रोर वह कमेटी यह तय करे कि किसको विज्ञापन देना है, किसको नही देना है। मै चाहता ह कि प्रेस कौसिल अधिकृत हो, मलाह दे कि किस समाचारपत्न को विज्ञापन दे, किस को नही दे, ताकि सरकार पर अकुश तो रहे।

ज्यसभाष्यक्ष (श्री ए० डी० मणि) : ग्रापके 25 मिनट हो चुके है।

श्री राजनाराण : इसी तरह से कागज का हाल है । हमारे जन और मैनकाइन्ड की कागज की कमी से मासिक पित्रकाए नहीं निकली, क्योंकि जो अखबार निकालता है, उसने कहा चुनाव में बेतहाशा कागज खत्म कर दिया कुर्सी काग्रेस ने और अब कागज पर कन्ट्रोल है, आप विशेष प्रयत्न से कागज ले आओ तो पित्रका निकाल देगे । एक हमारी मासिक पित्रका निकलती है जन और

मैनकाइन्ड । श्रापकी सरकार मे वह दम है कि ''जन एन्ड मैनकाइन्ड'' को कागज दिलवाये ताकि जितना श्रखबार निकलता है वह ठीक पमय पर निकले । नहीं । तो मै यह कहना चाहता हु श्रीमन्, फारेन मनी किसी देश की स्वतन्नता को ग्रक्षणण बनाये रख सकती है श्रौर इसीलिए विदेशी धन का इस देश में श्राना रोकना नितान्त ग्रावश्यक है । क्या श्राज श्रीमती इन्दिरा नेहरू गाधी यहा पर क्ह सकती है कि विदेशी धन की मदद से यहा पर कुछ अखबार नहीं निकल ने है ? मैने यहापर लिंक का नाम लिया है, यहापर पैट्रियट का नाम लिया है ग्रौर मैंने यहा पर ब्लिट्ज का नाम लिया है। यह नो मेन स्ट्रीम है, उन्मुक्त धारा है और कलम तथा जबान पर किसी तरह की रोक नही लगाई जा सकती है, जो चाहो लिख दो और जो चाहो बोल दो। मै चाहता हु कि इन ग्रखबारो के पास इतनी बड़ी निधिया कहा से स्राई ? मैं यहा पर नाम नही लेना चाहता हु स्रीर स्रगर जोर दोगे तो नाम ले लूगा, लेकिन मै नहीं चाहता ह कि यहा पर किसी का नाम ल।

जो लोग विदेशों में जाते हैं, वे काला धन बनाते हैं। एक पौड पाते हैं श्रौर तीन पौड बनाते हैं। तो मैं यह जानना चाहता ह कि इस तरह के लोगों के उपर कोई रोक है, या कि वे उसी धन को श्रखवार चलाने में भी लगाते हैं। इसलिए मैं चाहता हूं कि इस उरह का जो विदेशी धन का स्रोत है जिसक जिरये कुछ श्रखवार चलाये जा है है, उस पर भी पाबन्दी लगाई जानी चाहिये, क्योंकि हम खनत्वता के प्रेमी है श्रोर देश की स्वतव्रता की रक्षा चाहते हैं। यह चीज हम ही नहीं चाहते हैं, बल्कि सभी लोग चाहते होंगे।

श्रीमन्, मै यह भी निवेदन करना चाहा। ह कि दुनिया की डेमोकेमी मे कोई ऐसी नजीर है जहा पर रेडियो सरकारी नियत्नण मे हो े कही भी रेडियो सरकारो के नियत्नण में नहीं है, बिल्क इसके लिए रेडियो का कार-पोरेशन बना हुम्रा है। विदेशों में तो व्यक्ति भी अपना रेडियो चलाते है। आप अमरीका का सेटअप देख लीजिये, इंग्लैंड का मटअप देख लीजिये, तो फिर यह सरकार इंग्ली लालायित क्यों है ? रेडियो का संचालन करने के लिए जैसा कि हमारे मिन्न कहते है कि यह मास मीडिया है, मास मीडिया है, तो वह माम मीडिया नहीं है, बिल्क सास मीडिया है।

श्री कु अण काःत: किसकी सास।

श्री राजनारायण : तुम्हारी सास । तो मै यह कहना चाहता ह कि आज इस मास मीडिया का ज्यादा से ज्यादा दूरुपयोग हो रहा है भौर सत्ताधारी कर्सी पार्टी के हितों की रक्षा हो रही है। ग्राज जनतव के साथ बलात्कार हो रहा है ग्रार देश की स्वतंत्रता के साथ पक्षाघात किया जा रहा है। इसोलिए मै कहना चाहता हूं कि रेडिया के लिए एक कारपोरेशन बनाया जाना चाहिये । ग्रगर ऐसा नहीं किया जाता है तो रेडियों का सचालन पार्लियामेट के हाथों में ग्राना चाहिये और पालियामेट का हर दल इसमे हो जो सारे बलैंटिनो को देखे कि किस तरह से प्रसारित होते है ग्रौर क्या-क्या होता है। वहा पर किस विषय के बारे में प्रचार किया जाता है, कौन लोग ग्राते है ग्रौर उनको कितना रुपया मिलता है। ग्राज रुपया देकर सुप्रीम कोर्ट के जजों ग्रौर एडवोकेटो को खरीदा जाता है, उनको करप्ट किया जाता है, तो फिर ऐसी हालत में यह देश कैसे चलेगा। कमिटेड जडीशियरी के तो स्नाप प्रचारक है। स्नाप वहा पर बैठ गये है, लेकिन इन्सान तो है। पहिले सब इन्सान है ग्रौर इन्सान के बाद दूसरे बनते हैं. कोई चेयरनैन बनता है, कोई डिप्टी चेयरमैन बनता है, कोई वाइस चेयरमैन बनता

श्री घोत् मेहताः कोई राजनारायण बनता है। श्री: राजनारायण : राजनारायण तो एक ग्रिक्चन दिरद्र भिखारी है । ते। मैं चाहता हू कि इस तध्य की खोज की जाय कि ये तमाम गडबड़िया कैसे हो रही है। इसलिए हमारा कहना है कि सभी राज्य सरकारों को ग्रपने राज्य में रेडियो संचालन का ग्रिक्षकार होना चाहिये। उनको यह श्रिकार मिलना चाहिए कि वे ग्रपने राज्यों में ग्राना रेडियो लगाएं, जो उनके नियतण में चले, उनकी कमेटियों के नियतण में चले ग्रीर यहा ग्राप ससद के सदस्यों के सहयोग से रेडियो चलाइए, तभी यह काम हो सकता है, वरना यह तरीका जनतत ग्रीर समाजवाद की हत्या करेगा।

श्राप यह कह सकते है कि शायद हमने कछ ग्रप्रामिशक बातें कही, हमने ग्रप्रामिशक बातें नही कही, हमने प्रासगिक बाते ही कही। इस रेडियो पर क्यो बात हो, अख-बारों की स्वतव्रता पर वयों बात हो जबकि हमारे सभी मानवीय ग्रधिकारों, हमारे सभी मानवीय मत्यों को निरस्त करने के लिए सविधान में सशोधन का विधेयक लाया जारहाहै। अगर इस तरह का संगोधन पास हो जाता है, तो श्राप समझ लीजिए कि इस देश के लिए तानाशाही व्यवस्था के सजन का मार्ग खलता है, जनतव स्रौर समाजवादी व्यवस्था का मार्ग ग्रवरूद्ध होता है । जो कुछ भी अच्छाइया थी, उनकी हत्या हो रही श्रीर जो बुराइया है वे तो श्रपनी जगह पर बटेगी, फलें फलेगी। तो मै फिर कहना चाहता हू मत्री महोदया से, उनका नाम मैं भूल गया .

सूचना स्त्रीर प्रसारण मंत्रालय में राज्य मन्त्री (श्रीमती नन्दिनी शतपथी) : बहुत ग्रच्छा है।

श्री राजनारायण : वह खुद कहती है कि जो में कहती हू वह प्रधान मती मान नेती है—भुवनेण्वर मैं यही प्रचार है—तो मैं

[श्री राज्ञनारा ग]

चाहता हं कि ग्राप (Interruptions). हमारी बात को उनसे वह कि प्रगर प्रधान मनी को सम्पत्ति को हटाने की चिन्ता है, तो हमारे सुझाव के मताबिक चले, हमारे सुझाव को मान, सम्पत्ति पर प्रतिबन्ध लगाए, उसकी एक सीलिंग तय करे, उस सीलिंग को किस ढग से कार्यान्वत करे, यह हमसे सीखे। डेमोगोगी स्रोर डेमाकेसी का जंकिक है उसको जाकर सम्मानित मत्री महोदया उनको ब ा दे श्रौर बिनको जाकर समझा दें कि राज रायण कहते है कि समता और सम्पन्नता का समाज बनाने के लिए सत्ता का विकेन्द्रीकरण हो । चाहिए, सत्ता का केन्द्रीयकरण नहीं होना चाहिए, चाहे वह ग्रार्थिक सत्ता हो, चाहे वह राजनीतिक मत्ता हो । जब तक राजनीतिक स्रोर स्रायिक सत्ता का विकेन्द्रीकरण नही होगा, उन सत्ताम्रो को कायम रखने के जितने भ्रवयव हैं, वे सभी अग धराशायी नही होगे, तब तक समता, समृद्धि, समाजवाद, जनतव श्रसम्भव है। इमलिए रानी जो को हमारा यह सन्देश सृनाइए कि वे जरा सद्वृद्धि से चले ।

मैं प्राज फिर श्रपील करना चाहता हं स्रापके द्वारा भूषेश गृप्त से स्रोर उनके द्वारा प्रधान मन्नी से, हम चाहते हैं कि हमारी यह बात रेडियो से ग्रच्छी तरह से प्रमारित कर दी जाय कि हम लोग बिलकल निर्दलीय आधार पर सारे देग के नागरिको की ग्रोर से. किसी दल विशेष की ग्रीर से नही, यहा पर सभा करने जा रहा रहे है 11 तारीख को, सभी लोग उसमे शामिल हो, भपेश जी उसमे शामिल हो, डी० सजीवै ग उसमे शामिल हो। हमने मजीवैया जी को कई पत्र लिखे, कई बार टेलीफोन किया कि सजीवैया जी म्राइए, इसमे शामिल होइए, नही । फिर भूपेश जी वार-वार कहते हैं मगर मालुम नहीं क्यों सजीवैया जी स्राते राजनारायण जी राष्ट्रीय युनिटी को खतरे में नहीं भ्राने देना चाहिए । तो भपेश जी निष्ट्रीय य्निटी को कायम रखने के लिए हमारे साथ ग्राग्रो, यह बगला-देश-मान्यता-दो सम्मेलन निर्देलीय है, किसी दल विशेष का नहीं, सिगल पाइन्ट है, एवलक्ष्यीय प्रोप्राम है कि बगला देश को मान्यता दो ग्रीर हर प्रकार की सहायता दो । रोज मैं चिल्लाता हू, गर वर्भा ग्रापने रेडियो में सुना ? रोज मैं चिल्लाता हू, कभी ग्रापने किसी ग्रखबार मैं पढा ?

(Time bell rings)

श्री भ्रर्जुन भ्ररेड. ग्रसल मे वजह यह है कि भ्राप बेमौके चिल्लाते है।

श्री राजना नारण श्रव मौके से चिल्लाने वाले हमारे मित्र श्रा गए, श्रव मैं बैठता हू समय को देखते हुए, समय को उतना न देखते हुए जितना श्रापकी व्याकुलता श्रौर श्राप्तता को देखते हुए। श्रापकी श्रापुरता श्रौर व्याकुलता को देखते हुए मैं श्रप्ता श्रौर व्याकुलता को देखते हुए मैं श्रप्ता कर्तव्य ममझता हू कि मझे बैठ जाना चाहिए, यह कहते हुए कि जनतत्न, समाजवाद, राष्ट्रीयता, श्रान्तिकारिता का श्रग्त कोई ज्रु है, तो दह भारत की म का है, जो श्रीमती इन्दिन नेहरू गाधी के नेतृत्व ने चल रही है श्रौर इसलिए श्रगर पत्नकारों की स्वत्वा ना कथम रखनी है, तो दस सरकार से स्वत्व हो।

THE VICE-CHAIRMAN (SHRI A D MANI) Before Shr1 Bhupesh Gupta speaks, I wish to mention one thing There are two speakers who have been sitting right through the debate and I would like Shr1 Bhupesh Gupta to bea1 in mind that his party ha3 already got the chance and so he must confine his remarks within reasonable limits.

SHRI BHUPESH GUPTA Sir, we are very glad that we have an opportunity to discuss the working of the Ministry of Information and Broadcasting This is an important Ministry

and it occup es a very important place in our public life. If things will go well with this Ministry, things will be better elsewhere and, if things go wrong with this Ministry much will be lost and it is definite.

Now, Sir, this is a vast subject and it is not possible to discuss the various aspects of this matter I should however, like to deal with some of the important points or propositions or problems that have been brought to the notice of thir House in course of the earlier speeches course, my friend. Shrı Ramaram. spoke on Shrimati Indira Ganghi and the Golak Nath case and he wanted an image to be built I vould appeal to Shiimati Nandini Satpathy that if she wants to be a good artist, she may think of building the image of Shri Rajnarain

Having said that, Si, let me know come to the problems that we are facing in the world of Press

Sir, since the Press Commission made its recommendation some years ago-and at the time I paiticipated in the very first debate on the Press Commission's recommendations, I remember—what has happened in the country is not the diffusion of ownership, but further concentration of ownership in the newspaper world so much so that a few families today control a whole chain of papers and, what is more they have established their dominion or domination whatever you may call, in the newspaper world from the point of view of circulation, from the point of vew of ownership and in every respect And, Sir, this has been one of the continbutions of the present Congress Government that is to say, violation of recommendations of the Commission If the recommendations of the Press Commission had been faithfully implemented in toto which we demanded here some 16 years ago, perhaps the situation would no have been what it is today

Sir, figures have been given about the monopoly ownership and I need not go into them Actually, you can

easily identify them Six or papers, the "Times of India" group, the "Indian Express" group, Hindustan Times" the "Statesmen', the 'Amrita Bazar Patrika" and the 'Jugantar", and the "Ananda Patrika" and the "Hindustan, are by and large the Press barons and they are the tycoons in the industry Their number being small it should easy for the Government to identify them, check them and see that they behave properly in consonance with recommendations of the Commission, if not the Directive Principles of the Constitution or high ideals we have proclaimed to the world To this list, Sir, we must add the PTI which virtually occupies a monopoly position and that again is the hand-maid of these families, the Birla family, the Tata family, the Dalmia-Jain families Goenka the family, the Mafatlal family, etc. these are the firms which really contiol the PTI and they have their own newspapers which are supposed to be the members of the PTI Now that is how it is happening. Behind sign-board of the PTI, there are people who sit there and act and they are actually the big monopolists, the same people who are controlling the many sectors of our naional c onomy, industry, finance, banking and even the criminal underworld of economy, that is speculation hoarding and profiteering

Now Sir, let me take the question of ownership

The first thing, Sir, is to do away with the monopoly ownership of the This can be done in many press There were recommendations ways Press Commission Report which could have been implemented Now you can amend the Company Law in order to make it impossible for any of the tycoons. industrial gentleman speculators, magnets, the black market trade and so on to become either directors, shareholders or owners of the press It is possible to do so by amending the Company Law, if you like The Company Law has such provisions as to who can be [Shri Bhupesn Gupta.]

directors and who cannot be directors. By way of amendment you can say in some provisions of the Company Law that in the case of a company which conducts newspapers such are the categories which shall not be eligible for holding any share in such concerns It is quite possible to do so If necessary, you amend the Constitution-certain relevant provisions of it—in order to ensure this out other ways of doing it think the Government should concentrate on this specific subject of aiffusion of ownership with singleness of mind, with determination, and ways and means could be found Sir, we are amending the Constitution or we propose to amend the concept of 'compensation' or we propose to delete it from the Fundamental Rights chapter of the Constitution which we shall again be in a position to amend Why can't we do this simple thing? I can't understand at all If we are doing it it is because the Government has no mind to do so Government has no mind to do so because Press barons exert influence in some ways, or elements with n the ruling party do 30. Anyhow, they are in a position to blackmail men in authority, men in position That's why this is not being done. I do not think the Prime Minister or many members of the Government liked the way Press behaved at the time of General Election or when the nation was fighting against the menace of right reaction or the scurrilous articles written against the Prime Mini-It is difficult for me to believe that the Prime Minister had any liking for these kind of elements After all, she is a human being

Now, what are the reasons then? Certain other considerations come in which had a tremendous power and pull on the Government exerted through the bureaucrats, some elements in the Congress party and perhaps even in the Council of Ministers Otherwise, Sir, we can certainly take care of this monopoly press. The important thing is to deal with this thing. And it is a vital national ne-

cessity today It is useless to about the freedom of the Press, sanctity of the Press, dignity of the Press, honour of the Press The black-marketeers the speculators are controlling Their treacheries have been re vealed from time to time Why can't we do something here? Must we go after monopolies in all other spheres, and should not check the monopoly a' this vital sector of our national life which can corrupt it, which can pollute it, which can distort our national vision and which certainly and clearly is against the working people and the ideals that we have declared for taking the country forward to a bright and joyous future, These are the enemies of the people today How are we taking about growth with social justice? We deciare before the world that we are for the common man and we are doing away with the privileges of the Princes. and yet we allow this corruption, degeneration and degradation of our public life Why can't you take ac-Aretion? We SU helpess? No. we not so helpless once are make up our mind Therefore, I would urge take action upon the Government not to bother other considerations them make up your mind that we shall at least start with these papers, ie Times of India, Indian Fapress, Hindustan Times, Hindu, Statesman, Amrita Bazar and Ananda Bazar group of papers It is possible to do Start with it Strike there and the rest will tollow gradually this is my suggestion with regard to that

Coming to the PTI, well, with a capital of Rs 6 lakhs or so, today it possesses property worth, I am told, several crores of rupees. How is it possible? Sir, I have been appalled and shocked when I learnt that the ex-General Manager of the PTI, and I always mention the name, Mr Subramanian, built a house in the Journalist colony in Delhi which cost Rs 4 to 5 lakhs. There should have

been an enquiry as to wherefrom the money came and I am told that the house is fitted with an air-conditioning apparatus which if you run in your house costs about Rs 1,400 Is he so rich? How did he become so rich? This should be found out

Again, you see in the PTI that on the one hand there is victimisation the workers and employees. journalists and emineur persons like Mr V R Vats, on the other hand, the management who control the pres, barons and tycoons, sell themselves in order to amass wearth and live in wealth and luxury Sir, I am told that the present Manager finances an agency and is not honestly discharging his duties The General Manager stays in Delhi for 15 to 20 days in a month He saves everything in a year He stays in a flat of Birla and does not even pay ient of Rs 35 He charges daily allowance of Rs 70 and uses the office car even for his family, buys the vegetables in the office car and this has been the permanent charge on the PTI Is it the standard? quire into it This is the standard of Mr Goenka He indulges in the blackmarketing and makes badla and phatka transactions in Calcutta, uses the money over Indian Express and uses that Company with a view to carrying on his business of share cornoring, riofiteering and blackmarketing with the result that these press barons have launched a criminal case against him in Calcutta The PTI is circulating notes to the Members of Parliament I have seen one of the notes about the mismanagement that is foing on? We find over Rs 80 lakhs have come from the Government and vet is there any check on how the money is going to be used? body savs interest is paid If so are vou going to pay money to the Birles, the Tatas and others because they are paying the interest? Money 1 savings of the community Money in the LIC or the State Bank of India is the savings of the community What business you have got to give this money to these people to be spent where there is so much mismanagement in this manner or for fattening

some small section of people who are controlling the PTI, that remains to be explained 'The mismanagement is Sir, there is a contractor, going on an employee or Messrs C. Lyall and Company He has been employed as a Supervisor of Journalist colony in New Delhi by Mi K Subiamanian, the ex-General Manager of the PTI, and Shii K Subramanian is the Chairman of the Journalit colony This : what is happening Find it out how the PTI is behaving References ha ve been made with regard to the PTI does not write against Birla The members of the staff, I am told, are pressurised to write nothing that should reflect against any big monopolist in India How can the General Manager proclaim that the PTI is an independent organisation based

on the principles of objectivity 7 P.M It has sold itself to the Birlas What is the remedy? How to save the Indian press from the big press agencies, from the Clutches of monopoly capital? It should be gone into by the Government Reference was made to the case of Mr Vats The matter should be taken a little serious-It is not just a question of an individual journalist being persecuted. I am surprised that when you were speaking, you did not refer to this, though he belonged to your profession. You are a brother journalist but for-You spoke for the PTI, about the PTI building, about the PTI land and about the PTI management but you vorgot to speak for a working journa-It although you are one and you had been a working journalist but perhaps even editors are sometimes what shall I say I would not say in your case corrupted, but misguided may have been misguided. I do not know or perhape it was a lapse on your part Mr Vats is not just a journalist I know him personally and I do not hide this fact. He is a fine man excellent man as a human I have seen him here, I had being seen him in Moscow when he was correspondent of the PTI and doing an excellent job from the point of view of our national interest and

[Shri Bhupesh Gupta.]

did I hear any complaint against him from the PTI Authorities, with whom also I had occasion to discuss the case of Mr. Vats. Never did I hear of any complaint. Here he sat for 16 years and every Member who has come in touch with him would confirm when I say that he is an excellent man, an honest man, a sincere man imbued with very high ideals, besides being a good journalist. day he has been transferred to Shillong. Why? It is because he carrying on trade union activities. To-day he is the General Secretary of the Working Jurnalists' Federation. He was also a prominent trade unionist in the PTI. For that he is victimised. I have here some paper-Current—which once reported that the General Manager, Mr. Ramachandran, when he went to Bombay, told that he had been indulging in communist and other activities-the phrase used by the people who believe in Macarthyism and witchhunting, the cowards who do not dare to own up their own crimes and want to pass off everything in the name of communists being there, and so on. After that, when it was published in the Current, he sent a contradiction to the Current-this General Manager, Mr. Ramachandran. you know what comment the editor made after publishing the diction? He said: 'Second thoughts, or maybe the drone of the aeroplane engine made our correspondent mishear what you said, Editor.' Even the current editor who is by no means friendly to Mr. Vats and certainly would not be friendly if he thinks like Mr. Ramachandran that Mr. Vats is a communist communist and even this gentleman had to make such comments the remarks of Mr. Ramachandran who is supposed to have made a statement as an after thought. This was the reply given by the paper, his friendly paper, with whom he had a friendly chat That was a slap on his That shows the reputation and moral character of the man.

SHRJ A. K CHATTERJEE: On a point or order. The debate may be continued tomorrow.

THE VICE-CHAIRMAN (SHRI A. D. MANI): Mr. Gupta, deal with the PTI and finish.

SHRI A. D. MANI: What shocked and distressed me was, many of us took up the case of Mr. Vats with the Government and with Shrimati Satpathy and personally I took it up. Personally I took it up not because I have got any personal affiliation with Mr. Vats but in public interest I took it up, in the interests of journalism, in the interests of the trade union movement, in the above of all of decency in public life. What happened? They have Am I to understand that you cannot do anything when 35 per cent of the revenue of the PTI comes from the Central Government? Do I have to believe that strong words from you would not make Mr. Ramachandran and the Management behave in a better way instead of persecuting and victimising Mr. Vats and sending him to Shillong? be Now has not got his salary for seven matter is pending in months: the some court of law or something like that. Such is the harassment. I am mentioning this thing to show this is typical of the attitude of the big business in all spheres which has been imported here also.

ALVA: What JOACHIM about subsistence allowance to him?

SHRI BHUPESH GUPTA: Can you believe they can behave properly? It is a question of norms. In the journalist world they are bringing in this kind of attitude which is displayed by these tycoons in other industries. Are we to tolerate Government has pleaded helplessness; am I to believe that if a strong Word had gone from the Ministry of Information and Broadcasting as an advice, as the strong desire of the Ministry headed by the Prime Minister of the country, Mr. Ramachand-

ran would have dared to ignore and to defy it? I am not saying anything more than that. Either he had defied it or the sentiment has not been expressed by them I had an impression while talking to Shiimati Nandini Satpathy and others that they were sympathetic to the case of Mr Vats but they unnecessarily felt helpless about it We would like to hear her on this subject, what she thinks about it This is an important question, and I have told because of that reason.

Now, Sir, PTI has become an institution of scandal Virtues are not to be trusted there in the Press Trust of India It has become an institution of scandal thanks to the mismanagement of the Management and defalcation and grabbing of funds by them. Therefore PTI should be made into a Corporation Sir, while were speaking

THE VICE-CHAIRMAN (SHRI A. D. MANI) I was speaking as Mr. Manı from there

SHRI BHUPESH GUPTA Mr Mani in the Chair is certainly better than Mr Manı as speaker in the House but I do not know whether he is better as Editor also but I have my What Mr Mani said while speaking was that the Press Commission never recommended the diffusion of ownership and that it should go to the shareholders and all that kind of thing You said that PTI should be converted

SHRI ARJUN ARORA: Not you; he

SHRI BHUPESH GUPTA. Yes; he Our contention was that recommendation of the Press Commission was that no loans etc should be given unless the PTI transforms itself into a Corporation. You said it was a question of shareholders and. .

VICE-CHAIRMAN THE (SHRI A. D. MANI): Not you, Mr Mani.

BHUPESH SHRI GUPTA. The recommendation was quite clear and I am surprised that you have begun

I do not know to forget things whether you are under the spell of the press barons, Mr. Goenka or Mr. Birla or Mr. Jain. I do not know; but I do not suggest anything but when I see you forget things I start getting doubts. It was a clear recommendation and I want to know why that recommendation was not imple-Let us not so into the past; mented implement it now. What prevent**s** you from doing that? A Presidential order can also be given to compel the PTI when you are paying them money on the ground that they keep some foreign correspondents in some other places, some two or three Most of them do nothing and places we do not get any benefit In fact, we should have our own national foreign service which will publish news from our point of view. Surely, Sir, the PTI cannot ignore a firm stand by the Government It is too much tied with the Government, too much under obligations to the Government, and the Government can certainly make it fall in line with it. And I demand that victimisation of Mr Vats to begin with must end and justice must be done to him Make it a point of honour. Everybody here has expressed such sentiments and we would like to see where they stand. I am interested to find here again how the diffusion of ownership will take place You have referred to the Press Council again and again. I was a Member of the Select Committee or the Committee which went into the management of the Press There is a strong provision for going into the question of monopoly concentration and suggesting measures Under that particular section I told that Mr Ayyanagar has appointed a Sub-Committee to look into monopoly concentration. Whom do think he has appointed? According to my information, it seems Mr. Durga Das, the great democrat in the newspaper world is a member of the committee, an angel of the freedom of the press Mi Durga Das is to be an adornment on this committee. Another is Mr Kuldip Nayar, who was a today of Shri Lal Bahadur Shastri, now in the Statesman,

[Shri Bhupesh Gupta.]

scurilous writer, a professional lier in some respects, because in one of his books he has written lies. He is another member of the committee. The third one, I am told, is. . .

SHRI LAL K. ADVANI: On a point of order, this is not proper. person is not here to defend himself . . .

SHRI BHUPESH GUPTA: It does not matter. He writes in his books

SHRI LAL K. ADVANI: We cannot allow these things to be said here. He is a colleague of mine.

BHUPESH GUPTA: All SHRI right. He tells lies.

VICE-CHAIRMAN THE A. D. MANI): You may convey your meaning without these expressions.

SHRI BHUPESH GUPTA: I am a man of the working-class.

VICE-CHAIRMAN (SHRI A. D. MANI): Why not try to be a parliamentarian?

SHRI BHUPESH GUPTA: You are the editor of the Hitavada, a sophisticated paper. I am only the editor of a working-class paper. The workingclass does not mince matters, does not believe in sophistry. It uses blunt language and speaks from the heart and I am speaking from my heart. I submit to your ruling. He tells lies, call him a falsifer or some such thing. These are the people to look into the question. It is just like appointing Mr. Dalmia to look into the Birla affairs. Perhaps something will come out of it because of their mutual jealousies. Mr. Mundhra would be appointed to go into the affairs of Mr. Mundhra's son. is an abomination. Ban that committee. I am surprised that Mr. Rajagopala Ayyangar, supposed to be the Chairman of the Press Council, while briefing the press on the committee has said that there is no existence of monopoly in the press in our country. Wonderful man.

SHRI JOACHIM ALVA: May I say that Mr. Durga Das when he was a great columnist of the Hindustan Times used often write that the Communist Party should be banned?

 $_{
m THE}$ VICE CHAIRMAN (SHRI A. D. MANI): Please conclude.

SHRI BHUPESH GUPTA: I am finishing. This is what Mr. Rajagopala Ayyangar said. The same gentleman, when he was sitting the Bench, struck down the pricepage schedule. It was a recommendation of the Press Commission which we all welcomed. I should like to know why this man was chosen. I do not make any reflection on anybody but those who chose him, and I am surprised to find such a man. At the same time, the Indian Federation of Working Journalists do not have any representation. technical ground has been found to keep them out of it, and yet in the Committee when we discussed it, it was again and again stressed that they should find proper representation on it. Nobody is there. Therefore, I suggest that we disown the Press Council or reconstitute it. How can there be a Press Council without baving any representative of the working journalists or the Federation of Working Journalists which is a well-established and respected body of journalists in our country and which commands confidence amongst a large number of journalists in the whole land and in every State? This is also another aspect of the matter.

THE VICE-CHAIRMAN (SHRI A. D. MANI): Please conclude.

SHRI BHUPESH GUPTA: I am concluding. I think I have said enough. Now, those are matters to be gone into. Finally, Sir, before I sit down, I do not know what my friend, Shrimati Nandini Satpathy, is going to say. This is a matter which should be seriously considered. Why? Firstly, we are discussing it after the election. Secondly, the Minister in charge is a person who is not only

the Prime Minister of the country but also one who made the solemn pledges of taking action against such people or against such arrangements. Here as Minister directly in charge, she should set an example in her Ministry by taking action, by carrying out the diffusion of ownership, at least in these few papers which I have named and by seeing that the PTI 1s converted into a corporation immediately. It is quite possible. That should be done. All the country will support her. The entire journalists will support you. And particularly, tne newspaper readers, all of them, will support you. Steps should be taken towards that.

Now, Sir, with regard to the other matters, I do not wish to say anything. Small papers and others should be helped. The small papers and other medium papers especially, Advertisements they suffer. other things are going to the papers and most of the rich papers really are the product of the Congress regime. Every single rich paper in the country, the monopoly Press, 15 the product of the Congress. They are the brain child of the Congress rule, if I may say so. Therefore today reverse that course. I am not asking the State to take over But let the freedom of newspapers the Press be established. Along with living reality, that freedom must exist, whereby the journalists with a clear conscience and independence of thought can work and use that forum undeterred by monopoly dictation, without fear of victimisation and other kinds of pressures from high quarters. And one of the ways ensure such a thing is to see that the concentration of ownership is disbanded once and for all and that ownership is shared by all the Pressmen themselves. This should be done

With regard to the other things, I demand a thorough inquiry into the PTI affairs.

Finally, before I sit down, with regard to the All India Radio and other things, I would say one or two words. Otherwise, you will complain that

Biupesh Gupta did not say anything about the All India Radio. We are not satisfied with the manner in which the All India Radio is functioning. It must be given proper direction, a clear purpose and a mission to serve. They must also make up their minds. You cannot mark time. The All India Radio should either help the process of change and radicalisation of our public life and popular forces, e'evating culture and other activities life to a higher level or it must stagnate and ultimately go down. I understand that there are too many groupings in the All India Radio. should stop. With respect to my friend, too many RSS people are in the All India Radio working, especially in the Hindi section. One of the Hindi news agencies is virtually an RSS news agency. What are you going to do about it? The two news agencies in Hindi should be amalgama'ed, you make them one; see that they are also democratised and properly run Helo them to do Similarly, the AIR artists and others in the various States should be utilised properly. Corruption is there many of the centres of the All India Radio and the result is that artists wnc are honest and genuine, they softer Such a thing should not happen and steps should be taken towards this end. All India Radio's coverage of mass actions ard mass movements should be given way, better and the ccv rage should be good, neat and obitive. The struggles of the masses against monopoly capital, against landlorgs, against the enemies of society and social justice whether they are the PTI barons or other Press barons and other things, all these should be given publicity. Do I understand that if I make a condemnatory statement against the PTI management for having victimised Mr. Vats it would be properly publicised, it would be properly broadcast by the All India Radio? I should like to know. These things should be gone into. Music and other forms of art also should roobilised. All India Radio requires much more attention and I am sure

[Shri Bhupesh Gupta.]

Shrimati Nandini Satpathy do s not lack goodwill. But she must also see that things are done and done with a new outlook. You must change the entire way of things having been done in the past. We want a break from the past. Therefore, appoint advisory bodies, utilise the journalists, artistes, writers, men of culture, men of literature and public men who are imbued with some high ideals, who are given proper direction and who are qualified to do so instead of holding on to the rotten stuff that is there. I am not meaning here the secretarial staff, people who are there around the All India Radio centics at different places.

VICE-CHAIRMAN (SHRI THE A. D. MANI): Thank you.

SHRI BHUPESH GUPTA: about television. I do not want to say very much about television. We cannot afford television.

(SHRI VICE-CHAIRMAN THE A. D. MANI): Mr. Bhupesh Gapta, the audience is melting away.

SHRI BHUPESH GUPTA: You are howing. That is enough.

SHRI KRISHAN KANT: He is forced to hear.

SHRI ARJUN ARORA: Mr. Gupta. if television is expanded and its production is increased the economy of large-scale production will affect the prices and they will be halved.

VICE-CHAIRMAN (SHRI A. D. MANI): Please do not interrupt.

SHRI BHUPESH GUPTA: I am not going into this question. We find television installed in the Central Hair to show the Davis Cup matches. I have no objection. I am not a tennis player. I played only in jail and always my score was the lowest.

THE VICE-CHAIRMAN SHRI Λ. D MANI): All right.

SHRI ARJUN ARORA: Do not bother. They will send you to again.

SHRI BHUPESH GUPTA: point is this. Activise the democratic masses on the television; the workers must appear. Employees must appear. The peasants must appear not only in certain production activities but also when they are carrying on struggle against the vested interest. This thing also should be shown. will, therefore, suggest that when there is demnstration-(Time Bell rings)—by peasants, workers, unemployed and others. There should be arrangement to show that demonstration on the television. Demonstrations of the working people should be televised so that Members of Parliament can also see that. This is one of the suggestions. I do not wish to take much of your time. I do hope the Government will now see that due weight is given to the suggestions that we have made with regard to the P.T.I. Suggestions about the monopoly press are practical suggestions and can be implemented here and now. if necesswith ary, the some minor changes in the existing law, and certainly, they should be accepted by the Government. I do hope that the Prime Minister of the country, who happens to be the Minister-in-charge. will set an exampla by adopting these measures in her own Ministry, makthe Ministry ing an instrument of democratisation of the press and taking the press out of the fangs of the vicious monopoly octopus. Thank you.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NAN-DINI SATPATHY): Mr. Vice-Chairman, Sir, I am grateful to the hon'ble Members who have participated in the discussion in this Ministry of Information and Broadcasting .

SHRI KRISHAN KANT: And for making the people sit late.

SHRIMATI NANDINI SATPATHY: Of course, for sitting on till late. I am

particularly grateful to those hon'ble Members who have stayed till late hour.

Sir, quite a few suggestions were made by the hon'ble Members. Some of these suggestions are those on which we have already started action. I would like to assure the House that some of the suggestions made by hon' ble Members will definitely get out consideration and we will try to see how best we can implement them

SHRI BHUPESH GUPTA: Which Members?

SHRIMATI NANDINI SATPATHY: I do not know whether it will be possible for me to go to all the points that have been mentioned by the hon' ble Members. But I will try to cover as many points as possible. Sir, one of the most important problems and one which has received a good dea! of attention both in the House to-day and earlier also outside, is the ownership and control of newspapers. now, the hon. Member, Mr. Bhupesh Gupta, said so much about the diffusion of ownership and about making freedom of the press a living reality. I fully agree with him that if at all there is freedom, then we should see that freedom of the press must be a living reality. Sir, while on the one hand, there has been a reference to the monopolistic tendencies in the press, on the other hand, some of the hon. Members here have made this point and have argued also that there is no accepted definition of the term 'monopoly' and have asked whether the press can be accused of displaying that sort of tendency. Sir, I shall not enter into a legal discussion as to what constitutes a 'monopoly'. fact, however, remains that several of the leading newspapers in the country are controlled by large business houses whose interests and points of view these newspapers reflect more than the views of the masses of the people. A second feature flowing from this fact, is that some of these leading newspapers have resources behind them

and medium newspapers. Sir, this latter feature was noticed by the Press Commission and the Press Commission made some suggestions to broadbase the ownership of newspapers and to eliminate unfair competition. of the hon. Members have referred to these recommendations of the Press Commission. I need not go into the details of that, but I would like to mention here that many of these suggestions, by and large, were addressed to the press rather than to the Govern-These suggestions, however. have not been implemented by those who actually own the press and control the newspapers. Therefore, I feel that the Government has to see how the problem can be dealt with and how the press can be made more responsive to the views and the hopes and aspirations of the large masses of the people in our country. This matter is receiving the earnest consideration of the Government at this moment and I would like to assure the House that in consultation with the Department of Company Affairs, the Government proposes to introduce suitable legislation for this purpose shortly. In the meantime, however, even apart from the structure of the press, the Government is examining further how its accepted policy canalising advertisements more and more to the small and medium newsnapers can be made more effective Sir, some of the hon. Members have spoken about the small and medium newspapers and have also suggested how these small and medium newspapers can be helped. To help these small and medium newspapers, Government had also expressed intention earlier to set up a newspaper finance corporation. If the hon. Members remember, this newspaper finance corporation Bill was introduced in the last Parliament session and with the dissolution of the Lok Sabha, that Bill lapsed and it has to be re-introduced I would like to tell the hon. House that we are going to re-introduce it. Some of the honourable which actually enable them to enter Members, including Shri Bhupesh into unfair competition with the small Gupta, have spoken about news agen-

[Shrimati Nandini Satpathy.]

I would like to say that the problem of news agencies is allied with that of the press though the functions which the news agencies perform are distinct from those of the newspapers. The problem of ownership and control, however, is much the same as for some newspapers. There is, however, an added need for news agencies. is need in our country to develop an international news agency Indian will be able which the news and views interpret the world objectively to our country and to project the image of India in the true perspective abroad Such a news agency is at present lacking and we continue to see the world through the eyes of foreign news agen-Our image abroad is also projected not so much by us but by others who are in their own way interested in interpreting our views to the world. Here I would like to mention about the point which has been raised by the honourable Shri Bhupesn Gupta and also by some other Members and that is regarding the PTI. Not only during the last discussion in Sabha, but many a time while replying to a number of questions we were saving that this recommendation of the Press Commission to turn the PTI into a statutory corporation is being considered, it is being examined by the Government and now I would like to repeat

SHRI BHUPESH GUPTA: Repeat it, repeat it.

SHRI KRISHAN KANT: It is under active consideration of the Government.

SHRIMATI NANDINI SATPATHY: Yes, Mr. Krishan Kant says it is under active consideration of the Govern-Of course, it is under active consideration of the Government. I would like to tell honourable Members that

SHRI BHUPESH GUPTA: I hope only yours and Shrimati Indira Gandhi's activity in this field will not be the same as that of your predecessors.

SHRIMATI NANDINI SATPATHY: ...at this moment it is not possible for me to say anything further about the PTI. But I would like to mention one thing which has been mentioned by the honourable Shri Bhupesh Gupta and that is regarding the journalist working in the PTI. He mentioned about Mr Vats. I would like to say personally I know his case and I hope the people concerned will look into it and do something which will solve this problem. Most of the points raised by honourable are absolutely common. Members First I will deal with the important points.

One point mentioned by different Members was regarding the constitution of the Press Council, I would like to mention here that after the constitution of the Press Council new and important stage in the development of the press in this country has come. The idea was to make the press function more and more in a self_regulatory manner. Recently. however, there have been criticisms both about the functions of the Press Council and about its constitution. The points raised have been taken note of by the Government. The Government, however, continues to be of the view that the freedom of the press can be best assured by the members of the press taking upon themselves, to the extent possible, responsibility to ensure objectivity, fairness and responsiveness of the press in a developing society, and that sort of responsibility can best be entrusted to a body representative of all the elements which constitute the press.

Then I would like to come to the film industry. Mr. Alva and some other honourable Members mentioned about the censor in films and also about foreign films. You yourself Mr. Vice-Chairman, also spoke about the import of American films I would like to say that no such decision has been taken to stop the import of American films. But what the Minister for

332

Foreign Trade has said earlier in the Lok Sabha is that the agreement that the Government of India had entered with a group of American film association people has not yet been renewed. It expired on 30th June and how we should proceed about matter is yet to be considered. would like to assure my hon, friend Shri Joachim Alva that we are keeping a constant watch over the censorship and it will be much easier for us after the recommendations of the Khosla Committee are implemented . . .

SHRI BHUPESH GUPTA: Initially why was not the film on Lenin and others released? Now, of course, it was released.

THE VICE-CHAIRMAN (SHRI A. D. MANI): You put a question on that.

SHRIMATI NANDINI SATPATHY: I appreciate the concern expressed by Shri Alva about foreign films and censorship. Once Khosla Committee's recommendations are implemented, it is easier for us to attend to this problem and see that we get cleaner and healthier films.

THEVICE-CHAIRMAN (SHRI A. D. MANI): A point was made about AIR being converted into corporation.

SHRIMATI NANDINI SATPATHY: Yes, sir. This is about the information side of the Ministry. I would like to mention one point here. Shri Advani in his speech mentioned about appointment of P1O and there he quoted one editorial or something from the National Herald and said that there was difference in the government and certain unfair were adopted while appointing PIO. I would like to say that unfair means ever were adopted and I would like to tell the hon. Member and the House that this was done according to the recommendation of the UPSC. It was decided by a committee headed by the Chairman of the UPSC and government accepted the recommendation of the UPSC. So, there was no question of doing anything in an. unfair way.

SHRI LAL K. ADVANI: A senior officer was superseded.

SHRIMATI NANDINI SATPATHY: This happens many times. When the names go to the UPSC, they decide about somebody and that is accepted by the government. In this case also this was the only thing done by the government. Why they did not consider the senior officer. I cannot say. But this much I can tell the House that nothing unfair has been done in this case.

I would now like to touch some of the points in the broadcasting side of the Ministry. As the hon. House is aware, we are trying cover as much area and population as possible during the Fourth Plan by our medium wave transmitter and we hope by the end of the Fourth Plan 89 per cent of the country's population will be served by All India Radio stations. In regard to our external services, while our objective is to make the voice of India heard in as many countries abroad is possible, we naturally want to attach greater importance to our neighbouring countries. Sir, Mr. Krishan Kant has mentioned, during his speech, about the superpower transmitters and also pleaded for high-power transmitters in Ladakh and the Andamans. I would like to say, Sir, that a medium-wave station has already been established in Ladakh at Leh and a more powerful transmitter cannot be established this stage there because of inadequacy of power supply. We are, therefore, setting up a high-power medium-wave transmitter at Srinagar where power supply is available.

SHRI OM MEHTA: Very good. We have been compensated for sitting late.

SHRIMATI NANDINI SATPATHY: Later on, when power supply improves, we will think of having a highpower transmitter there.

[Shrimati Nandini Satoathy]

question of setting up a powerful station in the Andamans has been examined. A super-power transmitter will not reach the whole Indonesia and Malaysia. It will cover these countries only partially. shall, therefore, consider whether, having regard to our resources priorities, a scheme for establishing a powerful transmitter in the Andamans for broadcasting our External Services should be included in the Fifth Plan.

Sir, he has also mentioned about the super-power transmitter. We have, as the hon. House is aware, two superpower transmitters, one at Calcutta and other at Rajkot and they catering to the countries outside. Sir. hitherto our External Services were broadcast on short wave. Now it has become possible to supplement these short-wave broadcasts with mediumwave broadcasts to the neighbouring countries. Shri L. N. Misra is not here. He mentioned about the Chanda some other Committee Report and Members, Mr. Advani, as far as I remember, also mentioned about Chanda Committee and turning the All-India Radio into a corporaion.

Sir, I have already mentioned and I want to say now that the question of reorganisation of the All-India Radio has been given a good deal of attention after the Chanda Committee submitted its Report. Sir, as the House is aware, the Chanda Committee had recommended that the AIR should be autonomous corporation. made an While the Government agrees that an organisation like the All-India Radio cannot function without a great deal administrative and financial autonomy and they are in favour of reorganising the AIR on that basis, Government are unable to accept the view that an autonomous corporation controlling the broadcasting policy would be better able to reflect the needs, aspirations and views of this country than an organisation controlled by the elected representatives of the people. While, therefore, the Government are considering reorganisation of the AIR to delegate the required measure of administrative autonomy to the organisation, Government have been unable to agree with the recommendation of the Chanda Committee that it should be made an autonomous corporation.

Sir, one of the hon. Members said something about the expansion of television. I think, Mr. Arjun Arora mentioned about it. I would like to mention here that television is in a very preliminary stage in our country now and it is, as you are aware, only in Delhi. But we have plans for the development of the Delhi Centre and we hope that by relaying; Delhi television to a station at Mussourie, the Delhi Centre will serve a much wider area than it does at present in Haryana and West U.P. In addition, from 1972, we hope to be able to start television at Bombay and Srinagar, Bombay with a relay station at Poona, and three other television projects are under active implementation and it is our hope that by the end of the Fourth Plan, in addition to Delhi, Bombay and Srinagar television centres will be functioning and also the Calcutta, Madras and Lucknow ones.

Now I come to the point that the hon, Member Shri Arjun Arora made. We propose to have a television station at Lucknow with a relay centre at Kampur. He mentioned in his speech that it was decided to have a television centre at Kanpur in the beginning, and some promise made by some ex-Ministers, Mr. K. K. Shah or Mr. Satyanarain Sinha or Mr. Gujral about it and that now there is a shift in the policy. The assurances given by the Ministers are not observed, he said. But I would like to say here that there was no such assurance and no such firm decision was taken to locate it at Kan-

SHRI ARJUN ARORA: Does she mean to say that Ministers in the Government make public declarations without taking a firm decision? I hope that is not so.

VICE-CHAIRMAN (SHRI A. D. MANI): This is a matter argument. She is replying on factual basis. Don't interrupt the proceedings.

SHRIMATI NANDINI SATPATHY: I want only to state the fact that no firm decision was ever taken in this matter. It may be that any of them might have stated that they would examine the question. . .

SHRI ARJUN ARORA: No, no. They made an unequivocal statement.

SHRIMATI NANDINI SATPATHY: We found that one transmitter located between Kanpur and Lucknow could not serve both the cities. It became necessary to have two transmitters: one of them will be located at Lucknow and the other at Kanpur.

Next question is the location of studio for production of programmes. The Government felt that Lucknow was a more suitable location. This studio will be fed with both the transmitters at Lucknow and at Kanpur.

So far as the development of TV network in the country is concerned, as I have already told the House, we shall not establish more than one studio centre in a State. TV programmes production is a very expensive thing, as the hon. Members know. The programmes from the studio will be relayed over the TV Transmitters that may be set up in the State or the region. Lucknow in this case is meant for the whole State. Lucknow is also the capital of the U.P. State . . .

SHRI ARJUN ARORA: Kanpur will have at least four times TV receiving sets than Lucknow.

SHRIMATI NANDINI SATPATHY: I would like to say that once it is established at Lucknow it will serve the whole State.

Here I would like to say one thing that it is very unfortunate inat the hon. Member has thought it fit to read motive in this decision. It is not fair to bring in officers' names or anybody's name in this context. It is not a good practice, because the decision was taken absolutely on professional considerations.

SHRI KRISHAN KANT: about making some arrangement, whether at Amritsar or at Jullundur, which are covered by Lahore television. . .

SHRI OM MEHTA: Why does not he talk about Haryana?

SHRIMATI NANDINI SATPATHY: That is the point which has drawn the attention of the Government, and we are quite aware of the situation there and we have already sent a proposal. If we can have a TV station during this Plan in Punjab, it will be able to solve this problem.

SHRI A. P. CHATTERJEE: about Calcutta?

SHRIMATI NANDINI SATPATHY: You know the position about Calcutta.

THE VICE-CHAIRMAN (SHRI A. D. MANI): Do not cross-examine

SHRIMATI NANDINI SATPATHY: The land position was difficult. Now they have decided to give the land and as soon as we secure the land we will start the work there.

Mr. Advani has mentioned about the AIR staff artistes. The position is that staff artistes already enjoy most of the benefits which are available to Government servants. They are employed on long-term contract. He said that anybody can be thrown out at any time if they do not satisfy their immediate bosses, or something like that in Hindi. I would like to say that these staff artistes are employed on long-term contract.

SHRI LAL K. ADVANI: What is the objection about bringing them on a par with the other Government servants?

.SHRIMATI NANDINI SATPATHY I am coming to that, I will tell you what the difficulty is. This point has been discussed with them but they are not unanimous on this question. Some want to be made Government servants but others do not agree with this. Unless this question is decided it is very difficult for the Government to take any action in the matter.

As I have said they are given most of the facilities that are enjoyed by the Government servants Leave and other concessions given to them are also the same as those applicable to the Government servants One point of difference is that they do not get pension but are entitled to contributory provid nt fund We are at present considering certain proposals for revision of their fee structure as has been very kindly mentioned by one of the hon Members We hope to issue final orders in the near future will achieve rationalisation of the fee structure of the staff artistes and establish a correspondence between lee-scaled and salary-scaled persondoing work of a similar nature Further changes in the staff artistes system will be considered after this revision of the fee structure has become effective and also when some other reorganisation measures are taken up

SHRI BHUPESH GUPTA I am told some of these people who broadcast in English had left AIR and now they have taken up jobs in various concerns and some of them now like to come back as part-timers for broadcasting I do not know what this thing is That has been brought to my notice

SHRIMATI NANDINI SATPATHY. I have no idea Except those who are invited to All India Radio for occasional talks I do not know whether anybody who was appointed has taken up any job outside At this noment I have no information

SHRI BHUPESH GUPTA That is Roshan Menon or somebody She had left it and joined some Sita Travels, and I was told that she is now trying to come as a part-timer She is a

good broadcaster, I have no objection But what about juniors?

SHRI ARJUN ARORA. She was a very good broadcaster She should be brought back as a part-timer

SHRI BHUPESH GUPTA She left for a bigger job for mon y Now, when you bring such people back as pait-timers the juniors naturally will have a grievance You should train up the cadre

THE VICE-CHAIRMAN (SHRI A D MANI) The Minister will take note of the point

SHRI JOACHIM ALVA We want our women announcers to pronounce like Indians—as the Prime Minister dres, as the hon Minister does—or as the Pakistanis or Ceylonese women announcers. They have all got one Asian account. Our men announcers is always been excellent.

SHRI BHUPESH GUPTA This question should be looked into

VICE-CHAIRMAN A D MANI, You will take note of An hon Member mentioned about Yuv Vani programme appreciating the programme said that this should be done by the youth and for the youth I would like to say that the Yuv Vani programme is actually done by the youth and for the youth. The whole thing is managed by them Then a point was raised about the AIR that there is personalised publicity there the PM and other Ministers were bought in Ţ bli ow like to say that the AIR as the matter of policy deliberately deofficial1sed news Even when policy statements are made by Ministers thev enough precaution not to take the name of the Ministers unless ıt is absolutely necessary

SHRI BHUPESH GUPTA: I cannot catch you That is to say, if they refer to you, they would just say 'Minister for I & B'

SHRIMATI NANDINI SATPATHY. If it is absolutely necessary, they can say I & B. Minister but other wise the policy is being stated.

SHRI LAL K ADVANI: There is no point in omitting the name. The objection is to the programme of Spotlight.

SHRIMATI NANDINI SATPATHY: I have the facts about it. If the House is willing I shall give them. I will read out the names of the gentlemen who have participated in the Spotlight programmes.

THE VICE-CHAIRMAN (SHRI A. D. MANI) This question has been asked in the House and answered. She can proceed with the points and try to conclude the proceedings. It is about 8 o' clock

SHRIMATI NANDINI CATPATHY. I would mention that he has said that some of the people who are invited for this Spotlight programme are biased or they belong to some particular group or my Party. I would mention it and I will read the few names of people who have participated at different times in different programmes:

Shri Pian Chopra

Shri B P. Dutt

Shri Aniruddha Gupta

Shri Ranjit Roy of Hindustan Standard

Shri Barun Halder

Shii Abdul Husain

Shi₁ Dilip Mukherjee of Time₃ of India and so on.

SHRI BHUPESH GUPTA. Most of them are not youngmen

SHRIMATT NANDINI SATPATHY. I do not or pute it but he says that ey belong to a particular group.

THE VICE-CHAIRMAN (SHR! A. P. MANI). The question has been an wered Arising from the debate if

you feel more information is required table a question and seek more information.

SHRI BHUPESH GUPTA. Is there is any policy and whether there is any criterion for selection of a person? They cannot put a man to broadcast, who is a communalist. The country is secular.

SHRI LAL K ADVANI: Put Mr. Gupta.

SHRI BHUPESH GUPTA. Mr. Gupta does not want it

THE VICE-CHAIRMAN (SHRI A. D. MANI): I will sed the Minister not to answer arguments but to proceed

SHRIMATI NANDINI SATPATHY: So all these criticisms that have been made about the AIR that it is having a personalised publicity and is trying to build up—and Shri Railiaiain said they are trying to build up the image of the Prime Minister-are not correct. I think it is not necessary for the AIR or anybody else to build up the image of the PM of this country. The image has already been made and the people of the country know about it and I do not think the AIR has anything to do with the building up of further image of the FM.

SHRI A P CHATTERJEE: Please do not further it.

SHRIMATI NANDINI SATPATHY.
We will never do that. Mc Chatterjee, by his speech, by his attack, is
trying to build up the image of the
PM more and more and that is why
we thank him very much.

SHRI BHUPESH GULTA: The Syndicate, the Jan Sangh and the Swatantra alliance has been the greatest image builder in this country.

SHRIMATI NANDINI SATPATHY: With this I would like to wind up the discussion. It has been mentioned again and again that the AIR is only putting up the views of the Government or the Ruling Party and so on and so forth but some of the Members from my Party have already complained that the time that my Party

[Shrimati Nandini Satpathy.]

Members get is much less than the time the Members of the Opposition get and I think to some extent this allegation is correct.

Discussion on working

SHRI ARJUN ARORA: Correct this. 8 P.M.

SHRIMATI NANDINI SATPATHY: So there is no question of AIR having any sort of partial outlook as it has been suggested by some of the Members On the other hand, it is too liberal and is trying to project the true democratic attitude of the country.

SHRI BHUPESH GUPTA: This is not correct that her party Members do not get time because some of us here make news. Sir, suppose you marry it is not news but the moment you divorce it is news.

THE VICE-CHAIRMAN (SHRI A. D MANI) We are not going into a general discussion. The Minister may proceed with the other points please.

SHRIMATI NANDINI SATPATHY:
Mr Krishan Kant has said about publicity regarding Bangla Desh. You know, Sir, and the hon house is also aware that whatever is possible about this the All India Radio and the Ministr', through the other niedia are trying to do He has mentioned about displaying posters and other things. We are already doing it, not only the All India Radio but the other media also

Sir, Mr Alva made one point Besides censorship of the films, he has said that there should be a national biography series on the All India Radio I would like to say that it is a good suggestion and we will take note of it.

SHRI BHUPESH GUPTA. I hope there won't be political discrimination in it.

THE VICE-CHAIRMAN (SHRI A. D MANI): No, no. Let her continue please.

SHRIMATI NANDINI SATPATHY: Sir, I think I have covered almost all the points made by hon. Members and the suggestions made b, hon Members will be borne in mind

SHRI BHUPESH GUPTA What interest we have in your Ministry; it is 8 o'clock and we are sitting.

SHRIMATI NANDINI SATPATHY. Thank you very much for that

SHRI LAL ADVANI Sir,....

THE VICE-CHAIRMAN (SHRI A. D MANI): No, no.

SHRI LAL K. ADVANI: The right of reply?

THE VICE-CHAIRMAN (SHRI A. D. MANI): There is no right of reply. Considering that we have sat ...

SHRI LAL K ADVANI: I cannot claim it as a right but, Sir, it has been the practice of this House . . .

(Interruptions)

THE VICE-CHAIRMAN (SHRI A. D MANI). No, no. There is no question of any reply. The matter ends now

The House stands adjourned till 1100 a.m. tomorrow.

The House then adjourned at five minutes past eight of the clock till elezen of the clock on Wednesday, the 4th August, 1971.